am grateful to my senior colleague, Shri Arjun Singh, for having raised this issue with the utmost grace. I am a little pained at my good friend, Mr. Jaitley, who should have disclosed, when he got up, that he was counsel for the Government at the time when Bofors was being prosecuted. He chose not to disclose. Well, that does not matter because everybody has knowledge of it. But what I am further pained to note is that he started --he is the Minister of Law and he is yet to look into the matter -- suggesting that in certain previous proceedings the Supreme Court had set aside orders and he knows it very well that those proceedings have nothing to do with the merits of the present case. This is the first time that a court of law has, after discussing the merits, found that there was not a scintilla of evidence even to suspect the giving of commissions to public servants. Now, in this atmosphere, the BJP, having made a political issue out of it for the last fifteen or sixteen years and for the Minister now to stand up and contradict the judicial verdict is very unfortunate.

MR. CHAIRMAN: There is no contradiction.

SHRI KAPIL SIBAL: Yes. He has said it. He said, 'We have to look at the rights and wrongs and we will see as to what is to be done.' That is what he has said...*(Interruptions)*...Is it fair?...*(Interruptions)*...

MR. CHAIRMAN: There was no contradiction.

SHRI KAPIL SIBAL: Sir, as of today, there is no charge. As of today Rajiv Gandhi's soul will rest in peace because there is no charge for having accepted anything and sixteen long years of calumny has led to this vindication and we are proud of the fact that we stand here, today, for a man who gave his life for this country and we do not care about the petty comments that other people make on this.

SHRI DATTA MEGHE (Maharashtra) : Sir, I associate myself with the views expressed by my friend, Mr. Sibal. Thank you.

MR. CHAIRMAN: Now, let us take up Interim Budget. Mr. Pranab Mukherjee will initiate it.

THE INTERIM BUDGET (GENERAL) 2004-05.

SHRI PRANAB MUKHERJEE (West Bengal): Mr. Chairman, Sir, I am to make my observations on the Interim Budget and Vote on Account which

the hon. Finance Minister placed before the other House and a copy of which is placed on the Table of this House.

Normally, my colleague, the hon. Leader of the Opposition, Dr. Manmohan Singh, initiates the discussion on the Budget. Since he is not well, this task has fallen on me and I will' try to spell out certain issues which are within the purview of the Interim Budgetary proposals and also in the context of which the Interim Budget was presented. Sir, the Vote on Account on Interim Budget is nothing new in this country. In every election year, it is normally being followed. But this year, it is being done in an extraordinary way, in the sense that when the House was adjourned *sine die,* the House was not prorogued for a very long time. Now, it appears that the House was kept adjourned *sine die* for a long period of time only to present the Vote on Account and transact the financial business before the financial year comes to an end. While the Government of the day India, especially the Prime Minister, has the right, has the prerogative and privilege to recommend to dissolve the Lok Sabha, as it had happened on earlier occasions also -- twice after the Winter Sessions, the Houses were dissolved, elections were held and the Votes on Account were approved by the reconstituted Lok Sabha in 1971 and 1977 -- this is for the first time that the House was kept mortgaged, being adjourned *sine die* only to transact the financial business. I do not know, rather I am unable to understand and comprehend, what prevented the Government from dissolving the Lok Sabha immediately after the Houses were adjourned *sine die* by the presiding officers. The other day, the Minister of Parliamentary Affairs had aid, it is on the record, that they had made up their mind, that is why the house was not prorogued. If they had made up their mind to dissolve the _ok Sabha, and go to the electorate to seek a fresh mandate, as a ruling party, they have every right to do so. But, perhaps, this constitutional impropriety -- I am repeating it -- could have been avoided if they had taken the normal course. But, unfortunately, it was not done. Sir, while presenting the Interim Budget, the Finance Minister had made an observation in paragraph 3 of the first page regarding their commitment to *'Panch Priorities'* - one English and another Sanskrit word. What are these *Panch Priorities'!* These *'Panch Priorities'* are: second Green Revolution in agriculture, infrastructure development, fiscal consolidation, greater manufacturing, sector efficiency. These *Panch Priorities'* are their solemn commitment. In the last paragraph, that is, paragraph 50, the hon. Finance Minister has given an overview, I quote his observations, " Under the stewardship of Shri Vajpayee, the NDA Government, since March 19, 1998,

has not only successfully weathered the post-Pokhran economic sanctions; East-Asian crisis; at least two major destructive cyclones, etc, etc .... " And, further they say, "The Government during this period, brought down the fiscal deficit to 4.8 per cent of GDP, the revenue deficit to 3.6 per cent, contained average inflation to around 4.8 per cent." Our revenue collection in the period 1998-2004, a six-year period, has gone up by about 83%..."

Sir, this statement is being made by a person who is a Master in Economics, who knows the job and also who was the Deputy Chairman of the Planning Commission. In six years, the revenue has increased by 83%. There are many knowledgeable Members in this House, more knowledgeable than me. Mr. Finance Minister, can you show me a single five-year period in which period the revenue has not been doubled? I am giving you an immediate example. During 1991-92 to 1996-97, in this six years, the revenue increase was double, from Rs.56,000 crores to Rs. 110,000 crores. Therefore, 83% revenue growth is not an astonishing achievement by any standards.

You are talking of fiscal deficit of 4.8% of the GDP. But that is the last year. What bout 1998-99? What about 1999-2000, 2000-01, 2001-02, and even 2002-03? You are talking of doubling the revenue realisation. What is your track record in the last six years? I am talking of even the Budgetary revenue? This Government has the unique record except this year. I don't know what would be the four-month's prediction. But I accept his figures as honest, as it could be assuming that in 1998-99, in your first Budget-the Government is a continuing one--your revenue shortfall was more than Rs.7,000 crores. The projection was Rs.116,000 crores but actually you achieved only Rs. 109,000 crores. In the second year, the shortfall was Rs.6,000 crores. Rs. 132,000 crores was projected and Rs.126,000 crores was achieved. In the third year, it was a little less. It was Rs. 2,000 crores, from Rs. 146,000 crores to Rs. 144,000 crores. But you compensated in the fourth year, from Rs. 163,000 crores to Rs. 142,000 crores, a whopping Rs. 21,000 crores shortfall! In 2002-03, the shortfall was not there, it was a little more.

Therefore, during the period of six years, in one year, you achieved success and you project that from I9th of March, 1998, till today you have achieved this. Do you know the fact that the economy which you inherited, after the Congress Government demitted office in May, 1996, what was the growth scenario? Mr. Chairman, Sir, I am giving figures of the three Plan period which have been completed. The Sixth Plan's growth was 5.7%. The

Seventh Plan's growth was 6%. The Eighth Plan's growth was 6.7%. The last three years, 1994-95, 1995-96 and 1996-97, the growth was 7.5%. And during the Ninth Plan period, for which you are, substantially, responsible because you assumed office on I9lh March, 1998, it came down to 5.5 per cent. From the low growth level of four and odd percent, in this year you may achieve 7-7.5 per cent. In one quarter, you achieved 8.4 per cent, and there is so much tom-tom, so much publicity, so much feel-good, and so much shining. As an Economist you are fully aware that after a drought year, if there is good monsoon, immediately, the agricultural growth steps up, and it is nothing new; it has happened in the past. I am giving you one example. After the severe drought of 1987-88, in 1988-89, the GDP growth was 10.4 per cent because agriculture gave a boosting. The agricultural growth during the Eighth Plan period, that is, after 1994-95 drought, in 1995-96, agriculture registered a growth of 15 per cent. Surely, when you are going to polls, you had to announce so many sops. In today's Bengali newspaper *'Anand Bazaar Patrika',* I read a comment that the Finance Minister has been described as *Kalpataru.* It is a tree, which offers everything to anybody, whoever prays. The Finance Minister has offered so many sops. Wonderful! In Bengal, there is a festival, which is called the Kalpataru Festival. Saint Sri Ramakrishna wanted to fulfil the desire of his devotees. During his lifetime, on 1st January, for one day, he became *Kalpataru,* and blessed his disciples. And, since then, every year, 1s1 January is celebrated as Kalpataru Festival in Dakshineswar. He was a saint. He was not an earthly man. So, he could bless anybody and everybody; I don't mind. But, here the Finance Minister converts himself into a *Kalpataru.* Just when in the November Session, that is, in the Winter Session, he presented us with this document, the Mid-Year Economic Review, and it was a good document, he kept his commitment. If he himself compares his Budget Statement with the Mid-Year Economic Review Document, he will find that the politician in Mr. Jaswant Singh has overshadowed the Economist in Mr. Jaswant Singh. And keeping the polls in view, he has made various concessions; I don't mind it. But I have some small submission to make. I would like to seek clarifications from him. No doubt you are trying to improve the state of the economy. You have taken many measures. But the question is: Have you ever seriously considered the implications of it? If you had considered them seriously, these things could have been done easily. Well, you have been in the Government for full five years. When you are going to seek the mandate of the people, they will judge you, not on your performance of the last year and not on. what

sops you gave in your Budget for the last year. You will be judged on your performance of the full five years. I know, you have already started the campaign: 'India shines'. Three terms of Shri Jawahar Lal Nehru have been compared with three terms of Shri Vajpayeeji. I have no grudge against Shri Vajpayeeji. If he completes three, four or five terms, I wish him good luck. But, there should be some sort of sanity in the comparison. If one term of thirteen days, another term of thirteen months and another term of not even five years is being compared with terms of six years, five years, another five years, and one term ended with 26 per cent, another term ended with 27 per cent votes and the third term ended with 28 per cent votes is being compared with 46 per cent, 48 per cent and 49 per cent votes of another leader, whom are you trying to befool? You tell us You have done nothing. You are saying that you have done much more than what was done in fifty years. Just on the floor of this very House, while replying to a supplementary, the Minister of Surface Transport made a claim that what could not be done in the past 50 years, they have done in five years, so far as the National Highways are concerned. Very innocuously, sitting here, I put a supplementary - my friend, Shri Kuldip Nayyar was sitting somewhere there; he is no longer a Member of this House -- to the Minister as to what was the method of calculation. If NH-1 has a length of 1500 kilometres which has been constructed earlier, if you simply add two lanes, your calculations is 3000 kilometres. That is the method of calculation in the Ministry of Surface Transport. You may fool yourself. But this is not a new addition to the National Highway family. This is expansion. This process of adding new lanes just reminds me the story of three young boys. One was very sharp and intelligent, another was good at his work, but not so earthly, and, the third was a little bit in between. The first one made a very beautiful sophisticated gadget, the second one picked it up from him and polished it a little bit, and the third one, who was the most clever among them, took it and inscribed his name on it as if it was made by him. That is the story of the last fifty years and your five years. What has been built on if there was no massive investment in infrastructure, in human resource development, in science and technology, in creating the reservoir of scientifically competent personnel. Without these, during these five years, you could not have withstood. If somebody tells you, Mr. Finance Minister, that because of you, the country has been deprived of higher output, there is nothing wrong in it. I have made some small calculation. If you could maintain the tempo of development, which was at the end of the Eighth Plan, especially, during the last three years of the Eighth Plan, seven-and-a

half-percent GDP growth, perhaps, in terms of output, there would have been additional 50,000-60,000 crores of rupees, in terms of output, and, in five years, it would have been roughly about three lakh crores of rupees. You slipped there. In one year, the rate of growth of export was 16-18 per cent in US dollars and you are tom-toming. In 1993-94, 1994-95, 1995-96, 1996-97, in four consecutive years, the export growth rate, in US dollar terms, was 20 per cent. Therefore, by belittling others, you cannot build up yourself. Yes; you build up yourself on your own merit. You have said that you have withstood the economic sanctions imposed on post Pokhran tests. But that was your own making! In 1998, you decided to close the option in your national agenda for governance and for that, mind you, you did not take the mandate of the people. The national agenda for governance was adopted after the people gave the mandate. You got 180 seats in the Lok Sabha and you and your allies got your majority. Thereafter, you adopted the national agenda for governance in 1998. And then you chose to go for two explosions at Pokhran. You closed the option. Earlier the phrase was that 'India would keep its nuclear option open'. You closed that option. You went for the explosions and thereafter, there were sanctions as per the law. Therefore, it was your own making.

In the last paragraph of your observations in the Budget Speech you were talking about drought. Except the last year, all these five years, the 'Weather God' has favoured you. Most of the times, monsoons were normal or more than normal. But every time, you found some excuse for why there was no adequate growth, where the growth tempo could not be maintained. Sometimes it was Kargil, which again was your own making. You were just living in a make-believe world. Prime Minister's bus-yatra made you believe that you have been able to you to bring a world of peace. Subramaniam Commission's document speaks of the total failure of intelligence; silent intrusions took place and to recover that land our brave, young boys had to sacrifice their lives. And yet, some people tried to make some money out of their sacrifices.

Therefore, Mr. Chairman Sir, the point which I am trying to put across is - of course, I don't mind India shining, I don't mind your going on making that propaganda, as a political party, you are bound to do that -don't try to distort the history and distort the picture. Growth and development is a continuing process. Election is the job of one day, winning as losing is decided in one day - the poll day. But running the country is the job of full 365 days multiplied by 5, after you get the mandate.

Therefore, you simply cannot sacrifice for one day your future for 5 years and what you are supposed to do. You may think, 'let me first get that one day and thereafter I will try to do whatever is needed.' It is simply not possible. Indian electorate is clever enough, they understand. And one swallow does not make the spring. Winning three State Assembly elections, provincial elections, cannot make you feel good. But I wish you should feel good; in one way that will help us a little bit. Because for me you are the model before me in term of electoral success; I always look at you. In 1977, in your old incarnation, as Jana Sangh you had won about 100 Lok Sabha seats; in 1980, it came down to what level you know it much better! In 1984, it came down to just 2. After five years, the Indian electorate gave you 189 and after ten years, it gave you 180. Therefore, don't take Indian people for granted. Don't think that the so-called sops, which lack credibility, will help you. But if you want to believe that, you may do so, only God can help you!

The last point which I would like to draw your attention to, Mr. Finance Minister, through you, Mr. Chairman Sir, is a little anecdote. Many years ago -- the other day I was saying that I am almost becoming an antique to this House -- in the early 80s, I went to attend the Commonwealth Finance Ministers' Conference at Toronto, which normally preceded the annual Fund Bank meeting. At that point of time, The Chancellor of Exchequer in UK gave me a very small gadget as a presentation. He said, "Mr. Finance Minister, it will help you. You know, what to do?" Then, I tested that gadget. It was a magnetic tape. "If you just press it, it will make two sounds, show me the money, show me the money." So, Sir the Minister Finance used to press it whenever a Minister used to come to him for money. I am ending my observations with these words, Mr. Finance Minister, show me the money, show me the money. Thank you.

श्री कलराज मिश्र (**उत्तर प्रदेश**) **:** सभापति महोदय , माननीय प्रणव दा ने अन अंतरिम बजट के बारे मे जो अपनी टिप्पणी की हैं , वह उनके लिए स्वाभाविक भी था और उनको करनी भी चाहिए थी । लेकिन जिस तरीके से माननीय वित्त मंत्री जी ने अंतरिम बजट को प्रस्तुत किया है और देश के संपूर्ण मानस को उस बजट के माध्यम से अपनी तरफ आकर्षित किया , वह स्वयं में बड़ा अश्चर्यचकित करने वाला है । मैं तो यह नहीं कहता कि पिछले पचास वर्षो में विकास नहीं हुआ है । जैसा कि अभी प्रणब दा ने कहा कि विकास तो एक सतत प्रकिया है । वह सतत प्रकिया रही है और विकास हुआ है । इसको नकारा नहीं जा सकता है । लेकिन जिन प्राथमिकताओं को सामने रखते हुए संपूर्णता के आधार पर विकास की प्रकिया को तेज़ करना चहिए था , वह नहीं की गई है । उसी का यह परिणाम रहा है कि गरीबी और अमीरी का अंतर लगातार बढ़ता गया ।

जो अब स्थापना सुविधांए हैं ये आज भी विकाराल रूप धारण किए हुए है और आज विद्यमान है। इसलिए हमारे वित्त मंत्री जी के ने अटल जी प्रधानमत्रित्व में जिस तरीके से बजट का प्रस्तुतीकरण किया है , गत बजट मे ही उन्होंने प्राथमिकतांए सुनिश्चित की थीं उन प्राथमिकताओं के अतंर्गत देश की सारी समस्यांए समाहित है जिनका निराकरण आवश्यक था उनको उन्होंने प्रस्तुत किया है। अभी स्वयं प्रणव दा ने कहा कि उन प्राथमिकताओं में जो फाइव कमिटमेंट्स किए है, कितने इम्पलीमेंट किए गए हैं ? मैं उसी बारे में कहना चाहता हूं कि प्राथमिकताओं के सुनिश्चितीकरण में जिस तरीके से बात की गई है , मैं यह कहना चाहता हूं कि प्राथमिकता के अतर्गत रोज़गार बढ़ाने की बात कहीं गई हैं गरीबी उन्मूलन की बात कहीं गई है। कृषि की हरितक्रांति को और अच्छा स्वरूप प्रदान करने की बात कहीं गई , आधारभूत ढांचे के विकास के लिए कहा गया और राजकोष की मजबूती के बारे में बात कहीं गई हैं। महोदय , इसी संबध में मैं यह कहना चाहूंगा कि जहां तक रोज़गार का प्रश्न है , इसी सदन में रोजगार के बारे में चर्चा हुई थी। यहां अन – इम्पलाइमेट के बारे में बड़ी चर्चा की गई थी। लेकिन जिस ढंग से आधारभूत ढांचे को प्राथमिकता देकर विकसित करने का प्रधानमंत्री के निर्देशन के आधार पर प्रयत्न किया गया है , वह स्वयं रोजगार सृजक के रूप में उभरकर सामने आया है ? उसको देखकर हमारे देश के ही नहीं बल्कि विश्व के अन्य देशों के लोगों ने , अन्य एजोसियों ने सर्वेक्षण के आधार पर यह कहने में कोई संकोच नहीं किया है कि हिन्दुस्तान सेंकेड हाई – एस्ट कट्री है जिसने रोजगार सृजन की दिशा में काम किया है। महोदय , मैं इसका उल्लेख भी करना चाहूंगा। मैं बताना चाहूंगा , आपकी अनुमति से यह कहना चाहूंगा कि ग्लोबल इटरप्रेन्योरशिप मोनिटर की सर्वे रिपोर्ट है , इसमें इन्होंने कहा है कि New enterprises in India created 17 million jobs in 2003, which was the second highest in the world after China, where 84 million jobs were created by new business according to the Global Entrepreneurship Monitor Report of the London School of Business सभापति जी , यह उनकी रिपोर्ट है। यह इस बात को साबित करता है । सभापति जी , वे आगे कहते हैं कि The Report says, "Entrepreneurship, in India, rose marginally in 2003 over the previous year. Nearly 18 per cent of India's population in the age group of 18 to 64 is engaged in some sort of entrepreneur activity. भापति जी , यह इस बात को साफ ज़ाहिर करता है कि जिस प्रकार की योजनाएं प्राथमिकता को ध्यान मे रखकर कार्यान्वित करने की दिशा में प्रस्तुत की गई , उनका लगातर क्रियान्वयन होता रहा है। केवल योजना प्रस्तुत नहीं कि गई या केवल नियोजन ही लोगों को दिखाया नहीं गया है , उस नियोजन को कार्यान्वित कैसे किया जाए , उसको मूर्त रूप कैसे प्रदान किया जाए , यह इस सरकार न करने की कोशिश की। इसके कारण विश्व के अंदर आज भारतीय अर्थव्यवस्था को मान्यता प्राप्त हुई है। आज अंतर्राष्ट्रीय जगत में लोगों ने यह स्वीकार करना शुरू किया है कि हिंदुस्तान में जिस तरीके से राष्ट्रीय संकल्प लेकर काम करने की कोशिश की जा रही है , उसके आधार पर भारत दुनिया के विकसित देशों मे आगे आने की दिशा में बढ़ रहा हैं। हम विकासशील देश जरूर है लेकिन आगे आने की दिशा में भारत बढ़ रहा है। सभापति जी , मैं यह कहना चाहता हूं कि आखिर यह धारणा अंतर्राष्ट्रीय जगत मे क्यों बनी ? यह इसलिए बनी क्योंकि बनी केवल नारेबाजी के आधार वर्तमान सरकार काम नहीं कर रही है। वर्तमान सरकार इस संकल्प को लेकर चल रही है। इस संकल्प के आधार पर काम कर रही है। इसमे बजट भाषण के अंदर जो प्राथमिकताएं सुनिश्चित की गई , उन प्राथमिकताओं के आधार पर काम करने की कोशिश की गई। इसलिए जो बेरोजगारी

का प्रथम कमिटमेट था , उसको समायोजित करने का प्रयत्न किया गया । करोड़ बीस लाख , एक करोड़ सत्तर लाख बेरोज़गार को रोज़गार दिया गया । संकल्प यह किया गया था कि प्रतिवर्ष हम एक करोड़ रोज़गार देंगे, इनकी रिपोर्ट के माध्यम से हमारे सामने यह उभरकर आया है कि एक करोड़ सत्तर लाख लोगों को रोजगार प्राप्त हुआ है ।

एक माननीय सदस्य : पानी पी लीजिए ।

श्री कलराज मिश्र : पानी पीने की आपको भी जरूरत पड़ेगी । सभापति जी , यह मैं अपनी बात नहीं कह रहा हूं ,यह रिपोर्ट बोल रही है । केवल इतना ही नहीं ,जिस तरीके से रोजगार सृजन की दृष्टि से संचार क्रांति हुई है , मैं संचार क्रांति कह रहा हूं , संचार क्रांति के अंतर्गत , 1998 से पूर्व टेलीफोन थे , उपभोक्ता थे , जो केवल दस लाख था , इस समय बढ़कर, 2003 में तीन करोड़ से ज्यादा उपभोक्ता हो गए । सभापति जी, पी सीओ के माध्यम से भी , जिस तरीके से संपूर्ण ग्रामीण क्षेत्र में पी.सी. ओं. का विकास हुआ , उसके माध्यम से कितने ही लोगों को रोजगार प्राप्त हो रहा है । एक –एक पी सी ओ से तीन – तीन लोगों को रोजगार मिल रहा है । अगर आप इसकी गणना करे तो नब्बे लाख के आसपास केवल यही रोजगार सृजन कर रहा है । इतना ही नहीं , सभापति जी, मैं यह भी कहना चाहता हूं कि जिस तरीके से प्रधानमंत्री जी ने राष्ट्रीय हाई –वे डेवलेपमेट प्रोजेक्ट , पूरे देश भर में सड़को की जो काया कल्प कराई है , चाहे स्वर्ण चतुभुर्ज योजना हो , चाहे राष्ट्रीय राजमार्ग के अन्य क्षेत्र हो , उसके माध्यम से जो लगातार काम किया गया है उसमें भी काफी समाधान किया गया है । रोजगार सृजन की प्रकिया लगातार आगे बढ़ती जा रही है , इसलिए हम बरोज़गारों की समस्या का प्रावधान इसके माध्यम से करते जा रहे हैं । सभापति जी , इसमे हम यह भी कहना चाहेगे , प्रणव दा न इस बात की तरफ जरूर कहा कि जो सरफेस ट्रांसपोर्ट का मामला है या सरफेस ट्रांसपोर्ट मिनिस्ट्री है , उन्होनें अपने कुछ आंकड़े दिए हैं । और आंकड़ो के आधार पर ही यह बात कही गई है । अब प्रणबदा ने उसको अपने तरीके से कहानी के माध्यम से बताने का प्रयत्न किया है । लेकिन वास्तविका तो यह है कि जो आम जनमानस मे यह एहसास किया जा रहा है, अनुभूति की जा रही हैं वह यह कि पचास वर्षो में साल भर के अंदर 11 किलोमीटर सड़के बनती थीं और आज स्थिति यह है कि प्रतिदिन 11 किलोमीटर सड़क बन रही है । यह आधारभूत ढांचे के विकास का एक अदभुत नमूना है । इसके माध्यम से भी बेरोजगारों की समस्या का समाधान सुनिश्चित किया गया हैं । इसके लिए जो प्राथमिकताएं हमने निश्चित की हैं , उन प्राथमिकताओं के अंतर्गत हमने बेरोजगारी की समस्या के समाधान की बात की है तो उसके लिए हमारे पास योजना है और योजना का समुचित तौर पर कार्यान्वयन है । उसी कार्यान्वयन के आधार पर चाहे स्किल्ड लेबर हो , चाहे अन –स्किल्ड लेबर हो , उनका सब का समायोजन है । इसी प्रकार से जो प्रधानमंत्री ग्रामीण सड़क योजना है , उसके जरिए से ग्रामीण क्षेत्रों के जितने अन – स्किल्ड लेबरर्ज हैं इनका समायोजन बड़े प्रभावी तौर पर चल रहा है । इसलिए उन प्राथमिकताओं के अंदर बेरोजगारी की समस्या का समाधान बड़े प्रभावी तौर पर नियोजन को क्रियान्वित करके हैं । नियोजन केवल मात्र नियोजन ही नहीं , बल्कि उसका क्रियान्वयन इस बात को द्योतक है कि यह सरकार जो संकल्प कर रही हैं , जो कह रही हैं, जो लोगों के सामने वायदे कर रही हैं , इनको पूर्ण करने में किसी भी प्रकार की कमी नहीं कर रहीं है । मान्यवर , इतना हीं नहीं , मैं यह भी कहना चाहूंगा कि दूसरी प्राथमिकता गरीबी उन्मूलन के लिए सुनिश्चित की है । गरीबी उन्मूलन के द्वारा बीपीएल के अंतर्गत सन् 1998 के समय अगर आंकडे आते हैं तो उस समय 26 करोड़ ऐसे

12.00 Noon

लोग बिलो पावर्टी लाइन थे। आज जिस तरीके से योजनाओं का क्रियान्वयन हुआ है , उससे ऐसे लोगों की संख्या में कमी आई है। यह ठीक है कि अभी योजना आयोग की तरफ से आकड़े आये हैं । लेकिन जो स्थिति सामने उभर करके आई हैं उसमे काफी मात्रा में बिलो पावर्टी लाइन की तादाद में कमी हुई है । वह इसलिए कि जो अन्त्योदय अन्य योजना थी , उसके माध्यम से डेढ़ करोड़ लोगों को इस योजना के अंतर्गत रखा गया था , मान्यवर , उसको दो करोड़ से ज्यादा और बढ़ा दिया गया है और उसमें इस योजना का उनके अंदर लाभ प्रदान करते हुए निश्चित रूप से गरीबी उन्मूलन की दिशा मे यह प्रभावी कार्यक्रम लिया जा रहा है। मान्यवर , यहा पहले ये (काग्रेस के साथ) थे नारे लगाए गए हैं गरीबी हटाओं के नारे लगाए थे। प्रणबदा ने यह कहा कि यह तो वोट लेने के लिए किया जा रहा हैं। ये जो नारे लगाए जाते थे , वे कैसे नारे लगाए जाते थे , वे भी तो वोट लेने के लिए लगाए जाते थे। जितना यह नारा लगाया , गया, मान्यवर , उतना ही गरीबील और अमीरी की खाई बढ़ती जा गई। अब चूंकि प्रणबद्ध ने एक कहानी कही , मैं भी एक कहानी इस संबध में कहना चाहूंगा।

मान्यवर , एक बार ऐसे ही इक्के से हम लोग जा रहे थे। कुछ दूर आगे जाने के बाद इक्केवान ने एक अपने पीछे के अंदर से एक टोकरी निकाली और टोकरी ले जाकर घोड़े के मुंह के सामने रख दी। उसके बाद उस घोड़े की आंख पर एक हरी पट्टी लगाई। उस टोकरी में थोड़ा सा पानी मिलाया और थोड़ा सा नमक डाल दिया । हरा चश्मा घोड़े की आंख के सामने लगाया। घोड़े ने समझा कि इस टोकरी मे हरी घास समझ कर वह खाने लगा । तो हमने पूछा कि भाई , आप यह क्यों कर रहे हो तो उसने कहा कि बाबू , हमारे पास हरी घास नहीं है। सूखी घास है। घोड़ा सूखी घास खाता नहीं है। उस सूखी घास मे मैं थोड़ा सा नमक मिला देता हूं और पानी मिला देता हूं तथा घोड़े की आंख पर चश्मा लगा देता हूं , तो घोड़ा उसको हरी घास समझता है और उसको खाना शुरू कर देता है । लेकिन मान्यवर , वह सूखी घास को हरी घास समझ कर कब तक खाता रहेगा ? काग्रेंस ने हमेशा यही किया। कांग्रेस ने ऐसा करके लोगों को बेवकूफ बनाने का काम किया । प्रणबदा ने कहा कि हम बना रहे हैं , लेकिन मैं कहना चाहता हूं कि कांग्रेस ने बनाया । काग्रेस के बनाने के कारण ही गरीबी रेखा के नीचे की जिन्दगी बिताने वालो के तादाद लगातर बढ़ती ही रही है। वह कम नहीं हुई है । हम कम किए है और अपने संकल्प के आधार पर कम किए हैं । हमने गरीबी उन्मूलन की व्यवस्था और बेरोजगारी की समस्या का समाधान और साथ ही साथ कृषि क्षेत्र में हरित क्रांति की बात की है। हमारी सरकार ने गावों को केन्द्र माना है , हमारी सरकार ने खेत को केन्द्र माना और इतना भंयकर अकाल पड़ने के बावजूद भी , इतना भंयकर सूखा पड़ने के बावजूद भी हमने किसान के अंदर निराशा की भावना नहीं उत्पन्न होनें दी। हम ने किसान का सम्मान किया और जिस प्रकार से शहरो मे रेहने वाले लोग थोडे से भी अर्थिक द्रष्टि से सम्पन्न होते है वे क्रेडिट कार्ड लेकर अपना काम करते हैं तो किसानों को भी इसी दृष्टि से क्यों न सम्मनित किया जाए ? महोदय, किसानों के लिए क्रेडिट कार्ड की व्यवस्था की गयी और उन के अंदर विश्वसनीयता का सृजन किया गया कि आप इस क्रेडिट कार्ड के माध्यम से बिना सेक्यूरिटी , बिना गांरटी के आधार पर बैंक से कर्ज़ा ले सकते हो। महोदय , पहले किसान को तबाह किया जाता था हम ने उस की तबाही को रोका। संपूर्ण फसल बीमा योजना घोषित कर के उसके अन्दर विश्वसनीयता का सृजन किया। पहले किसान जो ऋण लेता था . उस पर ब्याज दर से वह तबाह होता था। उस ब्याज दर मे भी घटोत्तरी हुई।

महोदय , वित्त मंत्री जी ने जिस तरीके के आंकाड़ो को दर्शाते हूए मुद्रास्फीति को सामने रखा है , प्रणव दा आप भी महसूस करेंगे कि मुद्रास्फीति पर नियंत्रण आया हैं , राजकोषीय घाटे मे कमी आई है और पूंजी बाजार का लगातर सुद्दढ़ीकरण हुआ है । ये तीनों मिलकर भारत की अर्थव्यवस्था को आगे बढ़ा रहे हैं । महोदय , किसानों को वित मंत्री जी ने जिस तरीके से प्राथमिकता दी हैं और उन के लिए जिस ढंग से कार्य करने का प्रयत्न किया गया है , उस दृष्टिगत रखते हुए पहली बार राष्ट्रीय कृषि आयोग का गठन किया है और उस के माध्यम से किसानों की समस्याओं का समाधान करवाने का प्रयत्न किया गया है । इस समय किसानों को 9 फीसदी की ब्याज दर की छूट दी गई है और इतना ही नहीं यह भी तय किया गया है कि किसानों को जो क्रेडिट कार्ड दिया जा रहा हैं , वह उन्हें 31 मार्च तक दे दिया जाएगा । इतना ही नहीं इस क्रेडिट कार्ड के जरिए मांगने पर उन्हें ऑमोमेटिक टेलर मशीन से पैसा निकालने की सुविधा होगी । ये सारी सुविधांए किसानों को प्राप्त हुई हैं । इतना ही नहीं कृषि बीमा योजना जो अभी 20 जिलों के अंदर लागू थी , उस को 100 जिलों में लागू किया जाएगा ताकि किसान अपने को आश्वस्त महसूस कर सके ।

महोदय , चीनी उद्योग मे भी गन्ना किसान परेशान न हो , ऐसी व्यवस्था की गयी है । अभी स्थिति यह है कि उन्हें मिल से पैसा प्राप्त नहीं हो पाता हैं । इस के लिए अगर मिल के पास पैसा नहीं है तो कर्ज़ा लेकर वे किसान को भुगतान कर सकें , ऐसी व्यवस्था की गयी हैं । इस सतत प्रकिया के लिए एक स्पेशल पैकेज की भी व्यवस्था की गयी है क्येंकि सरकार ने किसान को प्राथमिकता दी हैं । महोदय , अगर किसान खुशहाल रहेगा तो देश आगे बढ़ेगा इसलिए किसान और गांवों का ध्यान रखते हुए अब स्थापना सुविधाओं का समुचित रूप से विकास हो इस के लिए भी गावों को राष्ट्रीय राजमार्ग से जोड़ने के लिए सड़कों की व्यापक पैमाने पर व्यवस्था की गयी है और उस के लिए समय सीमा का भी निर्धारण किया गया है ताकि कोई यह न कह सके कि यह तो सिर्फ घोषणा है । यह सरकार सिर्फ घोषणा नहीहं करती अपितु जो कहते हैं उसको करते हैं ।यह विश्वसनीयता हम जन – मानस में स्थापित की है कि यह सरकार जो कहती है , वह करती है । इस विश्वसनीयता के कारण ही हमारा " फील गुड फैक्टर " काम कर रहा है । यही फील गुड फैक्टर है जिस के कारण लोगों में हमारे प्रति विश्वास बढा़ है । महोदय , मैं यह भी कहना चाहूंगा कि कृषि के मामले मे लगातर सुविधांए प्रदान करने की कारण ही किसानों के अंदर यह विश्वास पैदा हुआ है कि अटल बिहारी वाजपेयी जी के नेतृत्व में ही हमारे लिए सही मायनों में ठीक से व्यवस्था हो सकती है और सुख -सुविधा प्राप्त हो सकती है ।

मान्यवर , चौथीं बात जिसे प्राथमिकता के अंतर्गत लिया गया हैं , वह आधारभूत ढांचे का विकास है । आधारभूत ढांचे के अंतर्गत सड़के आती है । इस में जहां मार्ग आते हे वहीं स्वास्थ्य भी आता है , शिक्षा भी आती है , पेयजल की व्यवस्था भी आती है और विद्युतीकरण की व्यवस्था भी आती है । ये सभी अब स्थापना सुविधाओं के अंतर्गत आती हैं । इस सरकार ने उस के ऊपर जोर दिया है । महोदय , मैं कह सकता हूं कि स्वास्थ्य की दृष्टि से universal immunization प्रक्रिया का निर्माण किया गया है और पोलियों को समाप्त करने की दिशा में कदम उठाए गए हैं । यह एक बड़ा प्रभावी कदम हैं । इतना ही नहीं पहली बार 1956 के बाद "AIIMS"के प्रकार के 6 और चिकित्सालय प्रदेशों मे हो ... इस प्रकार की केवल घोषणा ही नहीं की गई बल्कि इसमें शिलान्यास भी हो गया , निर्माण भी प्रारंभ हो गया । इतना ही नहीं 6 प्रदेशों , तमिलनाडु , आंध्र प्रदेश , जम्मू -कश्मीर , झारखंड , राजस्थान , उत्तर प्रदेश और पश्चिम बंगाल के एक एक मेडीकल

कॉलेज का दर्जा बढ़ाकर उनमें एम्स (AIIMS) के प्रकार के जो कॉलेजेज है उनको सुविधा प्रदान की जाएगी । स्वास्थ्य की सुविधा के लिए आम आदमी , गरीब आंदमी को दवाई चाहिए , जिसकी व्यवस्था के लिए केवल घोषणा ही नहीं की गई , योजना भी बनाई गई है और अवस्थापना सुविधा की दृष्टि से चूंकि स्वास्थ्य एक महत्वपूर्ण हिस्सा है उसमें किस तरीके से कार्यान्वित किया जाए उस दिशा में प्रयत्न भी किए जा रहे हैं । स्वास्थ्य मेले इस समय पूरे देश भर मे आयोजित किए गए हैं । इनके लिये 40 करोड़ रूपए का प्रावधान किया गया है और प्रत्येक लोकसभा क्षेत्र मे आठ लाख प्रदान करते हुए डिस्ट्रिक्ट मजिस्ट्रेट के माध्यम से आम गरी ब आदमी को बुलाकर , बड़े मेले लगाकर उनके अंदर किस प्रकार का रोग है उनका निदान करने की दृष्टि से काम किया गया है ।

मान्यवर , अवस्थापना सुविधा के अंतर्गत जहां सड़कों से गांवों को जोड़ने का काम चला है , स्वास्थ्य की दृष्टि से काम चला है वहीं सर्वशिक्षा अभियान की ओर भी ध्यान दिया गया है । यह बात सही है कि सर्वशिक्षा अभियान प्रारंभ से चलाया जा रहा है , लेकिन सर्वशिक्षा अभियान इस समय प्रभावी तौर पर सब जगह जा सकें , लोग पढ़ाने की दृष्टि से आगे बढ़ सके , इस दृष्टि से भी लागू किया गया है । सर्वशिक्षा , स्वास्थ्य, आधारभूत ढांचे के अंतर्गत योजना की चीजों के साथ विद्युतीकरण की ओर भी ध्यान दिया गया है । विद्युतीकरण की दृष्टि से जो नई नई विद्युत योजनाएं इस समय स्थापित की जा रही है , उस संबंध में इस अंतरिम बजट के अंदर माननीय वित्तमंत्री जी ने घोषणा की है कि उनको कर से मुक्त किया जाएगा ताकि अवस्थापना सुविधा की दृष्टि से उसमें किसी प्रकार की कोई कमी न हो क्योंकि यह हमारी प्राथमिकता है । इस प्राथमिकता को घ्यान में रखकर लगातार काम करने का इस सरकार ने प्रयत्न किया है । इसी कारण आज आम आदमी यह महसूस कर रहा है कि हमसे संबंधित जितने आधारभूत ढांचे है , हमसे संबंधित जितनी अवस्थापना सुविधांए है वे हमें प्राप्त हो रही है और उस आधार पर वे महसूस कर रहे हैं कि यह सरकार सही मायने में उनके हितों को देखते हूए काम करने दृष्टि से प्रयत्नशील हैं ।

मान्यवर , इतना ही नहीं , इस समय देश भर में सहकारी बैकों की जो स्थिति खराब चल रही है उसको देखते हुए उनमें नए प्रकार के ढांचे के अनुसार परिवर्तित करने की आवश्यकता है । चूंकि सरकारी बैंको के माध्यम से ही किसान अधिक से अधिक ऋण उपलब्ध करता है और उनके लिए सहकारी बैंक,सहकारिता ने जिस तरीके से पूरे देश भर में अपनी प्रभावी भूमिका का निर्वाह- किया हैं , उसको और प्रभावी बनाया जाए इस बात को घ्यान में रखते हुए वित्त मंत्री महोदय ने प्राथमिकता के आधारश पर 15 हजार करोड़ रूपए सहकारी बैंकों के अंदर नए ढांचे के विकास की दृष्टि से उपलब्ध कराने का प्रावधान किया है । यह अपने आप में एक उल्लेखनीय कदम है ।

मान्यवर , मैं यह कहना चाहता हूं कि जो अभी कहा गया कि प्राथमिकताए तो सुनिश्चित की गई है , लेकिन प्राथमिकताओं के आधार पर काम नहीं किया गया, मैं समझता हूं कि यह कहना उचित नहीं है । मैं यह भी कहना चाहता हूं कि पहले तो केवल बजट प्रस्तुत किए जाते थे , पहले केवल घोषणाएं की जाती थीं , लोगों को केवल नारे दिए जाते थे , लेकिन उनका क्रियान्वयन नहीं होता था , उन पैसों का समुचित तौर पर उपयोग नहीं होता था , प्राथमिकताओं के आधार पर जो नियोजन होना चहिए था उस नियोजन का अभाव था , जिसके कारण विकास की सतत प्रकिया प्रभावी स्वरूप धारण नहीं कर पाती थीं , लेकिन इस सरकार के दौरान विकास को

आधार मानकर इस सरकार ने काम करना शुरू किया हैं । उस विकास की सतत प्रकिया पर बल देकर देश की आवश्यकता को देखते हुए , समस्याओं का समुचित तौर पर निराकरण करने प्रयत्न है । इससे देश का एक स्वरूप ऐसा निर्माण हुआ है कि विश्व भर में यह लगने लगा है कि भारत जल्दी ही . जैसी माननीय प्रधानमंत्री जी ने घोषणा की है , वर्ष 2020 के पहले ही भारत एक विकसित देश के रूप मे उभर कर सामने आएगा ।

(**उपसभापति महोदया पीठासीन हुई**)

उपसभापति महोदया , आज लोगों के अंदर यह विश्वास जगा है , विश्व के अंदर विश्वास जगा है , हमारे देश के अंदर भी विश्वास जग रहा हैं कि हमारा देश एक विकसित देश के रूप मे सामने आ रहा है और इसी आधार पर यह वर्तमान अंतरिम बजट प्रस्तुत किया गया है । यहां कहा गया है कि यह बजट प्रस्तुत करने का कौई औचित्य नहीं था , हाउस को प्रोरोग नहीं किया गया और इस आधार पर इसके औचित्य पर प्रश्न चिह्न लगाए गए हैं ।...

लेकिन इस बजट के माध्यम से आगे के होने वाले घाटे ,आगे होने वाली प्राप्तियां , राजस्व प्राप्तियां राजकोषीय सम्पातियों , इनके बारे में पिछली बार की जितनी भी तुलनात्मक प्राप्तियां थीं , जितने भी घाटे थे, जितने भी व्यय थे , इसकी तुलनात्मक आधार पर एक समीक्षा भी की गई है और उस सर्मीक्षा के अंतर्गत यह दिखाया गया है कि जो भी विकास दर प्राप्त की है , विकास दर में जो बढ़ोत्तरी हुई हैं , विकास दर की उस बढ़ोतरी के आधार पर हम आगे प्रभावी कदम उठाकर देश की जनता को अच्छा स्वरूप प्रदान कर सकेगे । इस बजट के माध्यम से यह दर्शाने का प्रयत्न किया गया है और लोगों विश्वास दिलाने की कोशिश की गयी है कि यह हम ही कर सकते हैं , दूसरा कोई नही कर सकता । इस बात को बड़े संकल्प के साथ, बड़े आत्मविश्वास के साथ इस बजट में रखने की कोशिश की गई है और मुझे पुरा विश्वास है कि अटल जी के नेत्तृत्व में ही हम देश को आगे बढ़ा सकते हैं । इस बात को हमने स्थापित किया है ।

महोदया , आपने मुझे बोलने का समय दिया , आपके प्रति इसके लिए आभार व्यक्त करते हुए मैं अपनी बात समाप्त करता हूं । धन्यवाद ।,

THE DEPUTY CHAIRMAN: Shri C. Ramachandraiah.

SHRI C. RAMACHANDRAIAH (Andhra Pradesh): Madam Deputy Chairman, thank you for giving me this opportunity to participate in the debate on the Interim Budget (General), 2004-2005.

THE DEPUTY CHAIRMAN: Mr. Ramachandraiah, before you start, I must take the consent of the House. As we have got six hours allocated for the discussion on the Budget, and there is a paucity of time, I would like to make one request. If the House so agrees, we can dispense with the lunch hour and continue the discussion. You can always have lunch. There is no problem

SOME HON. MEMBERS: All right.

SHRI C. RAMACHANDRAIAH: Madam, at the very outset, I should congratulate the Prime Minister for providing stability to the Government, which has improved the image of the country among the comity of nations. We are very happy that this atmosphere has created a buoyancy in the economy, and we, in the Telugu Desham party, wish to share this positive development. In 1999, when the people had not given a structured mandate, keeping that scenario in view, we had taken a decision to support the Government so that a stable Government could be provided, which was inevitable at that juncture, to get a good image, which could enable us to attract more investments which were badly needed for the kick-start of the economy, and we are happy to know that the economy has been put on the right track. And with one billion forex reserves, surplus foodgrains and good quantum of flow of FDI into this country, now, we are on the verge of achieving the expected growth rate of 8 per cent. This has created a sense of confidence. I can't say whether it is due to a feel-good factor or something else. But the level of confidence in the Government has gone up. That is more important. You may call it a feel-good factor or a feel-good atmosphere, whatever it is. The important aspect is that the level of confidence in the Government has considerably gone up. Of course, the outcome of the elections may be decided by various factors. But that was clearly demonstrated in the recent elections. We have been propagating and implementing the reforms in our State, and reforms are inevitable. I feel that reforms are the reactions of the change. The entire global economy has undergone transformation. We cannot isolate ourselves and fulfil the aspirations of the people and achieve the development in this country. So, accordingly, the reforms were introduced, and, in spite of many obstacles that are being created, they are being implemented. We are very happy that the Government has announced a second Green Revolution for which I have been pleading, to honestly admit in this House, for the last three years. I was just curious to go through my speeches on the various Budgets and also through the speeches on the President's Address to both the Houses of Parliament. I have been pleading with the Government that to kick-start start the economy, the agriculture sector has to be given more thrust because more than 65 per cent of the population still depends on agriculture, and you have to create a congenial atmosphere for providing abundant flow of credit to the rural sector and the agricultural sector, at a considerably cheaper rate. I am very happy that the policy in this regard has been announced, and I request the Government to kindly ensure its implementation. I don't think it is much difficult to achieve the growth rate

because, I feel, it is only because of the higher growth rate in the agriculture sector that an 8.4 per cent growth rate has been achieved in the last quarter. Still the growth of agriculture sector plays a very vital role in deciding the growth rate of the country. Not only this, we have to have the growth which is employment oriented. And, again, I should say that more than 65 per cent of the population still depends on agriculture. If you provide proper infrastructure to the rural areas, to the farmers of this country, naturally, for more than 65 per cent of the population, employment problem will be solved, and for the rest 35 per cent, you can depend on services and industries. Even if you provide or give augmentation to the service sector, you have to keep in mind that unless the people are in a position to pay for the services, which they are going to utilise, the service sector cannot contribute towards growth.

I want to make a suggestion to the Government. Let us not feel that the youth of this country, which are more than 54 crores of the total population are below 25 years of age. You should take it as one of the biggest assets of this country. This country can be made as a trajectory. This country can be made as a bank for providing services at the global level. A number of services can be offered. Let us train our youth on various fronts, and they will provide strength to the economy of this country.

I welcome the measures that have been initiated by the Finance Minister. Those measures were long overdue. They are growth-oriented. Madam, I advise the Government to sincerely give more thrust to the agriculture. I am very happy that various announcements have been made to protect the Indian farmers from the onslaught of the developed countries. Country is self-sufficient in the production of foodgrains, as a whole, but not every individual of this country. Every individual of this country has to be made self-sufficient. So, we have achieved a growth rate in the production of foodgrains, which will be sufficient to cater to the needs of our people. Having given importance to agriculture and having aimed at a higher growth rate in agriculture, the need of the hour is higher productivity. Whatever minimum support price you give, unless the productivity per hectare goes up, it is very difficult for the farmers to sustain in this country. As I told you earlier, the production of cereals per hectare in India is around 2,900 kilograms. In spite of the best agro-climatic conditions and river belts like Ganga, Godavari, Krishna and Mahanadi, our productivity is very low, 2,900 kilograms per hectare; whereas the productivity in Egypt is 7,800 kilograms per hectare. So, the productivity per

hectare has to be increased. With the increase in production, we have to compete with the international market. As long as the developed countries provide more subsidies to their farmers, we cannot be competent. I am very happy, a delegation led by Shri Arun Jaitley had very successfully tried to defend the onslaught in the recent WTO conference. However, I advise the Government to keep the interests of the Indian farmers in mind.

Another aspect on which I want to congratulate the Government relates to the external front. We are very happy that appropriate measures have been initiated at the appropriate time by the Prime Minister to revive our relations with our neighbours, especially, with SAARC. I am very confident that normalcy will be restored, which will create a very good atmosphere of fraternity in this country which, in turn, will improve the image of the country in the comity of nations.

I congratulate the Government on one more aspect, that is, combating drought. In spite of the severe drought faced by the farmers in various States in this country, especially, in Andhra Pradesh, we could very successfully combat the drought and the people did not feel the pinch of the drought thanks to the food security that has been created. Those State Governments which could not combat the drought successfully failed in the elections. Development is there. When the Government is doing good things, we have to appreciate it and I cannot be expected to be an ostrich. The development is quite apparent. The only worrying problem is employment generation. The Government has to pay more attention to generate more jobs. I cannot expect the Government to be a very big employer. It cannot be and it should not be also. The Government should provide infrastructure facilities so that the people in various sectors can be self-reliant. After all, the country is being respected for various reasons. One of the reasons is our population. It is a very big market for the developed countries. So, let us become self-sufficient on all fronts.

Another aspect which I want to mention is that our country, with so many rivers, is very susceptible to natural calamities like drought, floods, etc. We try to help the victims after the calamities occurred. It is a very wise decision to set up a committee on linkage of rivers. But unless the subject of water is taken over by the Government of Ihdia and brought under the Central List, it is very difficult to solve this problem. This is a coalition Government. There are more than 20 parties in it. There are many regional parties also. The regional parties have been propagating the views at the regional level and trying to satisfy the people. More regionalistic approach

has embraced the regional parties. But the TDP is an exception. I can say it proudly. Though we are a regional party, we have been participating in national affairs.

Madam, water comes in the State List and water disputes come in the Central List. Even if you want to create linkage, unless the concerned riparian States accept it, it is very difficult to solve this problem. This aspect has to be taken care of and the Government should take steps to solve this problem. I read in the newspapers that the River Linkages Committee, led by Shri Suresh Prabhu, is planning to have, on an experimental basis, two linkages, one in the north India and the second in the south India. In fact, we have sought the sanction of the Government of India for the linkage of the Krishna and the Godavari basins because 1,800 to 3000 TMC of water is being flown into the sea as waste and devastating floods are taking place every year. So, to mitigate this flood impact and to mitigate the drought impact, we can provide more water to these areas. These two rivers can be linked. Our Chief Minister spoke to Shri S.M. Krishna, Chief Minister of Karnataka and said that by such linkage, Karnataka would be benefited with 25 TMC of water and Maharashtra would be benefited with 15 TMC of water. But the greatest obstacle in this is --again I would like to draw the attention of the Government -- water comes in the State List. Unless you are in a position to convince all the riparian States, this entire exercise becomes useless. But this exercise is very useful one. You have to link rivers in this country so that you can provide water to every inch of the land and the country can progress in a prosperous way. With these remarks, I support the Interim Budget (General), 2004-05. Thank you.

उपसभापति : श्री लालू प्रसाद जी । लालू जी कह रहे हैं कि यह उनकी हाउस में लास्ट स्पीच है ।

श्री लालू प्रसाद (बिहार) : हां , अब चूंकि उधर जाना है ।

उपसभापति : हम लोग क्या इतने खराब हैं कि आप छोड़कर जा रहे हैं ? यह हाउस इतना अच्छा हैं ।

श्री लालू प्रसाद : धन्यवाद मैडम । आप लोगों को नज़दीक से आकर देखा , समझा सब जगह से ठीक है । महोदया , सबसे पहले यह 4 महीने का जो खर्चा है बजट के नाम पर , यह बजट नहीं है , ये 4 महीने का खर्चा है , ये 4 महीने का खर्चा ले रहे हैं । सारी दुनिया को पता है कि कल लोक सभा कि माननीय सदस्यों का फोटों मैंन गेट के पास खींचा गया जिसको कल मैंने

देखा है । अब उस सदन के मेम्बर फोटो लेकर घर जायेगे । उनका आधा खून कल सूख गया है , जो लोग जा रहे है । यह सभा तो कभी खत्म नहीं होती है ।

उपसभापति : अमर है ।

श्री लालू प्रसाद : यह अमर है । मरने वाली नहीं है । यह न जन्म लेती है न मरती है । महोदया, उनका आधा खून सूख गया है । उनको खुश करने के लिए , उनकी हिम्मत बढ़ाने के लिए एनडीए सरकार हर तरह से लुभावना बजट खर्च के लिए लाई है, लोगों को आश्वासन दिया है । उनका आधा खून कल सूख गया है । वे लोग अपने घर में फोटों ले जाकर टांग देगे ।

उपसभपति महोदया, यह जो 4 महीने का खर्चा है और जो अंतरिम बजट है इस पर मुझे और मेरे दल की घोर आपत्ति है । जब लोक सभा भंग होने जा रही है तो इस तरह का बजट लाना अनकास्टीटयुशनल है , यह सविंधान के विपरीत है । देश के लोगों को मालूम होना चाहिए कि सविंधान में व्यवस्था है कि अगर सरकार चलाने वाली पार्टी समय से पहले लोक सभा को भंग करना चाहती है तो ऐसा जनहित के सवालों पर किया जा सकता हैं । लेकिन भाजपा खुद मानती हैं एनडीए सरकार यह मानती है कि लोक सभा को भंग करना मेरे हित में है । यह भापजा के हित में जाता है इसलिए वह लोक सभा को भंग कर रहे हैं – बिल्कुल अनकॉन्स्टीटयूशनल है । कानून के जानकार इस सदन में हैं और बाहर भी है । सभी नेताओं से और सभी पॉलिटिकल पार्टी के लोगों से मैं अपील करना चाहता हूं – चाहे मेरी बात आप माने या माने लेकिन हमारे मुल्क मे हो क्या रहा है? सविंधान का गला रेता जा रहा है , जनहित का बहाना बनाया जा रहा है। पॉलिटिंकल पार्टी इन पॉवर , भाजपा का यह कहना कि यह हमारी पार्टी के पक्ष मे जाता है, हमारे हित में जाता है, लोक सभा का भंग करना –आखिर इस देश में सविंधान का क्या होगा? मेरी अपील है कि हम सब लोगों को महामहिम राष्ट्रपति जी से मिलना चाहिए और उनकी जब कल अनुशंसा जाए –भापजा के हित मे लोक सभा को भंग करने की –तो हमें राष्ट्रपति जी से आग्रह करना चाहिए कि इनकी बात आप न मनिए । पूरा बजट , फुल बजट आना चाहिए । पांच साल मे इन लोगों ने क्या किया , इनका कार्यक्रम है , यह सामने आना चाहिए । इनको होश तब आया है जब इनकी विदाई होने जा रही है । हम लोगों के धर्म मे, हिन्दु धर्म मे जब इंसान घाट पर जाता है – गंगा घाट पर या यमुना घाट पर –तो वहां हर आदमी बोलता है " राम नाम सत्य हैं " – भगवान याद आते है । आज जब देश की जनता इनका हिसाब – किताब लेने वाली है तो जनता , किसान मजदूर कोई ऐसा तबका नहीं हैं , जिनको ये लोग सत्य है ...

कृषि और ग्रामीण उद्योग मंत्रालय के राज्य मंत्री (श्री संघ प्रिय गौतम) : पुनर्जन्म भी तो होता है ।

श्री लालू प्रसाद : पुनर्जन्म होता है पर आपका होगा या नहीं होगा , हमें सदेंह है । हमें इस पर घोर आपति है और हम इसका विरोध करते है । यह कॉन्स्टीटयूशन के साथ फ्रॉड है – एक फ्रॉड किया जा रहा है । समय से पहले एक पार्टी यह कहे कि यह हमारे हित मे है इसलिए लोक सभा का कल ही विघटन करेंगे । मैबर्स का फोटो खींचकर ले गए । चूहा दीमक काटेगा पता नहीं क्या होगा । महोदय , यह जो सरकार है , जो क्रीमी लेयर है , जो शहरो मे रहने वाले लोग है – हम लोग नारा लगाते है कि " खाय टोपी वाला और मेहनत करे धोती वाला " इस

देश में चद लोग है जो झूठ और फरेब की खेती करते है और देश का माहौल बिगाड़ते है , उसे और खराब करने का काम करते है । चुनाव आने वाले हैं । अरबो करोड़ो रूपए खर्च करे विज्ञापन निकाला जाना –कल भी सभी सदस्यों ने , सभी पार्टियों के लोगों ने इस पर आपति जताई, हमने भी आपत्ति जताई कि आप आनन – फानन में इतने करोड़ो रूपए खर्च कर रहे है , आपने देश के लिए बजट रखा है लेकिन इस देश मे पीने का पानी नहीं है । जो सरकार यह करती थी पार्टी के लोग कहते थे कि देश देसी रास्ते से चलेगा और हम दुनिया का मुकाबला करेगे । जब पोखरन में विस्फौट हुआ था , अमेरिक ने इकनॉमिक सैक्शन लगाया था तो लोक सभा मे चारों तरफ कहा गया था कि हम स्वदेशी रास्ते से अपने पैरो पर खड़े होकर दुनिया का मुकाबला करेगे लेकिन महोदया , विनिवेश के नाम पर , लिब्रलाइजेशन के नाम पर भारत को दुनिया का बाजार बना दिया गया है । ऐवरी सिटिजन ऑफ इंडिया , हम भारत के लोग जिनकी संख्या एक अरब पांच करोड़ हो गयी है ,हम उपभोक्ता बन गए है , हम कन्ज्यूमर है और देश का पैसा विदेश मे जा रहा है – भाजपा के राज मे – ऐसा किसी राज में हम लोगों ने नहीं देखा । आज जहां भी जाए , सारी मार्किट्स मे बाहर से दही आ रहा है , मक्खन आ रहा है , इलैक्ट्रॉनिक गुड्स आ रही है , टॉर्चस आ रही है , बैट्रीज आ रही है – चारों तरफ बाजार में विदेशी सामान भर गया है । हमारा क्या सामान विदेश जा रहा है ? हमारा धान , हमारा गेहूं , हमारा आम , हमारा फल , हमारा फ्रूट । इस देश मे जो सेब की खेती करने वाले लोग है , आम की खेती करने वाले लोग हैं , हमारे जो किसान हैं वह निगलैक्टिड सैक्टर रहा हैं । यह सरकार किसान विरोधी साबित हुई है, मजदूर विरोधी सरकार साबित हुई है । इन्होंने दुनिया मे अपना बाजार बनाने का काम किया है और अब पीठ थपथपा रहे है कि हमने काफी मुद्रा सग्रह किया है । किस काम के लिए ? इस देश मे पीने का पानी नही है अंडरग्राउड वाटर तो आपके पाप की वजह से और नीचे चला जा रहा है। आपने जो पाप किया है , जो हेट्रेड पैदा की है , आपने देश की सुरक्षा भी नहीं की , संसद की सुरक्षा करने मे भी आप विफल रहे है । सीमा पर जो हमारे पड़ोसी देश है , उनसे भी हमारे संबंध अच्छे नहीं – वे बिगड़ते गए , बिगड़ते गए । हम लोगो को पाकिस्तान जाना पड़ा , सभी पोलिटिकल पार्टीज के एम.पीज को कि भारत – पाक एका करो ।

महोदया , इस देश मे पीने का पानी नही है और ये कहते है कि चारों तरफ हरियाली है । फील गुड फैक्टर है कहा है फील गुड फैक्टर ? इस देश के युवक और युवतियां रोजगार के लिए मारे मारे फिरते है । रेलवे में , बैंको में , केन्द्रीय दफ्तरों में , चारों तरफ आपने छटनी की नीति बनाई है - छटनी करो , छटनी करो । यही नहीं केद्रं की भेदभाव की नीति की वजह से पूरा ईर्स्टन जोन- जो हमारा पूर्वाचल है , यू.पी. है . उड़ीसा है , बिहार है , सेवेन सिस्टर्स स्टेट्स है – महोदया , आप देखिए कि क्या हालत है इन राज्यों की ? इसलिए केंद्र के भेदभाव की वजह से क्षेत्रीयता आई है । लोगों के मन मे क्षेत्रीय नारे लगने शुरू हो गए हैं । चारो तरफ राष्ट्रीय पार्टियों का स्वरूप बिगड़ा है , इसलिए क्योंकि हमेशा भेदभाव हुआ है । जो सबसे मजबूत बंगाल है , उड़ीसा है ,सेवने सिस्टर्स स्टेट्स है , पूर्वी उत्तर प्रदेश है , बिहार है –इनके साथ भेदभाव हुआ है और आज भी भेदभाव हो रहा है । मैं आंकड़े देना चाहता हूं , माननीय मंत्री जी इसको देखे – पिछले तीन सालों में आपने अतिरिक्त केंद्रीय सहायता में क्या दिया है? 1999 से 2001 तक , मैं तीन – चार राज्यों का डाटा आपके माध्यम से सरकार के सामने रखना चाहता हूं । जहां आंध्र प्रदेश में अतिरिक्त केंद्रीय सहायता 3,507 करोड़ गुजरात में 1,671 करोड़ , उड़ीसा में 1,323 करोड़ दी गई , वहीं बिहार में आपने 306 करोड़ अतिरिक्त केद्रीय सहायता दी है । यह आपका भेदभाव नहीं है तो क्या हैं ? मैं चुनौती के साथ इस डाटा को आपके सामने रखना चाहता

हूं और फिर आप बोलते है कि बिहार मे जंगल राज है । बिहारी लोग दरिद्र है । आप बिहार के साथ हेट्रेड पैदा करते है लेकिन उसी बिहार ने सारे देश और दुनिया में समृद्धि लाने में , किसानों के खेत और खलिहानों में , चारों तरफ बिहार की महान जनता ने जो अपूर्व योगदान दिया है, उसके उस योगदान को भुलाया नहीं जा सकता है ।

महोदया, प्रति व्यक्ति विकास पर जो खर्च है , हमारे पास जो स्टडी है, इस स्टडी में से समय बचाने के लिए मोटा-मोटा जो कुछ लिया है , मैं उसमें से थोड़ा सा बताना चाहता हूं । केद्र द्वारा प्रति व्यक्ति विकास पर जो खर्च किया जाता हैं , उसमें बिहार सबसे उपेक्षित है । जहां आध्र प्रदेश मे यह 9,982 रूपए प्रति व्यक्ति और गुजरात में 12,047 रूपए प्रति व्यक्ति है , वही बिहार में यह 3,206 रूपए प्रति व्यक्ति है । यह भेदभाव नहीं है तो और क्या है? और आप कहते है फील गुड फैक्टर है सब जगह हरियाली है , सब जगह खुशी है

महोदया , ये हालात है और यही नहीं , बिहार की हमेशा उपेक्षा की गई है । बिहार से चालीस एम.पी.आए. एक दर्जन केद्रीय मंत्रिमंडल में बैठे हुए लोग है । बिहार ने हमेशा बदलाव किया है। जयप्रकाश जी का आदोलंन हो या जो भी आदोलंन रहा हो , बिहार से ही बदलाव हुआ है और बिहार से ही इनकी विदाई तय है । आप विद्वान फाइनेस मिनिस्टर है , आपकी आलोचना हम बहुत कम करते है , विवशता हो सकती है , लाचारी हो सकती है , शिकार हो सकते है आप लोगों के कहने पर, बिहार में विकास पर जो खर्च केंद्र द्वारा किया गया है, वह 2001में 10,079है । 2002 में आपने 7,643 करोड़ खर्च किया है और 2003 मे 8582 करोड़ खर्च किया है| आपने गुजरात मे 19643 करोड़ खर्च किया है आपने वहां पर 2002 में 21,551 करोड़ खर्च किया है और 2003 में 19,763 करोड़ रूपया खर्च किया है । आपने आन्ध्र प्रदेश में 2001 मे 18,380 करोड़ खर्च किया है । वहा पर आपने 2002 में 20,146 करोड़ और और 2003में 21,926 करोड़रूपया खर्च किया है । यह बिहार के साथ भेदभाव है और हमेशा से बिहार को नेग्लैक्ट किया जाता रहा है । उसके साथ सौतेलेपन का व्यवहार किया जाता रहा है । महोदया , मैं आपकी अनुमति से बिहार के मुख्यमंत्री का पत्र पढ़कर सुनाना चाहता हूं । बिहार की मुख्यमंत्री ने योजना आयोग को चिट्ठी लिखी थी कि जो हमें केन्द्रीय सहायता मिलती है या जो तय है उसका रिविजन कर दिया जाए । उसको समय पर खर्च करके उनको खबर भी कर दी गई थी कि हमारा रिविजन करके केन्द्रीय सहायता कटौती नहीं होनी चाहिए । आज हमारे साथ ऐसा क्यों हो रहा ? हमारी वार्षिक योजना में भी कटौती की जा रही है । अभी फाइनेस मिनिस्टरी ने 91करोड़ रूपए काट दिए । हमें जो भी पैसा मिलता था उसका कोई हिसाब – किताब नहीं किया गया , उसे एडजस्ट नहीं किया गया । उसका कोई रिविजन नहीं किया गया और उसे डस्टबिन में फैक दिया गया । अब 5,549 करोड़ रूपए की कटौती शुरू हो गई है । मैं दो –दो बार योजना आयोग के उपाध्यक्ष जी से मिला था और कि हमारे साथ इस तरह से व्यवहार नहीं होना चाहिए । हमने 2002 में सरकार को चिट्ठी लिखी थी हमारा रिविजन आफ एनुअल प्लान 2001 और 2002 कर दीजिए । लेकिन उस तरफ कोई ध्यान नहीं दिया गया । महोदया , मैं यह रिविजन , यह चिट्ठी , यह आग्रह आपके सामने प्रस्तुत करना चाहता हूं । राज्य के मुख्यमंत्री को मेडेट मिला हुआ है । वह चिट्ठी लिखता है, टेलीफोन करता है लेकिन फिर भी पैसा काटा जा रहा है । यह पैसा कहा जा है ? क्या यह विज्ञापनों में जा रहा है ? मैं आप से यह कहना चाहता हूं कि बिहार का पैसा न काटा जाए । इसलिए हम आप से न्याय चाहते हैं और हमारे साथ न्याय होना चहिए । महोदया , (व्यवधान)... शुरू से ही बिहार का जो क्रेडिट है , डिपोजिट रेश्यों है , सेविग

है या बिहार में हम जो सेविंग करते हैं , क्रेडिट करते हैं , डिपोजिट करते है , हमारे लोग देश और दुनियाभर में मेहनत करके यहां पर सबसे ज्यादा मनीआर्डर भेजते हैं , वह सारा पैसा स्टेट बैंक के माध्यम से मुम्बई मे रिजर्व बैंक में चला जाता है , आईडीबीआई में चला जाता है । हम लोगों ने कई बार कहा है कि कम से कम जो नेशनल एवरेज है , जो राष्ट्रीय औसत है , इसके लिए 33 बैंको का रवैया ठीक नहीं है। इसलिए हमारा यहीं पर इन्वेस्टमेट होना चाहिए और हमारा पैसा दूसरी जगह नहीं जाना चाहिए । जबकि हमारा हिस्सा रिजर्व बैंक ओर आईडीबीआई मे है । यह भारत सरकार का , बीजेपी का पैसा नहीं है । यह देश का पैसा है। जो क्रेडिट डिपोजिट रेश्यों है , उसका पालन नहीं किया जा रहा है । बिहार के लोगों का 26,446 करोड़ रूपए बैको जमा है । आज हमारे पैसे से लोग गुड्डी उड़ा रहे है और बिहार में खर्च नहीं करते है । बार – बार मुख्यमंत्री ने मीटिंगकी और जब हम वहा पर थे तब भी मीटिंग की । हमे यहां तक भी कहना पड़ा कि अगर यह पैसा खर्च नहीं करते या निवेश नहीं करते तो हमको आपके बैंको से विदड्रा करना पड़ेगा । जो हमारा हिस्सा आईडीबीआई में है , इंडस्ट्री के क्षेत्र मे हैं अगर आपकी मंशा ठीक ठीक होती तो आप उस पैसे से हमारे राज्य में इंडस्ट्री ख़ड़ी करते । लेकिन नहीं होता । इस भेदभाव की वजह से ,इस निग्लिजेस की वजह से । हम चाहते है कि आप बैंकों को सख्त निर्देश दे और निर्देश देकर बिहार के साथ जो भेदभाव हो रहा है , उत्तर प्रदेश, पश्चिम उत्तर प्रदेश तो नहीं लेकिन पूर्वी उत्तर प्रदेश के साथ भेदभाव , उड़ीसा के साथ , महाराष्ट्र मे सूखा पड़ा है , जिसको पहली पक्ति का स्टेट कहा जाता है , आज वहा सूखा है , कोई ध्यान नहीं दिया जाता है, आध्रं के तेलगाना में जब एक्सट्रिमिज्म बढ़ा है , उसकी तह मे हमे जाना चाहिए । हमे सोचना चाहिए की देश में आपने पीने के पानी का प्रबंध नहीं किया है , सिंचाई के लिए पानी तो दूर की बात रही । देश में झगड़े हो रहे है, लड़ाई होने वाली है पानी के सवाल पर हेटरेड पैदा हो रहा है, चाहे कर्नाटक हो या चेन्नई हो । जिस सरकार ने पानी नहीं दिया , जिस सरकार ने पानी का प्रंबध नहीं किया , उसकी वजह से देश का किसान आत्महत्या कर रहा है । बिहार का नहीं , आध्रं प्रदेश का । जिन लोगों के लिए लोग बोलते हैं , बिहार तो पिछड़ा है , फिसड्डी स्टेट है , बिहार के लोग नागवरा लोग है लेकिन जहां अच्छे लोग है , वहां हालत क्या है? इसलिए अब एक बात चल रही है । बात चल रही है कि हम पूरे भारत के लोग एक है । सबको पानी मिलनी चाहिए , सबको नौकरी मिलनी चाहिए । हमारे राज्य के नौजवानों को , बिहार के नौजवानों को ,गरीबी को असम मे पीटा गया । इसके लिए हम असम को उतना दोष नहीं देते । इसके लिए भारत सरकार और आपकी नीतिया सीधी दोषी है । आपने कहा था कि हम करोड़ो लोगों को काम देगे । जो क्रीमी लोग है जो धनी लोग है जो हवा बनाने , बिगाडने मे लगते है उन्हें खुश करने के लिए तरह – तरह की सुविधांए है । अगर आप किसान के पक्षधर होते तो आज एक लीटर डीजल का दाम अठाइस रूपए क्यो हैं ? इससे ट्रक का खर्च बढ़ गया, ट्रैक्टर का खर्च चढ़ गया, जनरेटर का खर्च चढ़ गया , पानी –पटवन का खर्च चढ़ गया । आपने किसानों से उनके नस का खून फॉक लिया । डीजल का दाम बेतहाशा बढ़ रहा हैं , पेट्रोल का दाम बढ़ रहा है । अगर आप किसानों के पक्षधर है ,अगर हिम्मत है तो डीजल का दाम पांच रूपए लीटर कीजिए और दस रूपए पेट्रोल का दाम कीजिए । फर्टिलाइजर के दाम में गिरावट कीजिए । देश का जो सबसे बड़ा सैक्टर है , वह है किसान मजदूर । महोदया, आज किसान की जेब सूखी है , आमदनी नहीं है । आप कह रहे है कि बहुराष्ट्रीय कंपनी आ रही हैं , हमने निवेश किया , हमने यह क्या । क्या किया ? आउटपुट क्या निकला ? आप जाकर गांव मे पूछिए , गावों में जाइए , खेत –खलिहानों में जाइए , लोग इंतजार कर रहे है । चुनाव मे आप पर इनकम्बेसी लागू होगा। आपने पांच साल मे क्या

किया है ? आप पर इनकम्बेसी लागू होती है । फोटो खिंचाने से विज्ञापन देने से कोई फर्क पड़ने वाला नहीं है । गाल बजाने से कोई अंतर आने वाला नहीं हैं । लोग जानते हैं कि पेपर मे विज्ञापन देते हैं । ये तो वे लोग है जो विज्ञापन निकलवा रहे है , हमारे शंकर जीके पुत्र गणेश जी को दूध पिलाने वाले लोग हैं । ये असत्य बोलने वाले लोग है । इनके ऊपर , आपके ऊपर विश्वास नहीं है । चूंकि खर्चा है , खर्चा चलना है , खर्चा होना चहिए लेकिन आप अपने एम.पीज. का जाकर हाल पूछिए , ज्यों ही आपने फोटो खिंचवाई उनका आधा खून सूख गया कि अब हम लोग नहीं हैं । यह हाल होने वाला है । दो –दो करोड़ रूपए और एम .पी. लोगो से पूछिए कि कहां ले गए कम्प्यूटर ? लोग पूछ रहे हैं कि तुम्हारा दो करोड़ रूपया कहां है, बताओ ? किधर खर्चा किया । हमने मना किया था कि इस फंड को बद कर दीजिए ,नही चलना चहिए । अच्छे लोग खर्च करते हैं । हम राज्य सभा के लोग, इसका नतीजा जानते है कि क्या होने वाला है । सी.बी.आई जांच होगी , ईमानदारी से पांच प्रतिशत बाहर रहेंगे बाकी सब भीतर जाएंगे । इसको खत्म कीजिए । यह सबके हित मे है । अगर एम.पीज.को बचाना है. साफ –सुथरी राजनीति रखनी है तो एम.पी. लैड को आप खत्म कर दीजिए , साफ कीजिए । लेकिन अब क्या खत्म करेगे , आप ही लोग खत्म हो रहे हैं । यह तो अब हम लोगो को सोचना है । तो बिहार को आप विशेष दर्ज़ा दीजिए । अगर आप घूट नहीं देगे तो हमारी इंडस्ट्री कैसे आएगी ... (समय की घंटी)... हिल स्टेट को आपने दिया है । जसवंत जी , बिहार नेग्लेक्टेड है । ... (व्यवधान) ....

उपसभापति : लालू जी , आपका समय तो खत्म हो गया है । ... (व्यवधान)

श्री लालू प्रसाद : हमारे पास पानी है । ... (व्यवधान) ...

श्री भारतेन्दु प्रकाश सिहंल (उत्तर प्रदेश) : खत्म हो गया तो क्या .. (व्यवधान)...

श्री लालू प्रसाद : कहा खत्म हो गया ... (व्यवधान)...

उपसभापति : लालू जी, और दूसरे भी लोग है ।

श्री लालू प्रसाद: बस दो मिनट बोलकर समाप्त करता हूं । आज का दिन मेरा अंतिम भाषण है । इसलिए मैं बोल कर और सिंहल साहब को शुभकामना दे कर चला जाऊंगा । उस हाउस में जायेगे । ... (व्यवधान) ...

उपसभापति : लालू जी , मेडन भाषण में घंटी नहीं बजाते , अंतिम भाषण में बजाते हैं । .. .(व्यवधान)...

श्री राजीव शुक्ल (उत्तर प्रदेश) **:** किसका हराने जा रहे है आप लोक सभा में ? ... (व्यवधान)... किसको हरा कर आप लोक सभा में जा रहे है ?

श्री लालू प्रसाद **:** अब किसको जा रहे हैं यह तो सभी को मालूम है । महोदया, इन्कम टैक्स की एग्जंप्शन करिए इंडस्ट्री के लिए , हमारे पास पानी हैं । आपने राज्य बांटा लेकिन पैकेज नहीं दिया । उसके लिए आपने अंगूठा दिखा दिया । जो पांच सौ करोड़ रूपया कटवा रहे हैं उसे रूकवा दीजिए । दूसरा, यह है कि हमको स्पेशल स्टेट का दर्जा दीजिए , जो कि हम डिजर्व करते हैं । अब हमारा पानी का ताल्लुक है और पानी ले जायेगे उधर कावेरी बेसिन में , तो यह कैसे ले जायेगे ? पहले हमारा इंतजाम हो जाए । पानी हमारे पास अतिरिक्त होगा तो हम पानी देगे । उलटे पानी ले जा कर आप वोट लेने के लिए बोलेंगे कि एक गारलैंड स्कीम बना रहे हैं ।

उलटा इसे डैम बना कर ले जाइयेगा। वहां मेधा जी लड़ रही है कि बिहार से , मेरे भाई, पानी मत आने देना इधर। पानी नहीं है तो सत्यानाश होने वाला है। पानी सारा खत्म है। आपको पानी कैसे मिलेगा? बिहार के पास पानी है। बिहार को आपने बांट दिया। लेकिन कुदरत ने हमारे साथ इंसाफ किया। असली भगवान के भक्त हम लोग है। भगवान के पुजारी हम लोग है। ... (समय की घंटी) .... पूर्णिमा बेसिन मे हमारे यहां पेट्रोल और गैस निकली है। इसलिए कुदरत ने हमारे साथ इंसॉफ किया। इसलिए बिहार के साथ नाइंसाफी का खमियाजा जो भी पोलिटीकल पार्टी ने किया है उसे खामियाजे को भुगतना पड़ेगा। इसलिए समय रहते चेतिए। आपने भाषण मे लिखा है कि हमने ऍम्ज जैसा अस्पताल दिया। अभी कहीं कुछ नहीं हुआ , शिलान्यास हुआ। यह आपने नहीं कहा कि राज्य सरकारों ने अरबों रूपयों की कीमती जमीन दी। सिर्फ अपना प्रचार करते है और राज्य का नाम आप छोड़ देते हैं। इसलिए स्पेशल कैटेगरी स्टेट, बिहार को पैकेज , पंचायतो का बकाया का पैसा और हमारे पैसे की जो कटौती हो रही है तथा हमारे राज्य के मुख्यमंत्री की , सरकार की चिट्ठी को नजरअंदाज करके यह जो काम हो रहा है ... (समय की घंटी) और जो लोक सभा भंग हो रही है , हम लोक मुकदमा करेगे। इसके लिए हम राष्ट्रपति जी से मिलेगे कि यह बीजेपी पार्टी जो समय से पहले लोक सभा भंग करने जा रही है , यह बिल्कुल जनहित मे नहीं है। यह सविंधान के विपरीत है। यह वे खुद कहते है कि यह भाजपा के हित मे है। यह सारा विजिबल है। इसलिए हम लोग राष्ट्रपति से मिल कर और सुप्रीम कोर्ट में मिल करके , जैसे कल इलाहाबाद का जो शिक्षा का बिल आया था उसे माननीय संसद ने जो हराने का काम किया उसी तरह से आपको कोर्ट में भी हम लोग हरवायेंगे। इसलिए समय पर चुनाव होना चहिए। ... (व्यवधान)....

उपसभापति : थैक यू , लालू जी। ... (व्यवधान) ....

श्री लालू प्रसाद : महोदया , कार्ड नहीं बने , आई कॉर्ड नही बने (व्यवधान) ...

उपसभापति : आई हैव टू कॉल अदर मैबर्स। लालू जी , और लोग भी है। सिर्फ 56 घंटे दिए है और आप 40 मिनट बोले है।

श्री लालू प्रसाद : ठीक है। इसलिए आपको मैं धन्यवाद दे करके आपको हुक्म का अक्षरशः पालन करते हुए , मैं अपना स्थान ग्रहण करता हूं।

श्री नीलोत्पल बसु (पश्चिम बंगाल) महोदया , लालू जी के बाद इस बात के ऊपर तकरीर करना तो बहुत मुश्किल है , खास करके और भी मुश्किल है कि हमारे वित्त मंत्री जी , कुछ दिन से हम जिक्र सुन रहे है कि वे किसान बन गए हैं। पहले तो हम जानते थे कि ये फौजी थे फिर हम जानते थे कि ऐसी अग्रेंजी बोलते है कि हमारे जैसे लोगों को पता नहीं चलता है। अब जैसे ही चुनाव ही नजदीक आए है तो सब जगह वे बता रहे है कि वे किसान है। और जो भाषण उन्होंने दिया है जिसे कि यहां सदन मे टेबल पर रखा गया है, मेरे ख्याल मे इस भाषण के बहुत सारे पैराग्राफ्स को उद्धत कर के अगर एन0डी0ए अपना मैनीफेस्टों बनाती तो इसे उस मे डाला जा रहा सकता था। यह कोई फायनेस मिनिस्टर का भाषण नहीं है। यह चुनाव में जाने वाली पार्टी के नेता का बयान है।

श्री संघ प्रिय गौतम : वित्त मंत्री का भाषण है

श्री नीपोत्पल बसु: मैं तो कोई बहुत बड़ा अर्थशास्त्री नहीं हूं , लेकिन मुझे लग रहा है कि इसे एक वित्त मंत्री के भाषण के तौर पर ग्रहण करना हमारे जैसे लोगो के लिए मुश्किल है, अब क्यो मुश्किल है ?

श्री संघ प्रिय गौतम : हाजमोला खा लें।

श्री नीलोत्पल बसु : गौतम जी , हाजमोला खाकर भी आप जो विज्ञापन shining India दे रहे है , वह हजम नही होगा। हाजमोला से काम नहीं होगा।

[उपसभाध्यक्ष डा0ए0के0 पटेल पीठासन हुए ।

तो वित्त मंत्री जी क्या लिखते है , आप सीधे उस पर आ जाइए। इस का जो दूसरा पैराग्राफ है "Under the premiership of Shri Atal Bihari Vajpayee, this is the seventh successive budget of the Government of the National Democratic Alliance (NDA). On this occasion, I share with the country and the House a sense of great satisfaction at the robust showing of our national economy, and also express our sincere gratitude for the cooperation, support and encouragement that the people of India have so consistently and so ungrudgingly given to the NDA and to its Government. The country's macro-economic situation is better than it has ever been in the last fifty years. Internationally, too, there is now much greater, and a much more widespread recognition that India is progressing in all spheres of national endeavour, that it has evolved into a stable economy, with assured growth, and enhanced national prosperity नेशन कौन है , देश कौन है? हमारे समाज का अर्थव्यवस्था मे जो निचले स्तर के 90 प्रतिशत लोग है या जो 10 प्रतिशत लोग हैं ? आप बोल रहे हैं हम ने गरीबी का उन्मूलन किया है , गरीबी कम की है। आप बहुत कुछ दावे कर रहे हैं। महोदय , मैं ज्यादा दूर नहीं जाऊंगा। हम भी यूनाइटेड नेशस सिस्टम मे हैं और यूनाइटेड नेशंस के एक हिस्से फूड एंड एग्रीकल्चर ऑर्गनाइजेशन ने अभी – अभी एक रिपोर्ट निकाली है। The name of the Report is "The State of Food Insecurity in the World 2003." तो वह रिपोर्ट बताती है , "Worldwide, FAO estimates that 842 million people were undernourished in 1999-01, the most recent years for which figures are available. This includes 10 million in industrialized countries, 30 million in countries in transition and 798 million in developing countries..." बोल रहा है "...Only 19 countries, including China, succeeded in reducing the number of undernourished throughout the 1990s. In these successful countries, the total number of hungry people fell by over 80 million..." और क्या बोल रहा है "...At the other end of the scale are 26 countries where the number of undernourished people increased by 60 million during the same period. Twenty-two countries, including Bangladesh, Haiti and Mozambique..." आप जानते है कि ये क्या देश है और क्या उन की औकात है ...succeeded in turning the tide against hunger. In these countries, 'the number of undernourished

1.00 P.M.

Declined dunng the second half of the decade after rising through the first five years.... 'यहां पर भूख कम हुई है। नब्बे के दशक के दूसरे हिस्से में उन की भूख कम हुई है ... In seventeen other countries , however , the trend shifted in the opposite direction and the number of undernourished people , which had been falling , began to rise. This group includes the number of counries with large population , among them India .....यह हमारी रिपोर्ट नहीं है , यह प्रणब जी का भाषण भी नहीं है जो कि हमे यह बताते है कि 1996 तक ग्रोथ हुई है और बाद मे स्थिति खराब हुई है। तो अगर गरीबी भी कम होगी और भूख भी बढ़ेगी , ये दोनों चीजे कैसे हो सकती है? .... (व्यवधान)....

श्री संघ प्रिय गौतम : हाजमा बढ़ जाएगा तो भूख बढ़ेगी।

श्री नीलोत्पल बसु : हां , उस पर भी मैं आता हूं। यह जो पावर्टी एस्टीमेंट का फिगर है , आप देखेगे , सर, कि 30 साल पहले जो केलोरीफिक वैल्यू का इण्टेक था उसके आधार पर जो पावरटी एस्टीमेट किया जाता था , आज भी अगर वही होतो इससे तो पावर्टी कम दिखाई देगी , लेकिन सच्चाई क्या हैं ? अगर एबसोल्यूट फिगर मे आप आते हैं तो वहां कुछ और पाएंगे। वित्त मंत्री जी एक क्वार्टर की फिगर के आधार पर यह दावा कर रहे है कि 8परसेट ग्रोथ हुआ है। अभी तक यह तय नहीं है क्योंकि मिड टर्म रिव्यू तक भी यह फिगर 5.6 थी और एक र्क्वाटर में अभी इस एक क्वार्टर मे हो गया 8 परसेटं और वे दावा कर रहे हैं साढ़े सात से आठ परसेंट हमारी ग्रोथ है। कहां से यह आंकड़ा आता है ? मुझे मालूम नहीं। ..
(व्यवधान)...

एक माननीय सदस्य : रिजर्व बैंक से आता है।

श्री नीलोत्पल बसु : हां बचपन मे हम एक अंग्रेजी कहावत सुना करते थे जिसका मतलब यह हैं – This is what the Finance Minister has done , here . He has forgotten that he had presented the mid – Trem Review in this House , which indicated the growth rate as 5.6 per cent How does he come to 7.8 per cent, I do not know लेकिन ,सर, अगर उनकी बात बहस की खातिर हम मान भी ले, क्या मिलता है ? पिछले साल कितनी ग्रोथ ली? 4.4 परसेंट । आजादी के बाद से लगातार हमारा कृषि उत्पादन और हमारे खाद्यान्न का उत्पादनश फंडगेन्स का प्रोडक्शन बढ़ता गया थोड़ा – थोड़ा करके बढ़ता गया। वर्ष 1996-97 के बाद का जो वित्तीय वर्ष आया , यह सरकार सत्ता मे आई , उस समय क्या प्रोडक्शन था ? उस समय हमारा प्रोडक्शन था वर्ष 1996-97में , आज से 7 साल पहले , 211 मिलियन टन फूडग्रेन्स का। इस साल अगर 8 परसेंट ग्रोथ हो गी , जिसके बारे में भी सदेंह है क्योंकि अगर कोई भी किसान वित्त मंत्री बन गया तो उसको जानना चाहिए कि खरीफ का प्रोडक्शन जो था वह पिछले साल से इस बार भी कम हुआ तो अब हमारी सारी उम्मीद इस बात पर रहेगी कि हमारा रबी का प्रोडक्शन इतना ज्यादा बढ़ेगा कि पिछले साल से ज्यादा हो। यह

---

* Expunged as ordered by the Chair.

4.4 परसेट ग्रोथ , और एबसोल्यूट फिगर क्या थीं पिछले साल हमारी प्रोडक्शन 182.6 मिलियन टन थी ।यह तो अदभुत चमत्कार है । मिश्र जी भी बोल रहे थे , वित्त मंत्री जी भी बोले है कि हमारा सरप्लस है । सर , हम हो सकता है आदमी हो, हो सकता हैं मैं , लेकिन मुझे यह बताइए कि वर्ष 1998 से , इस सरकार के आने के बाद से हर वर्ष , प्रति वर्ष अगर पिछले साल से फूड प्रोडक्शन कम हुआ है और हमारे गोदामों में सामान जमा होता गया , सड़ता गया है तो यह कैसे हुआ? फूड प्रोडक्शन कम हो रहा है लेकिन गोदाम में माल बढ़ा रहा है , सरप्लस हो रहा है , कैसे हो रहा है ?

सर , एक दिन हमने यहां हाउस में फूड एंड कन्ज्यूमर्स मिनिस्टर को पूछा था तो उनको यही पता नहीं था कि एग्रीकल्चर प्रोडक्शन कम हो रहा है , फूड प्रोडक्शन कम हो रहा है । वे बहुत सरप्लस की कहानी सुनाकर हाउस को गुमराह कर रहे थे । जब हमने पूछा कि आपको मालूम है कि फूड प्रोडक्शन कम हूआ है ? उनको मालूम नहीं था । यह 182.6 मिलियन टन की तुलना मे अगर आप मान भी ले कि 8 परसेंट प्रोडक्शन ज्यादा होता है तो कितना प्रोडक्शन होगा ? इतना प्रोडेक्शन होगा , जो सात साल पहले था और पर कैपिटा अवेलेब्लिटी ऑफ फूड कितनी होगी ?

सर, साठ साल पहले दूसरा विश्व युद्ध हुआ था , सेंकेड वर्ल्ड वार । हमारे पश्चिम बंगाल में बहत लिटरेचर है । यह सिंघवी साहब तो बहुत सांस्कृतिक आदमी है , पश्चिम बंगाल के अदंर फैमीन के ऊपर कितना ग्रेट एपिक लिटरेचर हुआ है । बंगाल फैमीन जो 1943 में हुआ था कितने नाटक सिनेमा और लिट्रेचर हुआ । उस समय इंडिया में पर केपिटा फूड ऐवेलेब्लिटी क्या थी ऐन्युअल? उस समय ऐन्युअल पर केपिटा फूड ऐवेलेब्लिटी थी 151 के0जी0 और इस साल ,अगर हम 8 परसैंट ग्रोथ भी मानकर चले , पर केपिटा फूड ऐवेलेब्लिटी होगी 150 के0 जी0 । हम आगे बढ़ रहे हैं हम शाइन कर रहे हैं , क्वेश्चन नहीं कर सकते है । किसको बनाया जा रहा है किसको बनाया जा रहा हैं ?

लगातर ऐम्प्लॉयमेट घट रहा है । मुश्किल यह है कि इसके लिए कोई फर्म फिगर नहीं है । प्लानिंग कमीशन का जो फिगर वाजपेयी जी लेकर घूम रहे हैं कि इन पांच सालो मे प्रतिवर्ष हमने 83 लाख नौकरिया दी , उसको तो आप चैक ही नहीं कर सकते क्योंकि प्लानिंग कमीशन बोल रहा है कि ऑरगेनाइज्ड सैक्टर में सिर्फ 9 प्रतिशत ऐम्प्लॉयमेट है और लभभग 91 प्रतिशत ऐम्प्लायॅमेट अन – ऑरगेनाइज्ड सैक्टर मे है । अब उसका डाटा किसके पास हैं? ऑरगेनाइज्ड सैक्टर मे क्या स्थिति है ? उसका एक रफ ऐस्टिमेट है कि हजार के करीब हमारे ऐम्प्लॉयमेट ऐक्सचेज है तथा जब ये सरकार मे आए उस वक्त 3,91,00,000 रजिस्टर्ड अनऐम्प्लॉयड लोगो की संख्या थी और अभी 2002 की फिगर जो उपलब्ध है , वह 4,20,00,000 लोगों की है । तो ऑरगेनाइज्ड सैक्टर मे तो अन – इम्प्लॉयमेट बढ़ा है , नए रोजगार का सृजन हुआ नहीं और अन-ऑरगेनाइज्ड सैक्टर की कोई फिगर उपलब्ध नहीं है । तो आप हवाबाजी जितनी चाहे करते जाए , लेकिन जमीनी हकीकत कुछ अलग है । मैं एक छोटी सी मिसाल आपको दे रहा हूं अभी लालू जी भी जिक्र कर रहे थे रेलवे रिक्रूटमेंट को लेकर जो हगामा हुआ । 30,000 लोगों से ऐप्लिकेशन मांगी गई थीं और कहा गया था कि 8 वीं क्लास पास

---

*Expunged as ordered by the Chair.

वाले उसमें ऐप्लाई कर सकते है। मालूम है कितने लोगों ने ऐप्लाई किया था ? वे फिगर तो आ गई है , बताइए न ठाकुर जी , आप भी तो इस सरकार में शामिल है? 30,000 नौकरियों के लिए कितने लोगों ने ऐप्लाई किया था ? आप तो ग्रोथ बता रहे है , इंडिया इज शाइनिंग बता रहे है। मालूम है , 75,00,000 लोगों ने उस नौकरी के लिए , रिक्रूटमेट के लिए अपना ऐप्लिकेशन फॉर्म भरा था। आप अंदाजा लगा सकते है कि क्या हालत है। आप कहीं भी बैक मे या इधर-उधर चले जाए , जो ग्रुप सी या ग्रुप डी के लिए कर्मचरियों की भर्ती हो रही है आप देखेगे कि उसमे कितने ही पोस्ट ग्रेजुएटस होगे , इजीनियर्स होगे ,जबाकि आप बोल रहे हैं कि रोजगार दे रहे है। असत्य बोलने की भी एक हद होती है। अब अगर आप ऐसा असत्य बोले की हजार हाजमोला का पैकेट देने से भी जो हजम नहीं हो तो उससे दस्त हो जाएगा, उल्टी हो जाएगी और वही होने वाला है। आप बोल क्या रहे हैं ? पिछले पांच साल , में चुनौती के साथ बोल रहा हूं , रूरल डेवलपमेट के लिए , पावर के लिए जो पब्लिक इन्वेस्टमेट था , उस इन्वेस्टमेट में प्रति साल 30,000 करोड़ की कमी आई है। कहां से रोजगार का सृजन होगा ? अगर इन्वेस्टमेट नहीं है तो हवा मे तो रोजगार उपलब्ध नहीं हो सकता। इन्वेस्टमेट रेश्यो क्या है , उसकी सरकार ने कोई फिगर नहीं दी है। रिवेन्यू डेफिसिट गिनाते है , जो दो साल पहले भी 3.6 प्रतिशत था और अभी भी 3.6 प्रतिशत है। बोल रहे है कि रिवेन्यू डेफिसिट कम हुआ है गौतम जी , यह विंटर सैशन चल रहा है और आप तो बहुत प्रबुद्ध सांसद है , आप मुझे यह थोड़ा समझा दीजिए कि When the House is in Session , how can he announce tax concession आपने टैक्स कंसेशन एनाउस करने के लिए अलग सेशन किया। लोगो को बहकाने के लिए , लोगो का गुमराह करने के लिए आपने ऐसा किया। यह सेशन इस तरह से बुलाने का आपने एक जस्टिफिकेशन दिया और दूसरी तरफ बोलने के लिए आप बोल रहे है कि यह उसी सेशन का एक्सटेशन है। दोनो बाते तो एक साथ नहीं हो सकती है ना ? 10,000 करोड़ रूपए की आपने छूट दी है। यह छूट किसको दी है ? लालू जी जिन लोगों के बारे में बोल रहे थे – खेतिहार मजदूर , गांव के किसान मजदूर , कर्मचारी , बेरोजगारी नवयुवक – उनका इसका लाभ पहुंचेगा ? पहुचेगा क्या ? आप तो स्मॉल स्केल इडस्ट्रीज के मिनिस्टर हो , आप बता दो सदन को कि पिछले 16 जनवरी को जो मैमोरेडम दिया था, उसका क्या हुआ? वह मैमोरेडम हम वामंपथियों ने नहीं दिया । आपकी स्मॉल स्केल इंडस्ट्रीज़ की जो काउसिल है , उसने दिया। सिंहानिया साहब प्रधानमंत्री जी के पास गए थे ना , उन्होंने क्या आकंड़े दिए कि कितनी स्मॉल स्केल इडंस्ट्रीज बंद हो गई ? रोजगार तो स्मॉल स्केल इंडस्ट्रीज मे पैदा होता है, यही तो आप भाषण दोगे ना , यही तो आप एनुअल रिपोर्ट मे लिखकर देते हो सदन के सामने। आप बताइए कि पिछले 5 साल मे कितनी स्मॉल स्केल इंडस्ट्रीज़ बंद हुई है ....(व्यवधान) वह फिगर तो बोलो , थोड़ा शरमाते हुए बोलो ... (व्यवधान) ... पिछले साल में 40 per cent of the small – scale industries have totally closed down कहा से रोजगार मिलेगा ? कहा से लोगों को खुशियों का अहसास होगा ? मुझे मुश्किल लगता है। लेकिन मैं मानता हूं कि गौतम जी ईमानदार आदमी है। मैंने पेपर में देखा , उनकी पार्टी के अध्यक्ष ने उनको निर्देश दिया है कि मुलाकत होने पर " जय श्री राम न बोलकर Feel – Goodबोलो। स्मॉल स्केल इंडस्ट्रीज का यह ज्ञापन हाथ मे लेकर आप किस हिम्मत के साथ और ईमानदारी के साथ Feel –Goodबोल पाओगे , यह मैं भी देखना चाहता हूं।

SHRI LALITBHAI MEHTA (Gujarat) Will you please yield for a minute

SHRI NILOTPAL BASU: No; I am not yielding? т tfes ifl^^r ^ I arm m\o>SHRI NILOTAPAL BASU :I am not yelding ? मैं यील्ड नहीं कर रहा हूं । आप आंकडे अपने समय पर दीजिए , आपकी पार्टी , बड़ी है , आपके पास बहुत टाईम है , आप उसमें बोलिए ।

महोदय , मैं कह रहा था कि यह एक क्रूर धोखा है । हमारी प्रगति क्या है re than one bitton dollars

SHRI KAPIL SIBAL One hundred billon doliars

SHRI NILOTPAL BASU :Sorry.orry . thank you for correction one hundred billion dollars इसका मतलब क्या है? इसके लिए हमको कितना ब्याज देना पड़ता है ? वित्त मंत्री जी तो यहां नहीं हैं । आप बताइए कि हमको कितना ब्याज देना पड़ रहा है और इससे कितनी रिटर्न मिल रही है ? इस पैसे से हमको एक से डेढ़ प्रतिशत रिटर्न मिलती है which is an extremely high rate of borrowrng ये किसको जा रहा है ?कहा से पैसा आया है ये सब बोल रहे है ना-पूंजी बाजार,शेयर मार्केट| इसे हमारा दुर्भाग्य कहिए या सौभाग्य कहिए हमने 16 महीने तकJoint Parliamentary Committee on Share Market Scam पर काम किया । पूंजी बाजार के आगे आने से निचले बाजार के आगे आने से निचले तबके के लोगों को कितना फायदा होता है , हमें मालूम नहीं है । उन लोगों के बारे में इकनॉमिक टाईम्स जो जोर- शोर से लिखता है , उसमे थोड़ी देर पहले हम देख रहे थे कि ... (व्यवधान)

उपसभाध्यक्ष (श्री ए0 के0 पटेल) बसु जी : अब समाप्त कीजिए , आपका समय पूरा हो गया है ।

श्री नीलोत्पल बसु : हमे थोड़ा सा समय और दे दीजिए । यह चुनाव से पहले अखिरी भाषण मैं आप लोगों के पास तो विज्ञापन है , सब कुछ है , हमें थोड़ा समय दे दीजिए । मैं जल्दी खत्म कर दूंगा मैं आपका ज्यादा समय नहीं लूंगा ।

महोदय , यह पूंजी बाजार में जो छलांग लगी एक साल में , एक कंपनी Reliance को 23,000 करोड़ रूपए का लाभ हुआ , tataको 10,000 रूपए का लाभ हुआ । सारे बड़े घरानों के लोग जो पूंजी बाजार में पैसा लगाते हैं , feel goodमहसूस कर रहे हैं , इससे कोई सदेह नहीं है । इससे पता चल रहा है कि आप किसके पक्ष में है लेकिन वे 10प्रतिशत भी नहीं है । इसलिए चंद मुट्ठी भर लोगो की खुशी का अहसास आप पूरे देश में कैसे फैलाओगे ? हमारे वित्त मंत्री यह अंतरिम बजट लाने से पहले ही घोषणा कर चुके हैं कि 50,000 corrs for rural devpaloment 50 हजार करोड़ इन्फ्रास्ट्रक्चर डवलपमेंट में । पिछले बजट में कितना पैसा रखा था इनके लिए दो हजार करोड और अभी भी क्या प्रस्ताव है ? वह प्रणबदा जी वाला सवाल है कि पैसा कहा से आएगा ? सरकार एक पैसे खर्चा नहीं करेगी । इंस्ट्रीट्यूशंस को बोल दिया है कि मार्केट बारोइंग करके छोड़ो । इनकी बहुत ही दर्दनाक कहानी है । अब बोल रहे dedt swpping स्टेट को हम ज्यादा ब्याज का जो ऋण है उसके बदले हम कम ब्याज का ऋण देंगें । कैसे देगें ? नेशनल स्मॉल सेविंग फंड , मतलब जो पैसा खर्चे में बचत होगा सेट्रल गर्वनमेंट का , स्टेट गवर्नमेटं का वह पैसा जो हमारे बेचारे छोटा बचत करने वाले स्मॉल सेवर हैं उसको देना पड़ेगा । जब तो इण्डस्ट्री को पनपना है कारपोरेट को पनपना है तो उसको सब पी0एल0आर0 लेविल पर ऋण मिलेगा , किसानों को नहीं ।

लघु उधोग मंत्री तथा पूर्वोतर क्षेत्र विकास मंत्री (डा0 सी0पी0 ठाकुर) किसान और स्मॉल दोनों को।

श्री नीलोत्पल बसु : ठाकुर साहब , हम बोल रहे है कि आप मिलाकर देख लीजिए , मैं बिना जानकारी के नहीं बोलता हूं। आज दिल्ली से अंदर अगर आप एक मरसडीज गाड़ी खरीदने जाए तो कितना ब्याज देना पड़ता है , कितना दर है? – साढ़े 6 प्रतिशत। अब दुनिया भर का एक भी किसान दिखा दीजिए कि 14 परसेट से कम ब्याज पर उसको ऋण मिलता हो। अगर आपको घर बनाना है तो 6 परसेट पर , मरसडीज खरीदना है तो 6 परसेट और अगर किसान खेती करेगा छोटा धंधा करेगा तो उसके लिए 14 परसेंट। बड़ा कारपोरेट , सब –पी0एल0आर0 , अभी वित्त मंत्री जी बोले है कि हम तो चाहते हैं कि किसानों को 9 परसेट पर दे। तो हमे तो 10 साल पार्लियामेट मे हो गया है। हमने तो काफी सारी पार्लियामेट्री कमेटीज मे काम किया है , गौतम जी भी हैं हमारे साथ , हम लोग बहुत दिनों से है। साल मे सारा पब्लिक सैक्टर बैंक के एविडेस लेने के लिए हमको जाना पड़ता है। प्रायोरिटी सैक्टर लेंडिगं 18 परसेट। कितना दिया जाता है ? मालूम नहीं है किसको मिल रहा है ऋण और किस दर पर। किसको बना रहे हैं वह तो जमीनी हकीकत है , वह तो लोगों को रोजमर्रा का अनुभव है और आप एक चीज बोल रहे हैं कि पूरे देश में खुशी का अहसास फैल गया हैं। इतना बेरहमी के साथ यह राजनीतिक भाषण फाइनेस मिनिस्टर की स्पीच के तौर पर रखा जाएगा मैंने ऐसा सोचा भी नहीं था। क्या बोल रहे है कान्कलूजन में ? वह जो एकदम आखिर का पैराग्राफ -50 है। उसका हिस्सा वे बार – बार पढ़ रहे है '

> Our revenue collection in the period 1998-2004 has gone up by about 83 per cent, our capital markets are healthy बोले की केपिटल मार्केट हैल्दी है। वह कारपोरेट को कितना पैसा मिला है ? the UTI is a market leader again..."

सर , मुझे मालूम नहीं है कि क्या यू0टी0आई0 के यू0एस0-64 में आपका भी पैसा था ? कितना नुकसान हुआ है हम लागों का। यह बोलने हुए शर्म नहीं आती। लाखों – करोड़ो लोगो का पैसा मारा गया। वह कर्स कर रहा है और आप बोल रहे हैं कि मार्केट लीडर बन गया और बस हम खुश है। हमारे पोर्टफोलियों का वैल्यू बढ़ गया क्योंकि शेयर मार्केट चढ़ रहा है। इस सरकार का यह परफारमेस है। 1996-97 मे फूड प्रोडक्शन जहां पर था अगर 8 परसेंट होगा तब वह एक जगह पर पहुचेगा। 60 साल पहले जब सेकेड वर्ल्ड वार हुआ था पर केपीटा एवेबिलिटी जो था आज उससे एक किलो एनुअली कम है। इडस्ट्रीज ठप्प हो रही हैं। आप परसेटेज देख लीजिए contribution of industries in gross GDP. यहा सब मंत्री लोग बैठे हुए हैं उनका खुद इडस्ट्री के साथ सम्पर्क है हमे बोलने जरूरत नहीं है

THE VICE-CHAIRMAN (DR. A.K. PATEL): Please conclude.

श्री नीलोत्पल बसु : यह नहीं चलेगा। पब्लिक इन्वेस्टमेट बढ़ाना होगा। उसके लिए आपको टैक्स कलेक्ट करना होगा। आज हमारे यहां जो टैक्स है दुनिया में इतना कम कोई टैक्स

---

* Expunged as ordered by the Chair.

कलेक्ट नहीं करता । टैक्स जीडीपी रेश्यो जितना कम है इतना दुनिया में कहीं है । जब आपके पास साधन नहीं होगा तो खर्चा कैसे करोगे ? सर्व शिक्षा अभियान के लिए माननीय जोशी जी को पैसा नहीं मिल रहा है , वे पैसे के लिए भटक रहे है । आप भाषणबाजी कर रहे हैं कि देश खुश हैं , देश आगे बढ़ रहा है । हूमन डेवलेपमेट पर इंटरनेशनल रिपोर्ट है कि हम 124 वें नम्बर पर थे अब 127 ये नम्बर पर आ गये । यह हमारी पहचान नहीं है , हम इसके बावजूद कैसे बोले, India is not all that shining.

सर , इसलिए मैं विनम्रतापूर्वक मैं यह बोलना चाहूंगा कि जैसे पोलिटिकल भाषण उन्होंने दिया है उसी पोलिटिकल लफ्ज में इस देश के लोग भी चुनाव में बात करेंगे और उसकी तैयारी मे हम भी लगे हुये है , हम भी देख लेगे । धन्यवाद ।

उपसभाध्यक्ष (डा0ए0 के 0 पटेल) : आपने * और * शब्द का इस्तेमाल किया है , it should be expunged

श्री रमा शंकर कौशिक (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष जी , मैं लेखानुदान मांगो का विरोध करने के लिए खड़ा हुआ हूं । मैं पहले तो यह आरोप लगाता हूं कि इस सरकार ने बजट की सुचिता , अस्मिता का अपहरण किया है । लेखानुदान को अंतरिम बजट कहना यह भी अपने आप में धोखा देना है और जनता को धोखा देना है । .... (व्यवधान).... दूसरे , बजट से पहले ही सारी बातो का ऐलान कर देना , यह भी उसकी अस्मिता को भंग कर देना है, उसका अपहरण करना है । ... (व्यवधान) ...

THE VICE – CHAIRMAN (DR A.K PATEL) Please don't disturb him .

श्री रमा शंकर कौशिश : लेकिन जो बजट का मकसद है उसे भी आप लोग खत्म कर रहे है । बजट का मकसद यह है कि साल भर मे आप हिसाब –किताब लगाकर के ऐसा बजट बनाओ कि देश की जनता अपने हिसाब से ,पूरे वर्ष के हिसाब को देखते हुए अपना बजट रखे। यह भी बजट का एक मकसद होता है । देश की जनता आपके बजट को देखकर अपना बजट सुनिश्चित करे । लेकिन आज कोई भरोसा नहीं है कि आज आप कुछ छूट दे रहे हैं , कल को कितना अधिभार बढा देगे , डीजल के पैसे बढ़ा देगे और भी विभिन्न अधिसूचनाओ के जरिए से आप टैक्स बढ़ा सकते है ऐसी स्थिति मे यह कैसे सुनिश्चित हो कि जो बजट का मकसद है उस मकसद को भी आप खत्म कर रहे है ।

उपसभाध्यक्ष महोदय , लालू जी ने भी यह बात कही और सभी लोग इस समय बात को कह रहे है कि जो भारतीय जनता पार्टी बराबर इस बात को कहती रही है कि समय से पहले चुनाव नहीं होने चहिए , उसी सरकार ने , उसी भापजा ने यह ऐलान कर दिया कि 7 महीने पहले चुनाव होगे , जबकि इसकी जरूरत नहीं थी । यह व्यवस्था है कि यदि किसी संकट की स्थिति हो , कोई हमले की स्थिति हो या कोई और बात हो तो हम समय से पहले चुनाव करा सकते हैं । लेकिन भाजपा खुद दसियों साल से इस बात को कहती रही है कि समय पूर्व चुनाव नहीं होने चाहिए , समय पूरा टाइम मिलना चाहिए । यह बराबर भारतीय जनता पार्टी कहती रही है ।

* Expunged as ordered by the Chair.

उपसभाध्यक्ष महोदय, मैं माननीय वित्त मंत्री जी के भाषण के पैरा 4 कुछ उल्लेख करना चाहता हूं और जिसका मैं स्वागत करता हूं –"हमारा है कि आर्थिक विकास केवल अर्थशास्त्र के बारे मे ही नहीं है बल्कि इसके साथ –साथ हमेशा इसका एक राजनैतिक पहलू भी है क्योंकि जो विकास सवेंदना एक सहानुभूतिरहित हो वह ययार्थ रूप मे विकास नहीं कहा जा सकता । वास्तव मे वृद्धि के आकड़े काफी महत्वपूर्ण है , वे अनिवार्य साघन है , परन्तु उन्हें ऐसे सकेतक होना चाहिए जो सभी के लिए न्याय प्रदान करने मे हमारी मदद कर सके । " मैं इसका स्वागत करता हूं लेकिन इस अधूरा मानता हूं । अधूरा इसलिए मानता हूं कि आर्थिक व्यवस्था के समय नये हिसाब से जो आकड़े दिये जाते है , वास्तविक नहीं है । उनसे देश की स्थिति का पता नहीं चलता । मसलन मुद्रास्फीति – 4.4 स्थिर स्थिति रखने की बात कहीं है । मुद्रास्फीति को आंकते समय क्या निश्चित किये जाते हैं , किनके दाम निश्चित किए जाते है ? कम्प्यूटर , टेलीविज़न , टेलीफोन – इनके भाव उसमे जोड़े जाते हैं । यह आम आदमी की बात हो रही है ? अगर इनके पैसे घटेगे तो मुद्रास्फीति घटेगी लेकिन यह देश की तस्वीर प्रकट कर सकता है , ऐसा नहीं है । न ही शेयर बाजार का उछाल देश की स्थिति को स्पष्ट कर सकता है । शेयर बाजार मे उछाल हो तो क्या आप समझते है कि हिन्दुस्तान की पूरी आर्थिक व्यवस्था और हिन्दुस्तान का प्रत्येक व्यक्ति – चाहे किसान हो , मजदूर हो , चाहे लघु उद्योग चलाने वाला हो –वह आर्थिक रूप से कोई उछाल ले रहा है ? नहीं ले रहा । तीसरी बात जो सबसे बड़ी कही जाती है कि हमारा सकल घरेलु उत्पाद बढ़ा । इससे भी हमारे देश की तस्वीर साफ नहीं हो सकती क्योकि यह निश्चित बात है कि सकल घरेलु उत्पाद मे जिस वर्ग का , जिस समुदाय का जितना हिस्सा रहता है , उसको उतना ही हिस्सा मिलता है । मसलन , आज सकल घरेलु उत्पाद में किसान का हिस्सा 22 प्रतिशत है तो हमारे सकल घरेलु उत्पाद मे से किसान को , जो आज 70 करोड़ की तादाद मे है , जो हमारे 70 करोड़ लोग कृषि पर आधिरित है , उनको 22 प्रतिशत ही मिलेगा , उससे ज्यादा नहीं मिलने वाला । जिस वर्ग का जितना सहयोग सकल घरेलु उत्पाद मे रहता है , उसे उतना ही हिस्सा मिलता है । हम मानते है कि सकल घरेलु उत्पाद बढ़ेगा । क्यों नहीं बढ़ेगा ? जब टाटा की , रिलाइन्स की और दूसरे लोगों की आमदनी बढ़ेगी , मुनाफा बढ़ेगा और उनका उत्पादन बढ़ेगा तो निश्चित रूप से सकल घरेलु उत्पाद भी बढ़ेगा लेकिन किसान का क्या हो रहा है ? जो 22 प्रतिशत सकल घरेलु उत्पाद में अपना योगदान दे रहा है उसका आप क्या कर रहे है ? 70 करोड़ लोगों को कैसे आप ज्यादा हिस्सा देगें ? वह ज्यादा हिस्सा नहीं मिल रहा इसलिए आज किसान सबसे ज्यादा परेशान हैं । मैं कहना चाहता हूं कि सरकार ने जो आकड़े दिए हैं , उनको सही मानते हुए यह सिद्ध कर दे कि हमारे देश में जो 70 करोड़ से ज्यादा लोग किसानी करते है , जो मजदूर है , उनके हित कितने सधे है , इन तीनो आकड़ो को देखते हुए यह सिद्ध कर दें । अगर सही तस्वीर देखनी है तो हमे अपने किसानो कि स्थिति को जानना पड़ेगा । आज उसकी क्रय शक्ति नहीं है , वह सामान को खरीदने की हैसियत मे नहीं है और उसका कारण यह है कि उसकी फसल के उचित दाम उसको नहीं मिलते है । उसकी फसल मार्किट मे बिकेगी , यह उसको गारंटी नहीं रहती है इसलिए किसान की स्थिति ऐसी है । किसान ने कहा था , इनसे मांग की थी कि 10 प्रतिशत हमारा आप समर्थन मूल्य गेहुं का बढ़ाइए , इस सरकार ने नहीं बढ़ाया ।

(सभापति महोदय पीठासन हुए)

चार हजार करोड़ रूपए का खर्चा कर्मचारियों की नौकरी पर तो दे दिया , उनको तो दे दिया चार हजार करोड़ रूपया प्रति वर्ष , लेकिन किसान को नहीं दिया और समर्थन मूल्य है भी , वह भी

किन किसानों को मिल पाता है , यह भी सोचना पड़ेगा । क्या हमारे देश के सभी किसानों को सरकार जो समर्थन मूल्य निश्चित करती है , वह मिलता है? हर साल यह झंझट रहता है कि किसान को उसकी खेती का जो कम दाम भी है , जो ज्यादा फायदेमंद नहीं है , तो भी जो समर्थन मूल्य सरकार घोषित करती है , क्या सरकार यह सुनिश्चित कर पाती है कि वह समर्थन मूल्य भी उसको मिल रहा है ? धान की फसल मे हमने पिछले साल देखा , गेहुं की फसल में बराबर हर साल देखते हैं कि जो सरकार द्वारा समर्थन मूल्य घोषित किया जाता है , सरकार कोई जिम्मेदारी नहीं समझती कि वह समर्थन मूल्य तो कम से कम सभी किसानों को मिल जाए – चंद किसानों को मिलता है । ऐसी स्थिति मे हम अपने देश की तस्वीर को कैसे बदलेंगे ? देश की तस्वीर इन आकड़ों से नहीं बदलेगी । देश की तस्वीर को अगर देखना है आर्थिक रूप से तो बेरोज़गारी के मामले मे देखना पड़ेगा – हम कितने रोजगार देते हैं? अभी कलराज मिश्र जी बता रहे थे कि एक करोड़ सत्तर लाख लोगो को रोजगार दे दिया । बताएं सिद्ध कर दें , मैं चुनौती देता हूं । किस क्षेत्र में कर दिया ? सेवा क्षेत्र मे कर दिया ? किसानी के क्षेत्र मे कर दिया ? लघु उद्योग में कर दिया? इंडस्ट्री मे कर दिया ? सरकारी उद्योगों मे कर दिया ? किसमें कर दिया ? रोजगार का मतलब रोजगार होता है । कार्य दिवस देने का मतलब रोजगार नहीं होता । यह मानता हूं कि कार्य दिवस दिए हैं आपने लोगों को । कुछ साल , कुछ दिनों के लिए काम मिला हैं , कुछ लोगों को मिला है लेकिन आप यह कहे कि हमने एक करोड़ सत्तर लाख लोगों को रोजगार दे दिया है , बिल्कुल एकदम * है । इसमें कहीं किसी प्रकार की सच्चाई नहीं है अन्यथा मेरी चुनौती है , वे सिद्ध कर दें – कौन से क्षेत्र में उन्होंने एक करोंड़ सत्तर लाख लोगों को रोजगार दिया है । लघु उद्योग आपके बदं होते जा रहे हैं । लघु उद्योगों के जरिए से ही आप अपने देश की बेरोजगारी की समस्या को दूर कर सकते हैं । यह मानता हूं मैं ।... (व्यवधान)....

श्री संघ प्रिय गौतम : यह * शब्द नहीं कहे , सच्चाई नहीं है ,यह कहे ।

श्री रमा शंकर कौशिक : अरे, मैं आपको थोड़े ही कह रहा हूं लेकिन बात है , यह कह रहा हूं । मैंने किसी व्यक्ति का नाम नहीं लिया है ।

श्री सभापति : मैं * शब्द को हटा देता हूं । यह बात सही नहीं है , ऐसा कहे ।

श्री रमा शंकर कौशिक : लेकिन मैंने किसी व्यक्ति को " नहीं कहा ।

श्री सभापति : यह शब्द आपके मुंह से निकले, यह अच्छा नहीं है ।

श्री रमा शंकर कौशिक : धन्यवाद साहब । तो लघु उद्योगों की स्थिति बड़ी नाजुक है । किसान को आपने कहा है कि उनको हम क्रेडिट कार्ड देगे – जो योग्य किसान हैं । योग्य किसान कौन है ? जिनके पास दो एकड़ जमीन से ज्यादा जमीन है । है ही नहीं उनके पास । बहुत कम लोगों के पास दो एकड़ जमीन होगी । चलो , दो एकड़ वालों को आप देंगे तो समस्या उसकी नहीं है । आपने घोषणा तो पिछले साल भी की थी कि किसान जो ऋण लेता है , उस पर हम ९ प्रतिशत ब्याज दर रखेगें लेकिन वह अभी तक नहीं हुआ है और अभी तक चक्रवृद्धि ब्याज भी है । आज तक नहीं हुआ है और आज भी सरकार इस बात को कह रही है कि हम बैंको से

* Expunged as ordered by the Chair.

अनुरोध कर रहे हैं। वे यह नहीं कह रहे हैं कि 9 प्रतिशत कर दिया गया है , वे कह रहे है कि हम 9 प्रतिशत करने के लिए बैंको से अनुरोध कर रहे हैं लेकिन मैं आपसे निश्चित रूप से कहता हूं कि यह समस्या नहीं है उनकी कि उन्हें ऋण मिले या न मिले। ऋण उन्हें कोऑपरेटिव से मिलता है लेकिन समस्या तो यह है कि उनकी फसल के दाम उनको मिले। जो समर्थन मूल्य आप दे रहे है , चाहे आप कम भी दे रहे हैं लेकिन यह सुनिश्चित हो कि वह समर्थन मूल्य उसको मिलेगा तब उसकी हैसियत कुछ बढ़ सकती है। एक कृषि विशेषज्ञ ने तो यह कहा है कि इस सरकार की मंशा विश्व व्यापार संगठन , आई एम एफ और विश्व बैंक के जरिए से यह बन रही है कि चालीस करोड़ लोगो को किसानी के काम से हटाया जाए। हम भी उस दिन उसका स्वागत करेगे , इसमे कोई शक नहीं है बशर्ते उन किसानो को रोजगार आप दे सके। कहां से देंगे ? आज आपके पास दस करोड़ से ज्यादा बेरोजगार हैं जो काम चाहते हैं और आप काम नहीं दे पा रहे है बल्कि जो रोज़गार पर लगे हुए थे , उनको भी हटा रहे है। लघु उद्योगों में आपने लाखों लोगों को बेरोजगार कर दिया है और लघु उद्योग के लिए आप यह कहते हैं कि हम उनको ऋण की सुविधा देंगे। समस्या उनकी यह नहीं है। केवल ऋण देने की समस्या नहीं है। समस्या उनकी यह है कि उनके लिए जो आरक्षित क्षेत्र की सूची थी , वह आप लगातर घटाते जा रहे हैं। वह आप देते जा रहे हैं बड़े उद्योगो को। आपने सारे बाजार खोल दिए। सब देशों के बाजार खोल दिए लघु उघोगों के लिए कि आइए आप हमारे देश में। तो लघु उद्योग आपके यहां पनपेगा ? आपके लघु उद्योग बराबर बंद होते जा रहे हैं। मेरे आकड़े तो खैर दूसरे है लेकिन मैं आप ही के आंकड़े बताना चाहूंगा , जो आप दे रहे हैं , आपकी सरकार ने जो आकड़े दिए हैं। जरा सा और फरमाइए। सबके मैं नहीं पढ़ूंगा लेकिन कुछ के पढ़ देता हूं। जम्मू और कश्मीर मे 16,699 युनिट कार्यरत हैं और 22,981 बंद है। हिमाचल प्रदेश में 11,092 चालू हैं और 6,340 बंद है। पंजाब 71,091 चालू हैं और 83,595 बंद हैं – जो पजींकृत हैं। ये आप ही के आकड़े है , मेरे आकड़े नहीं है। इनमें जो रोजगार लगा हुआ था और टोटल अगर आप देखेगे तो वह तीस लाख के करीब है और दस- बारह लाख उसमें से बंद हैं , इतना है जो आपका हिसाब है। हमारा हिसाब थोड़ा ज्यादा है। हमारा हिसाब है कि जो आपकी तीस लाख यूनिट थीं उनमे से आज 121415 लाख के करीब बंद हैं। उनमे जो लाखों लोग लगे हुए थे , वे बेरोजगार हो गए है। आपने सरकारी उद्योग तो बंद कर ही दिए हैं। इसमे कोई शक नहीं है , वे आपने बंद कर दिए हैं। तो ऐसी स्थिति मे आपका यह दावा है कि हमने एक करोड़ सत्तर लाख लोगों के रोजगार दिया है, यह बिल्कुल भ्रम में डालने वाला आकड़ा है। यह मैं मान सकता हूं कि आपने कुछ कार्य दिवसों का सृजन जरूर किया जो देहातों में सड़के बन रही है। यह दावा कि जो बड़ी – बड़ी सड़के बन रही हैं उसमे भी आप रोजगार दे रहे हैं तो यह भी आपकी भूल है। उनमें बड़ी – बड़ी मशीनों से काम हो रहा है। आदमियों का काम एक मशीन करती हैं। उसमें कोई रोजगार सृजन नहीं हुआ है। लेकिन देहातों में आप जो कच्ची – पक्कीं सड़कें बनवा रहे है , उन कच्ची – पक्की सड़कों पर आपने कार्य दिवस जरूर बढ़ाए हैं। उन्हें कुछ काम जरूर दिया हैं लेकिन रोजगार की दृष्टि से आपने किसी को कोई काम नहीं दिया हैं, आप यह मानकर चलिए।

श्रीमन् बजट मे खर्चै बताए गए हैं और ऐलान भी खूब हो रहे है लेकिन यह पैसा कहा से आएगा , यह कुछ नहीं बताया है। उसमें भी आपने जो योजनागत खर्च का अनुमान लगाया है, वह भी बहुत कम है। जो आपका आयोजनागत से अलग खर्चा है , गैर – आयोजनागत है , उसकी संख्या बहुत बढ़ गई है। 13 खरब , 50 अरब , 71 करोड़ रूपए का आपने आयोजनागत खर्च लगायाहै , लेकिन जो गैर – आयोजनागत खर्चा है , वह 32 खरब 23 अरब 63 करोड़ रूपए है।

तो इससे आप विकास के कार्य कहा तक और कितने पूरे कर पाएंगे। आपका आयोजनागत खर्चा तो लगभग तिहाई से थोड़ा ज्यादा है और जो गैर – आयोजनागत खर्चा है , वह बहुत बढ़ाया गया है । इसलिए आप यह बात कैसे कह सकते हैं कि हम अपने खर्चे तथा जो सरकार के खर्च हैं , कम कर रहे हैं और आयोजनागत खर्चे को बढाएंगे। लेकिन इसमे कहीं भी इस बात का जिक्र नहीं है । आप यह पैसा कहा से लाएंगे ? यह बजट देखने या लेखानुदान देखने से कहीं भी पता नहीं चलता कि यह पैसा कहां से आएगा ? आप केवल इलेक्शन के लिए , लोगों को भ्रम मे रखने के लिए , ये सारी बाते कर रहे हैं। यह बहुत ही अनुचित है। यह लोकतंत्र का मजाक है और यह लोकतंत्र की अवहेलना है। आपने बजट की मर्यादाओं को तो रखा ही नहीं है । जो उसकी शुचिता हैं उनको कायम नहीं रखा हैं। अस्मिता को आपने कायम नहीं रखा है । जिस बजट पर हम चर्चा कर रहे हैं तमाम ढोल पीटकर , यह हवा में, देश में, अखबारों में पिछले बीस दिनों से लगातर चल रहा है। ऐसी स्थिति में आप लोकतंत्र का विरोध कर रहें हैं , उसकी अवेहलना कर रहे हैं और उसको नष्ट कर रहे हैं। राजस्व वसूली की बहुत उम्मीद की गई है। पिछले वर्षो मे हमने देखा है कि राजस्व वसूली का आपका हिस्सा कितना रहा है। आप कहते है कि हम राजस्व घाटे को कम कर रहे हैं हमारा बहुत कम राजस्व घाटा होगा । लेकिन आपका राजस्व घाटा बढ़ेगा , यह निश्चित मानिए। चूंकि आपकी वसूलियां होती नहीं हैं। आप वसूली कर नहीं पाते हैं और वसूली कम होने के कारण निश्चित रूप से आपका राजस्व घाटा बढ़ेगा । महोदया , मैंने लघु उद्योग के बारे मे तो कहा भी है ,

श्री सभापति : आपका टाइम भी हो रहा है।

श्री रमा शंकर कौशिक : श्रीमन् , मैं एक बात निवेदन करना चाहूंगा।

श्री सभापति : बोल दीजिए , बोल दीजिए।

श्री रमा शंकर कौशिश : ये अभी तक यह दावा तो करते ही हैं जो गरीबी रेखा नीचे रहने वाले लोग थे , उनकी स्थिति बड़ी सुधर गई है। कहां सुधर गई है ? क्यों बढ़ा रहे है दो करोड़ परिवार, क्यों शामिल कर रहे हैं? डेढ़ करोड़ को तो आप अंत्योदय योजना के अंतर्गत विशेष रूप से अनाज वगैरह मुहैया करते थे , अब उनकी संख्या बढ़ाकर दो करोड़ करने जा रहे है। जरूरत तो अभी पांच , छः, सात करोड़ परिवारो की है , लेकिन आपने जो यह दावा किया है कि अब हमारी बीपीएल की स्थिति काफी सुधर गई हैं, लोग काफी सुधार पर हैं , यह दावा आपका थोथा और गलत सिद्ध करता है । आप अगर किसानो का फायदा करना चाहते हैं तो आपको पैट्रोल और डीजल के दाम कम करने पड़ेगे। आप कहते हैं कि अब हमने अपने हाथ में यह नहीं रखा है तो क्यों नहीं रखा है , सरकार काहे के लिए है ? अगर आप करोड़ो लोगो की हिफाजत नहीं कर सकते हैं , डीजल की कीमत घटाकर किसान को फायदा नहीं पहुंचा सकते है तो फिर आप यह सरकार ही क्यों चलाते हैं? छोड़िए इसको। वैसे छूट ही रही है। कलराज मिश्र जी, आपका क्या कहना है , छूट ही रही है न, ठीक कह रहे हैं ? सभापति जी , मैं इसके लिए निवेदन करता हूं कि ऊर्जा एक ऐसी चीज़ है कि जब ऊर्जा के भाव बढ़ते है तो हर चीज़ की कीमत बढ़ती है । आज डीजल ऊर्जा है , अगर उसकी कीमत बराबर बढ़ती चली जाएगी – अब आपको यह ऐलान कर दिया है कि हम डीज़ल , पेट्रोल केऔर दूसरे सामनो पर , रसोई गैस पर जो थोड़ी – बहुत सब्सिडी दे भी रहे थे , वह खत्म करने जा रहे हैं , तो आप जनता की हित कहां से कर रहे हैं आप यह ढिंढोरा पीट रहे हैं ? फील गुड वाला माहौल आप महसूस कर रहे है।

यह खाली आप महसूस करो , शेयर बाजार वाले कर या और कोई करे, आम जनता तो कर नहीं रही है। सभापति जी , इसलिए मैं इस लेखानुदान का विरोध करता हूं ओर अपनी बातें खत्म करता हूं। धन्यवाद।

SHRIMATI S.G. INDIRA (Tamil Nadu): Thank you very much, Sir, for giving me this opportunity to speak on the discussion on Interim Budget 2004-05. First of all, I, on behalf of AIADMK party, welcome the Interim Budget for the year 2004-05. Sir, this is the right time to appreciate the Budget when it has given importance to *'Panch priorities',* that is, enhanced employment, and eradication of poverty; a second green revolution in agriculture; infrastructure development; fiscal consolidation; and greater manufacturing sector efficiency. I welcome the extension of the coverage of *Antyodaya Anna Yojana* to furthermore 50 lakhs BPL families. I request the Government to come forward to give full financial assistance to similar programmes implemented by the State Governments with their limited resources. I also appreciate the Government for the added allocation to the tribal areas under the Scheme. I also appreciate the Government for their decision to upgrade a medical college in Chennai to the level of All India Institute of Medical Sciences under *Pradhan Mantri Swasthya Suraksha Yojana.* I request the Government that these measures may be taken up for implementation in the present financial year itself. I also appreciate the Government's initiative in lowering the rate of interest for the farm loans for the agriculture purposes, and liberalising the mortgaging of the entire land holdings. I appreciate the Government's proposal for the special promotional campaign for Self Help Groups, which is very much useful and essential for the women sector. So I appreciate the Government for this special Scheme. In order to revive the Tea industry, the Government has come forward with the revival package, to provide Special Tea Term Loan repayable in five years, which is also a welcome feature. I welcome the Government's decision to constitute a National Cattle Development Board with the appropriate budgetary support. I request the Government to provide full financial assistance to the State of Tamil Nadu where our Chief Minister has launched so many cattle development schemes. So we need financial assistance from the Central Government in this Scheme. The Government have now decided to set up four global standard international convention centres through public-private partnership in Mumbai, Delhi, Goa and Rajasthan. Here, I must mention that we, in Tamil Nadu, are having so many historical places, historical temples as tourist spots, so I urge upon the Government to come forward to have at least one convention centre in Chennai. Sir, this is the requisition of the State of Tamil Nadu that the city

of Chennai is facing a major water crisis. At present, storage is the lowest as compared to the last 55 years. Now, we are having very less storage. Recorded data is available in this regard. The Government of Tamil Nadu has submitted a detailed memorandum regarding this. The hon. Chief Minister, Puratchi Thalaivi, had written to the Prime Minister and the Deputy Prime Minister requesting assistance for Rs. 700 crores from the National Calamity Contingency Fund to tackle the crisis. Immediately, the Deputy Prime Minister has announced that Rs. 50 crores will be provided initially to tackle the water crisis in the metropolitan city in Chennai. ...*(Interruptions)*...

SHRI NILOTPAL BASU: Sir, for Kolkata, there is no money for water. But immediately after alliance, Rs. 50 crores have been sanctioned to Tamil Nadu,

SHRIMATI S.G. INDIRA: The water crisis is very acute in Tamil Nadu.

श्री नीलोत्पल बसु : आप देख लीजिए , वे जो बड़े शहर हैं लगता है उनमें कोलकाता का नाम नहीं है । कोलकाता तो मेट्रोपोलिटन सिटी नहीं है । चेन्नई है ... (व्यवधान) ....

SHRIMATI S-G. INDIRA: Sir, it is your duty to raise a demand. You can claim. We have claimed it and we got it. (व्यवधान) ....

श्री सभापति : आप जब बोल रहे थे तब तो नहीं बोला . .. (व्यवधान) ...

डा0सी0 पी0 ठाकुर : आपने अपने भाषण में तो बोला नहीं । ... (व्यवधान) ...

श्री सभापति : आपने अपने भाषण में तो बोला नहीं । तमिलनाडु को मिला तो उसका विरोध कर रहे हैं । यह ठीक नहीं है ।

SHRI NILOTPAL BASU: I have no problem.

SHRIMATI S.G. INDIRA: Sir, in this regard, our demand was Rs. 700 crores, but only Rs. 50 crores have been sanctioned. In the city of Chennai, the Chief Minister has taken all steps to ensure the supply of water. She has issued necessary instructions in this regard. They are supplying water to the metropolitan city through lorries and a sum of Rs. 60 crores per month is being spent for this purpose. But only Rs. 50 crores have been sanctioned by the Central Government. Our demand was Rs. 700 crores. This is for your information, Sir. A Central Team should be sent immediately to Tamil Nadu to make proper assessment of the situation, because in the metropolitan city of Chennai, we are facing an acute water shortage, even in this season, and if we compare the situation which is obtaining as on today with that of the situation which would be there in the

Months of March and April , we won't be able to tackle this problem ,There has been repeated failure of monosoon in Tamil Nadu in the last few years. (Interruptions)....

श्री सभापति गंगा का पानी पियों ।... (व्यवधान) .... आपको गंगा का पानी पीने की छूट है । खूब पियो

श्री नीलोत्पल बसु : पैसा भी दिया जाएगा , फिर नदियों को कैनाल बना कर वहां पर भेजा जाएगा , पूरा इंतजाम होगा ।

श्री सभापति : ठीक है , ठीक है ।

SHRIMATI S.G. INDIRA: The year 2002-03 was extremely bad, which led to a serious drought. All the 28 districts in Tamil Nadu, except the metropolitan city of Chennai, have been declared as drought districts. The Centre provided assistance under the NCCF, and the State Government took up the drought relief works throughout the State. The said drought relief operations have been well appreciated. Now, in the current season, the south-west monsoon and also the north-east monsoon have failed. In 2003, there has again been failure of monsoon. We are also facing a lot of problem. This is a very serious problem. Again, several districts have been affected due to the failure of Karnataka to release the legitimate share of water to Tamil Nadu. The people of the Cauvery delta district have been affected. The hon. Chief Minister of Tamil Nadu has written to the Central Government regarding the drought situation prevailing in Tamil Nadu. A memorandum has also been submitted for relief assistance of Rs. 1584 crores and foodgrains of 10.8 metric tonnes to take up the employment-oriented works. I request the Government to immediately give the assistance to Tamil Nadu to enable them to take up the drought relief works.

The problem faced by the small powerloom weavers is very serious. Here, in response to the request of the State Government, the Government of India has exempted the powerloom sector from payment of excise duty for the first clearance up to Rs 25 lakhs, if the annual sales turnover does not exceed Rs. 35 lakhs. But the Chief Minister has written that we need exemption up to Rs. 1 crore. This request should be taken into account. This is our submission.

Sir, there is a serious water problem which is being faced by the people living in Chennai and other metropolitan area. It is a chronic problem. Our Chief Minister has also written. Chennai has no reliable sources. Desalination is the only option because there is no other source

for getting respite from the water problem. Desalination has high operating costs. It will be difficult to set up the project at high costs. Tamil Nadu is not having much finance. It is estimated that a 300 MD plant will cost Rs. 1,500 crores. The capital cost should be funded by the Centre. It should provide a special grant. This is our request. This also should be taken into account while finding a permanent solution to the water problem.

Another serious problem in Chennai is the emergence of slums. In Chennai City, slums are found on waterways and roadsides. So many slums are there, and the people are suffering a lot. Slums are found on the roadsides. These slums have to be relocated. The Government of Tamil Nadu has made a major effort. However, the problem is very huge. Nearly 60,000 families have to be relocated at a cost of Rs.1,000 crores. The present Central Schemes like VAMBAY and NSAP do not provide adequate resources. They do not satisfy the people. Just as in the case of Dharavi in Mumbai, for which the Prime Minister has announced a special grant of Rs.500 crores, an announcement should also be made to provide a special grant of Rs.500 crores for relocating the slums in Chennai. This is also a very serious problem in Chennai.

The Government of Tamil Nadu has also requested for providing support to restructure the public finances of Tamil Nadu. Under a scheme authorised by the Union Finance Ministry to permit right sizing of the Government and for fiscal adjustment, the Government of Tamil Nadu has requested the Central Government to provide additional market borrowings and grant support in the current year. Tamil Nadu has undertaken fiscal reforms to set right its public finances. I request the Government to provide additional market borrowings and grant support to the Government of Tamil Nadu for undertaking these fiscal reforms.

There is a serious problem regarding excise duty exemption for the residual fuel oil. Three Independent Power Producers are using LSHS for generation of power. They are given some exemption. In Chennai, we are having three IPPs, namely GMR Power Corporation (P) Ltd. located at Basin Bridge in Chennai, Samalpatti Power Company (P) Ltd. in Dharmapuri District, and Madurai Power Corporation (P) Ltd. in Samayanallur, Madurai District. The excise duty on residual fuel oil is levied at 16 per cent. However, exemption is given for those IPPs who got permission under the Electricity Act, 1910. But the above three IPPS got permission under the Electricity (Supply) Act, 1948. Hence, they were denied the exemption.

However, the IPPs were contesting for exemption, and no payment towards excise duty was paid.

However, it was clarified in the Central Excise Notification No.6 of 2003, dated 1.3.2003, that the exemption of excise duty would be extended to the IPPs which got permission under the Electricity (Supply) Act, 1948, but the exemption would be granted prospectively, *i.e.* from 1.3.2003. The IPPs as well as the Tamil Nadu Electricity Board were requesting the Central Board of Excise & Customs, New Delhi, to grant exemption of excise duty on LSHS procured by the IPPs for the period prior to 1.3.2003. The hon. Finance Minister has mentioned in the last line of paragraph 36 of his Interim Budget Speech, "I believe that a suitable legislative measure for retrospective exemption of this nature should be considered". Our request is that exemption should be given prior to 1.3.2003 because if we get exemption, we will be benefited and we will get exemption to the tune of Rs.225.55 crores. It should be made clear. Though payment of excise duty on residual fuel oils procured prior to 1.3.2003 was demanded by the Excise Department from the IPPs, no payment has been made by the IPPs. If we get this exemption, we will be very much benefited. I, once again, welcome this Interim Budget and the State of Tamil Nadu needs all financial assistance for further development. Thank you very much, Sir.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Hon. Chairman, Sir, due to political compulsions, instead of dealing with a full-fledged Budget, whether we are willing or not, we have been forced to deal with an Interim Budget. The Government expects that the inflation would come down to 4.8 per cent of the GDP from the budgeted 5.6 per cent. The Government expects a revenue deficit of 3.6 per cent. The Government expects a GDP growth rate of 8 per cent. The increase in the interest payment will be 5 per cent. The Government expects a growth rate of 12 per cent in tax revenue. There is an increase in the tax revenue. The reason for this increase is the payment to the tune of Rs.11,000 crores by the corporate sector. In the excise and income-tax areas, the receipts have come down by Rs.4,000 crores in each area. As far as the non-tax area is concerned, the non-tax revenue has increased, but this is one-off income. The reasons for the increase in the non-tax revenue are (1) the telecom licence fee; and (2) decrease in the food stocks due to relief measures and export of foodgrains. I would like to know from the hon. Minister how much subsidies we are giving to those people who are exporting foodgrains and how much subsidies we are giving to the people, the middle-class families,

2.00 P.M.

who are taking rice from the ration shops throughout India. At least, you can supply rice to all State Governments at the rate at which you are supplying to the exporters so that the common man throughout India will be benefited. An Infrastructure Development Fund has been created to develop power generation, tourism, telecom, airports and roads. It clearly shows that we had not got the FDI that we expected to develop the infrastructure in India through liberalisation and that it has not yielded the result that we had expected. If you want to understand the problems of small industries, pharmaceuticals, biotechnology and software, you have to invite them.

Regarding agriculture, small tea-growers are now getting Rs.8 per kilogram. Earlier, the Central Sales Tax was reduced from 4 per cent to 2 per cent. It needs to be considered. In my State, Tamil Nadu, the sales tax has been reduced from 8 per cent to 4 per cent. It also needs to be considered. Then in the East European countries, there is a demand for Indian tea. I have already requested the Government of India to see to it that the Indian tea is exported to the East European countries.

Now I come to the BPO sector. To establish a Call Centre in America, the total expenditure comes to 57,600 dollars. To establish a Call Centre in India, the total expenditure comes to 8640 dollars. For an American who is working in a Call Centre, they have to shell out 75,000 dollars, and for an Indian working in a Call Centre they have to shell out 15,000 dollars.

Recently, America passed an Act for curbing BPO. When the Government of India talked to the American Government about it in June last year, they said that banning BPO was a bad policy. The US Trade Representative, Robert Zoellick had said it. They have gone back on the assurance given to the Government of India.

I would also like to know about the Monsanto episode. Monsanto has declared that they have got patent right of the Indian wheat. It is called NAPHAL. They got this patent from Munich European Patent Office. If you are not going to object to it, I feel the Indian agriculture sector, particularly the wheat growing areas are going to be affected very badly. The last date for making an appeal is 21st February. If the Government fails to do so, then the wheat growing areas in India are going to be affected.

The other important area is gold and silver. Here you have given some sort of relief. I can understand it. I do not know as to what is the rationale behind reducing import duty on alcohol. I am not able to understand it. I hope the hon. Minister would enlighten me when he replies to the debate.

Now I come to the Salem Steel Plant. This year, SAIL has earned a net profit of Rs. 2,000 crores. Now they have given financial assistance to some other steel factories from the SAIL fund itself. But they have asked the Salem administration to get loan from commercial banks. They are paying heavy interest on that loan. If SAIL comes forward to repay the loan which the Salem Steel Plant has taken from commercial banks or if the Salem Steel Plant is given some loan at lesser interest, it will become economically viable. It is technically feasible. Therefore, it should not be privatised. This is in the national interest. If you give it to the private people, you know how the private people behave. Therefore, it should not be privatised. That is my humble request.

So far as trade deficit is concerned, from April to November, it has increased to 11.2 billion and in the same corresponding period, it is only 5.5 billion**.** Then the external debt crossed 110 billion.

There is a duty cut on imported raw materials. I welcome it. But, at the same time, the Government should see to it that the benefit of this duty reduction on imported raw materials goes to the consumers. We have to find out some mechanism.

So far as Waste Land Development is concerned, it should not be given to the private sector. It should be given to the landless people throughout India. If we give *Pattas* of the wasteland development to the landless people, particularly the agriculture labourers, only then the people will be benefited. Only then can we have the result that we expect.

Sir, in the banking sector, there is an inconsistency. If a bank already exists in India, then, it gets the FDI up to 74 per cent. But if anybody from the overseas comes to establish a private bank here, then, they can get FDI up to 100 per cent. This, I feel, is the anomaly in the policy. I feel that even our existing banks should be entitled to the same limit.

Then, as far as the NPAs of the banks are concerned, how much percentage of it has been reduced by collection and how much percentage

of it has been reduced by provisioning from the profit of the banks? Provisioning from the profit of the banks is totally different from collections. Therefore, the difference should be there.

Then, I come to some important issues pertaining to textiles. The powerloom sector throughout India is suffering. Actually they wanted to see to it that the Sales Tax is abolished. Also, Sir, I had been repeatedly requesting the Government, -- in fact, this is the fifth time I am raising it here -- that the excise duty on yarn should be reduced. When the duty was four per cent, I pleaded with the Government to reduce it to 2 per cent. But instead of reducing it to 2 per cent, they have enhanced it to 8 per cent. There is also 15 per cent additional duty on excise duty, in which case the effective excise duty becomes 9.2 per cent. Now, most of the spinning mills are only in the South. But the weaving mills are in the North. The problem is, the waste cotton is important. For import of waste cotton, they are now charging 15 per cent. In the same way as we have the wasteland, we have the waste cotton. Sir, there is 15 per cent tax on import of waste cotton, while on import of cotton, it is 10 per cent. There is a lobby going on in our country. They are not the real producers of cotton. They are the exporters of cotton. They are playing mischief in our country. That is why I am saying that this import duty should be reduced. What I feel is that if the import duty is reduced, the cotton producers are not going to be affected. It is only the exporters of cotton who will be affected. Some seven or eight years back, the Consultative Committee on Textiles had recommended that the Government should consider taking into account how much of cotton was consumed in three years' time and ensure that this much of it is retained in the country. If we produce anything much and above this, these can be exported. That was the policy which was followed some years back. I request the Government that they should review the present policy and see to it that it is again implemented. Sir, the handloom weavers are suffering; the powerloom weavers are suffering. The whole textile industry is suffering. That is why I once again request the hon. Finance Minister through you, Sir, that he must invite the State representatives of this industry, namely, (i) the mill sector, (ii) the powerloom sector and (iii) the handloom sector. You kindly invite all of them and find out what are the problems confronting the handlooom sector. There is a real problem relating to import of cotton. There is problem regarding excise duty. These things should be looked into. Sir, frankly speaking, it is because a request is coming from the South, that is being ignored. We are being discriminated. This is my strong feeling. That is why I request once

again that the Minister should call the State representatives of the textile industry, and see to it that their problems are solved.

As far as tea is concerned, its export is essential. That is very important.

Then, Sir, as regards water for irrigation and other purposes, I request the hon. Prime Minister, though you, to convene a meeting of the Cauvery River Water Authority. We have been repeatedly requesting for this. It is not a request of any one political party. This is a request coming from the entire people of Tamil Nadu. Two days back there was a report that because of heavy debt, an agriculturist committed suicide. This is the pitiable condition of the agriculturists of our country. Therefore, I plead with the Government to convene a meeting, find out a distress management formula and, thereby, save the agriculturists. That is a very important issue that is confronting the state.

Then, as regards standard deduction for income-tax purposes, often they have been saying that any increase is not acceptable. Here again, I feel that there should be consultations held with the industry and the Government representatives, then fix a permanent basic amount, and enhance the standard deduction as and when inflation takes place. This should not be an *ad hoc* decision of any Finance Minister. At least, the policy should be changed on lines of what is prevailing in Australia. These are very important issues. Apart from that...

MR. CHAIRMAN: Thank you.

SHRI S. VIDUTHALAI VIRUMBI: Sir, I will take only one minute more. I want to say something about Monsanto. Let me quote from the news item Time running out for India over patent' which appeared in *The Hindu* of 31st January, 2004. It says:

> "According to Christoph Then, a Greenpeace patent expert from Germany, there was no real technological input from Monsanto. It was not an invention. They just took the germ plasm from one of the genetic resource banks in U.K., to which India has contributed free of cost under various international pacts, cross-bred it and claimed they had 'invented' a new variety with enhanced quality for biscuits and chapattis. This is nothing but robbery and bio-piracy as it forfeits the rights of Indian farmers and dismisses years of

hard field-work. India's seeds came from the Indian farmers who are known to exchange, save and develop seeds over the years'.

So, it is bio-piracy like we had aqua-robbery by mineral water people. This should be stopped. The Government should take stringent action.

With these words, I conclude.

SHRI KAPIL SIBAL : Mr. Chairman, Sir, I rise to participate in this debate on the Interim Budget and the Finance Bill.

Sir, we are everyday subjected to advertisements in the electronic media about how good we are all feeling, and how India is shining. I have nothing against that.

MR. CHAIRMAN: Everybody should shine.

SHRI KAPIL SIBAL: I have nothing against that. My problem is only this, Mr. Chairman, ...

(THE DEPUTY CHAIRMAN in the Chair)

SHRI KAPIL SIBAL: ...It is my misfortune.

THE DEPUTY CHAIRMAN: Am I a misfortune for you?, That is not a very complimentary...

SHRI KAPIL SIBAL: No. I was completing something for the Chairman. It is my good fortune that you are here.

THE DEPUTY CHAIRMAN: I will convey to him.

SHRI KAPIL SIBAL: As I was saying, we have nothing against the campaign, which says India is shining and everybody is feeling good. But the way I look at it is the following.

If after a long winter and several days when the clouds cover the sun and the sun does not come out, the sun does come out and shine, everybody rushes out from his home to enjoy the sun, the warmth of the sun. So, when India shines, it is my expectation that everybody in India should absorb the warmth of 'India shining', and if everybody in India absorbs that warmth, I have no problems. Everybody will feel good because the sun gives us warmth. And you all feel good after a couple of wintry weeks that the sun is shining on you and you are getting the benefit of the warmth.

But when we look at this Interim Budget, it does not even note those sectors of the economy where people could not possibly be feeling good. Let me give you examples. In 1995, 200 million Indians did not have enough to eat. In the same year, 5 million metric tonnes of foodgrains, worth nearly 200 billion dollars, were exported. Seventy-eight per cent of the world's malnourished come from countries with food surpluses. Two in every five females over the age of seven are illiterate. For this lot, India is not shining. Three out of every five children are underweight and malnourished. For those children, India is, certainly, not shining. Two hundred million children in the age-group of six to fourteen, i.e., 43 million, out of 200 million children in the age-group of six to fourteen, are still out of school. For them, certainly, India is not shining. And, of these 43 million, 25 million are girls. For those young girls too, India is not shining. Of the 900 million illiterates in the world, almost i/3rd belong to India. For them too, India is, certainly, not shining. I can go on and on with these figures. The fact of the matter is, if you look at the Interim Budget, what does this Interim Budget do? Which are the sectors of the economy that the Budget targets? The peak customs duty on non-agricultural goods reduced to 20 per cent; customs duty on coal reduced from 25 to 15 per cent; customs duty on raw materials for making electronic components reduced from. 5 to 0.5 per cent; customs duty on cellular phones reduced from 10 to 5 per cent; customs duty on computers reduced from 16 to 8 per cent. Inland air-travel tax and foreign travel tax have been abolished. I am just giving you some of the features of the Interim Budget. Now, these so-called sops are targeted for whom. It is for those who use computers, those who import computers; it is for those who travel by air; it is for those who import electronic components for making other items. So, it is targeted towards a certain section of the society. I am not against that. Mind you, I am not against that. If this generates growth in that particular section of the society, and because of that growth in the service sector, you get an overall growth rate of 8 per cent, I am not against that. The point I am making is that all your sops are targeted towards a particular sector of the economy, and the largest sector of the economy is left out. Let me demonstrate that. For ' example, if you carefully look at these financial proposals, rich families, upper-middle class, corporate houses, foreign investments, all these sops are targeted towards those, and 80 per cent of India's population is left out. Now, certainly, that 20 per cent of the population will feel good. I don't feel bad about that. But, what about the 80 per cent? What have you done for them? Now, there are problems in the Budget itself because the Budget

gives these sops. If you are going to reduce the customs duty -- that is now part of the budgetary scheme -- from customs duty, you are going to get revenue resource -- to that extent, your resources are reduced. If you abolish, for example, the Special Additional Duty, SAD at 4 per cent, to that extent, your resources are reduced. Now, how are you going to make that up? Let me just tell you what the hon. Finance Minister says as to how he is going to make it up, and how far-fetched that is, because the total duty cuts announced are expected to be an estimate of about Rs.10,000 crores. This Rs. 10,000 crores is a dent on Government's earnings, and it will **be hard to** bridge the gap. The Budget deficit for the current financial year is going to be 5.6 per cent. Now, if you are going to spend Rs. 10,000 crores extra through giving sops of this nature --because your revenues are going to be reduced by Rs.10,000 crores -- your Budget deficit will, certainly, go up to alarming proportions. How do you want to bridge this gap? Let us analyse this a bit. The five per cent cut in customs duty would reduce collection under this head by about Rs.500 crores. Abolition of four per cent special additional duty will result in a loss to the Finance Ministry of about Rs.3,700 crores, because the Budget of 2003-04 has been estimated at Rs.3,757 crores from SAD. Now, that you are going to lose because you have given a sop.

Then, the slashing of excise duty on inland air travel tax and foreign travel tax would cost the Government Rs.1,115 crores, as per the Budget Estimate of 2003-04. So, the revenue loss from other customs duties on coal, nickel, project imports, IT goods will be in the region of Rs.500 crores.

So, the revenue loss from these duties means that the Government would not only face the difficulty of reining in the fiscal deficit of 5.6% of the GDP but the Budget of the new Government will also have to look for other means to plug the gap for 2004-05. This is alarming. As per the cumulative monthly figures of the Government accounts from April to November, the fiscal deficit of the Centre touched 61% of the Budget Estimate at Rs. 93,656 crores. Non-Plan expenditure in this period shot up over 67% of the Budget target at Rs.2,13,474 crores. It was 56.2% at Rs.1,66,000 crores for the same period in the last financial year.

So, the Centre slashing of customs duty rates comes at a time when its collections just averaged 8% at Rs.32,000 crores in the first 8 months of this financial year compared with the Budget target of 14%. Therefore, it is clear as crystal that duty cuts announced by this

Government are clearly aimed at wooing a certain section of the community for electoral gains. No measures were announced for the farmers and the poor by way of reducing the prices of essential commodities. This is, therefore, a political exercise that has been conducted by this Government in order to woo the voter. And it is that that I take serious objection to.

Madam Deputy Chairperson, I want to make a fundamental political point here and that is the following. I do believe that in India, unlike in England, we have a written Constitution and under the written Constitution, the term of the Lok Sabha is five years. Now it is very difficult for me to swallow the proposition that we are entitled any time to dissolve the Parliament for petty political gains just because our Constitution is based on English pattern. I don't accept that proposition in principle. If our Constitution being a written Constitution states that the term of Lok Sabha is going to be five years, then you can reduce that term subject to extraordinary situations. It is possible, for example, if you lose majority. Then, automatically, the term of five years will be reduced and we will have to go in for general elections. But it is not anybody's guess that this Government had lost majority. This Government was in majority and there was no danger to it till the expiration of its term in September. So, this Government must explain to the people of this country as to why an election was foisted on the people of this country or will be foisted in April, seven months in advance. They must give a reason. At least, so far, they have not publicly stated as to why they have done this. If they say that they did it because they won the three Assembly elections, therefore, they thought it better to advance the Lok Sabha election as they might get a benefit out of it, then I say with great humility, this is not the **way** the democracy ought to function in this country. They must have a more cogent reason to take to the people of this country. They owe to the people of this country an explanation as to why they have advanced this election because obviously there is no emergency that is facing this country or the people of this country. And that is why I made this principal point because I have already demonstrated how the sops are targeted **for** a particular electoral gain. So, if you look at the political background, the advancing of election from September to April, there is no logical reason for advancing it. Then, you look at the Interim Budget in that context. There is absolutely no doubt in anybody's mind that the whole exercise was done for the purposes of gaining a political advantage. In this context sops are no worse than bribe being offered to the people of this country to vote for

them. I, as a Member of the Congress Party and on behalf of my Party, say that this is unacceptable to my Party.

Madam Deputy Chairperson, I was absolutely amazed to read in the address of the Finance Minister a statement, which to some extent amused me, and I quote it. "The country's macro economic situation is better than it has ever been in the last 50 years." Let us analyse this a bit what it means. Why look at the 50 years? Let us look at the performance of this Government in the last five years in comparison to the performance of the Congress Party between 1991 and 1996 and see where the numbers are. As you know, throughout the period of the five years term of this Government, the GDP growth rate averages about 5.7 per cent. In comparison the GDP growth rate during 1991 to 1996 was an average of 6.8 per cent. So, in terms of the GDP, it has not performed better. Let us look at agriculture. In agriculture in the mid nineties, there was a growth rate of 4.7 per cent. In the late nineties that growth rate was only 2.1 per cent. We know for a fact that in the agricultural sector, for two consecutive years, there had been a negative growth rate. So, there too the situation is not better. Now let us Jook at industry. We had a growth rate of 7.6 per cent in mid nineties and 7.1 per cent in eighties. As far as the late nineties are concerned, there was a growth rate of 4.5 per cent. The growth rate in the industrial sector was 8.5 per cent from 1993 to 1997 and 4.8 per cent in comparison to what it was in the last four years. So, in industry too they fell far short of the growth rate than the Congress Party between 1991 and 1996[1]. The consolidated Government deficit was reduced from 9.6 per cent in 1991 to 6.7 per cent in 1995-96. But in 2001-02, it shot up to 10 per cent and the consolidated Government deficit is almost 11 per cent as of today. Therefore, there too, the macro economy is much worse. Primary deficit in our regime fell from 5 per cent in 1991 to 1.5 per cent in 1995-96 and in 2001-02 it came back to five per cent. There too the economy has not performed better. In what way, therefore, is the macro economic situation under this Government better than it ever was in the last 50 years? I do believe that the Finance Minister stands up, speaks in the House and talks to the people of this country, and we do have a habit of believing him. Let not the statements of this nature be made when the numbers and figures suggest a different story. If we start doing this, then the belief of the people on institutions in this country will slowly diminish and that, ultimately, is not good for democracy.

Madam, let us talk about the agricultural sector because, I believe, this is not really my own view, but it is also the view of great economists in this country. I do believe that this country must address itself to the fundamental lack of productivity in agriculture that employs 3/4th of its workforce, but contribute only 1/4th of the GDP. This is the heart of the problem. During the last five years, in what manner has the hon. Finance Minister addressed this problem? I do believe the Finance Minister has not addressed it at all because in this Government and under this Government it is only a part of India that shines, the rest of it is in darkness.

Now, let us look at the employment situation in our country, during the years they have been in power. This Government is in power. Employment in the organised sector has been reduced from 9 per cent to 7 per cent. As you know, of the total employment in this country, 93 per cent is in the unorganised sector. Earlier, it was 91 per cent in the unorganised sector because employment in the organised sector was only 9 per cent. We have lost jobs in the organised sector to the tune of 8.8 lakhs between 1996-97 and 2001-02, whereas, between 1989-90 and 1996-97, the employment increased each year with the creation of nearly 19 lakh new jobs in this sector. So, there too, this Government has performed much worse.

Madam, the annual growth of private fixed investment was 15.3 per cent in the mid-90s and it was 3.7 per cent in the late 90s. Fixed investment, in proportion to the GDP, was 27 per cent in 1995-96 and 23 per cent in 2003-04. Growth in gross domestic and capital formation is 10.6 per cent in the 90s and 5.3 per cent when you are in power. You give me one index in which this Government has performed better. Therefore, it pains me to read the statement of the hon. Finance Minister when he is gung-ho enough to say that the country's macro-economic situation is better than it has been in the last fifty years. Let me not start disbelieving a Finance Minister of this country.

Madam, let me add only a couple of other issues. Every time sops are given and you do not know from where the revenue resources are going to come. This is not for the first time that it has happened. If you look at it during the last five years, I can detail out the performance of this Government in comparison to what it has promised to the people of this country. Let me just start off with a couple of figures. The hon. Finance Minster is to be blamed for the messy situation of the economy on fiscal management. A shortfall in tax revenues of over Rs. 20,000 crores is one of

the largest in recent history. Despite that, the macro-economic situation is better than ever beforel In fact, if you look at the Budget Estimates and the Revised Estimates, they make a complete mockery of the Budget process. The figures show that the hon. Finance Minister over-shoots the revenue deficit and the fiscal deficit target by almost 40 per cent and 30 per cent respectively in the first three years. And, yet, we are told that the macro-economic situation of the country is better!

If you look at the Budgetary targets for disinvestment that may also make a pathetic reading. Let us look, for the sake of argument, because we are not debating the disinvestment issue, at the figures. We have not even met the target by far. For example, in 1999-00, your target was Rs. 10,000 crores. How much did you realise? Rs. 5,584 crores. In 2000-01, the target was Rs. 10,000 crores. How much did you realise? It is Rs. 1,868 crores. In 2001-02, your target was Rs. 12,000 crores. How much did you realise? It was Rs. 3,360 crores. So, that is your performance on disinvestment. *...interruptions)...*

SHRI LALITBHAI MEHTA (Gujarat) : Can you please give figures for this year?

SHRI KAPIL SIBAL: This year, it is only Rs. 3,000 crores. And, you say that you are going to get more because of the ONGC and the GAIL. Don't challenge me. I know the figures. *...tfnterruptions)...* I know the figures. Don't challenge me on that count. *...(Interruptions)...* You have to get that money. Anyway, look at the FDI. You have been tomtoming about your hundred billion dollar reserves, the stock markets. The fact of the matter is that the FDI investment in this country is in a trickle at this point. Let me give you the figures because I don't want to talk without figures. A comparison of FDI flows, between 1992 to 1996 and 1998 to 2000, proves that the Government's claim of 'India is shining' is not quite accurate. The net FDI as a percentage of the GDP rose from 0.05 per cent, in 1991-92, to one full percentage point, in 1995-96, which is a twenty-fold increase. Under the previous Finance Minister, it had collapsed from 0.6 per cent to 0.4 per cent, that is, less than one per cent. If this is the State of affairs, whom should we trust; what figures should we believe; to which statement should we give credence?

Now, let us talk about previous sops, previous schemes, and previous talk about infrastructure development. The Government had assured several steps in the Budget of 2001-02 to boost infrastructure.

They said that they had put in Rs. 1,000 crores. Infrastructure Equity Fund was sought to be created with a public-private partnership in infrastructure. This is what was promised to the people of this country. What happened to that? What is the reality? The Infrastructure Equity Fund was scaled down to Rs. 300 crores. The public-private partnership never happened. No major infrastructure project was launched, except the Golden Quadrilateral Project. That is your performance in the infrastructure. You claim that 80-90 per cent of the Golden Quadrilateral Project has been completed, whereas if you go to Bihar and some other States, less than 30 per cent work has been done. That is your actual performance on the ground. You have not spent even your budgetary allocations. I challenge you, take any sector, between 1991 to 1996, on any front, where your performance has been satisfactory. I challenge you with the figures. Now, let me tell you how you have performed even when you had got the funds. The Ministry of Human Resource Development surrendered Rs. 15,980 million. They could not spend it. And, this happens in a country where 40 per cent of the population is illiterate, where girls cannot go to school. And your surrender funds! That is your level of implementation of your economic programmes. You talk about 'India is Shining'! Sometimes I think why is it that politicians keep fooling the people of this country. Is it fair that to get political advantage we are willing to do anything? Do we have any moral principles left? I am not talking just of one political party. Why are we, as politicians, doing this to the people of this country? Look at the Ministry of Rural Development. You surrendered Rs.13,800 million. You could not spend it on rural development! *(Time-bell)* Look at health and family welfare. You surrendered 11,070 million rupees. You know, in the health sector, we had been spending 1.49 per cent of the GDP, which has gone down to 0.9 per cent. You are now, in this Interim Budget, saying, "We will have six medical institutes like Delhi." But what about the fact that the ratio to GDP is going down, so far as expenditure in health is concerned. In the same way, you have performed badly in the social development sector also. The GDP rate of growth -- you are worse off; agriculture -- you are worse off; employment -- you are worse off; industry -- you are worse off; manufacturing -- you are worse off. The rate of saving, in this country, has gone down from 26 per cent to 19 per cent -- you are worse off. What is going to be the generic growth in this country? The only thing that can happen is 'investment'. There is no way to generate growth, but 'investment'. You say that you will give concessions for import of components relating to power projects. But who is going to invest, in this

country, for generation of power? Ever since we passed the 2003 Bill, what investment has come into this country? You talk about a billion dollars reserve. My learned friend rightly pointed out, you are paying more rates of interest on that billion dollar reserves that you have. You talk about FDI that is coming in into the stock market. That is not coming in. I am sorry, the investment in the stock market, that's not coming in from FDI. That capital will fly, as you know, whenever there is a vacuum, the capital always fills it up. Your earnings are not because of export earnings. Export rates have also gone down. So, which part of the economy is shining? Yes, your faces are shining. India, certainly, is shining. Sir, from where you sit, you certainly are shining. You are, certainly, shining because you are under this belief that whatever your leader says, you must accept it. If he says India is shining, you have to accept it. In fact, do you know what NDA stands for? NDA stands for 'Not Done Anything'. And let me tell you another thing. ...*interruptions)*... One second; don't interrupt me. ...*{Interruptions)*... Let me tell you another thing. ...*(Interruptions)*... Let me tell you a home truth. This NDA has become an NPA. ...*(Interruptions)*... It has become an NPA. ...*(Interruptions)*... Your NDA is an NPA. ...*(Interruptions)*... It is a Non-Performing Asset. ...*(Interruptions)*...

THE DEPUTY CHAIRMAN: Shri Lalitbhai Mehta, you can speak when your turn comes.

SHRI KAPIL SIBAL: So, don't fool the people of this country. You have spent Rs. 250 crores on advertisement. And when you say India is shining, who is it that you are referring to? You ask an urban consumer, who has a variety of goods, which he can purchase. And he will tell you, 'yes, in the market there are a number of goods to purchase, so India is shining.' You ask a guy who purchases a Mercedes for which the duties have gone down. India is, certainly, shining for him. You ask a person who buys a Maruti car. At lower interest rates, he can buy one for himself, so, India is shining for him. But, what about 70 per cent of the people of this country? Have you ever interviewed them? Have you ever shown them on television? Have you spent this Rs. 250 crores for them? You are spending the taxpayers' money to further your electoral process, and, then, you tell us that India is shining, and that you are feeling good. You, certainly, are feeling good. There is no doubt about it. But come April, come May, India will still shine because of the genius of this, country, but you will end up whining. Thank you.

श्री ललितभाई मेहता : उपसभापति महोदया , विद्वान मित्र कपिल सिब्बल जी ने जो यहां पर बात कही हैं , मैं यही कहना चाहूंगा कि 1988 से 2003 तक इस देश का जीडीपी करीबन 10 लाख करोड़ रूपये बढ़ा है । यह दस लाख करोड़ रूपया कैसे आया? अगर एनडीए की गवर्नमेट ने परफॉर्म नहीं किया होता सिर्फ पांच साल में इस देश मे दस लाख करोड़ रूपये ज्यादा कैसे आए? मैं यह भी स्मरण दिलाना चाहूंगा , कपिल जी ने कहा कि टैक्स रेवेन्यु घट रही है , आमदनी घट रही है । इस साल के आकड़े बताते है कि 3,370 करोड़ रूपये टैक्स रेवेन्यु में बजटेड आय थीं , उससे ज्यादा आई । 5,722 करोड़ रूपयें नॉन टैक्स रेवेन्यु मे बजटेड से ज्यादा आय हुई । 2,500 करोड़ रूपये आल पीएसयू मे से भारत सरकार को आए । एक हजार तीन सौ करोड़ रूपये जिसका कि जिक्र हमारे विद्वान मित्र कपिल सिब्बल जी ने नहीं किया , डिसइन्वेस्टमेंट का जो टॉगेट इस साल का रखा था उससे एक हजार तीन सौ करोड़ ज्यादा आय आई । उन्होंने यह कहा कि प्लान एक्सपेडीचर घट रहा है । आप देखिए , इस साल जो प्लान एक्सपेडीचर 1,35,071 करोड़ रूपया तय किया है , उससे पिछले साल से 9,215 करोड़ रूपया ज्यादा केन्द्र की योजनाओं के लिए तय किया गया है । भारत सरकार ने पिछले साल से ज्यादा 4882 करोड़ रूपये राज्यों की योजनाओं के लिय तय किए हैं।

उपसभापति महोदया, हमारे विद्वान मित्रो ने यहां पर पच प्राथमिकताओं की बात है वित्त मंत्री जी ने 5 प्राथमिकताओं की बात उद्योग और व्यापार के लिए भी कहीं थी । उन्हें पूरा करने का प्रयत्न उन्होंने इस दौरान किया है । उन्होंने स्पष्ट रूप से कहा था कि हम सीमा शुल्क और आयात शुल्क घटांएगे । महोदया , हमारा डबल्यू0टी0 ओं 0 के कारण कमिटमेट है । उन्होनें इसे पूरा करने का वायदा किया था उसे आज हम प्रत्यक्ष रूप से पूरा कर के दिखा रहे हैं । हमारे वित्त मत्री जी ने उधोग और व्यापार जगत को यह भी कहा था कि इस देश की कर प्रणाली में सरलता लाएंगे । इस से राज्य सरकारों की आय भी बढ़ेगी और केन्द्र सरकार की भी आय बढ़ेगी । इस द्दष्टि से मूल्य – वृद्धि कर जो प्रस्ताव रखा था , उसे देश के 80 प्रतिशत राज्यों ने स्वीकार कर लिया । उस में कोई –न-कोई कठिनाई जरूर आई और इस का निर्णय होनें के बाद भी उस का अमलीकरण नहीं हो पाया । लेकिन आने वाले समय मे पूरे देश मे यह मूल्य – वृद्धि कर लागू हो जाएगा और उस का बहुत बड़ा लाभ केन्द्र सरकार की आय मे और राज्य सरकारों की आय मे तो होगा ही , उस से हमारी वित्तीय कठिनाइया भी दूर हो जायेगी । महोदया , अभी आधारभूत संरचनाओं के विकास के बारे मे कहा गया । आज आप देखिए कि देश के बंदरगाहो की क्या स्थिति है ? महोदया कपिल सिब्बल जी के शासन मे पूरे देश के बंदरगाहों में माल की लोडिंग अन – लोडिंग में 8-9 दिन लगते थे जब कि आज तीन से साढ़ें तीन दिनो मे माल लोडिग और अन – लोडिंग किया जा रहा है । आज हमारे देश के बंदरगाहों में इफ्रास्ट्रक्चरल बहुत विकास हुआ है । महोदया, देश के हवाई अड्डो के विकास के लिए जो योजना बनायी गयी है , उस में अंतर्राष्ट्रीय स्तर के हवाई अड्डे बनाए जाने की जो बात कही थीं , उस का अमलीकरण मुबंई ,नई दिल्ली और चेन्नई में किया जा रहा है । महोदया, वित्त मंत्री जी ने यह बताया था कि श्रम कानूनों का सरलीकरण करेंगे । मुझे यह स्वीकार करने में कोई दुख नहीं है कि इस का अमलीकरण नहीं हो पाया , लेकिन यह बात पूरे देश के लिए बहुत महत्व रखती है । इस संबंध मे आम सहमति बनाने के लिए एन0डी0 ए0 की सरकार ने जो प्रयत्न किए हैं , उस के कारण आज इस दिशा में कुछ प्रगति हुई है , लेकिन हमे आशा है कि इस दिशा मे भी कार्य आगे ले लिया जाएगा ।।

महोदया, हमारे विपक्षी मित्र बता रहे हैं कि कृषि के क्षेत्र मे कुछ नहीं हुआ और कृषि के क्षेत्र में अन्न उत्पादन का आकड़ा वहीं पर है । महोदया , मैं उन्हें स्मरण दिलाना चाहूंगा कि पिछले साल 45 सालों में सिंचाई के लिए जितनी राशि आवंटित की गयी और खर्च की गयी , इन 5-6सालो के दौरान अटल जी के सातवें बजट तक इतनी राशि सिंचाई योजनाओं के लिए आंवटित की गयी है जिस के कारण देश में खेती के क्षेत्र मे जो प्रगति हुई है, उसी का यह परिणाम है कि आज अनाज का उत्पादन फिर 21 करोड़ टन के आसपास पहुंचने की सभांवना बनीं है। देश में दो साल तूफान के और पूरे देश में आए एक साल के भीषण सूखे की स्थिति रही , ऐसी कुदरती विपत्तियों के बावजूद भी इस देश मे अन्न के भंडार भरे रहे । और कांग्रेस के शासन में पीडीएस के द्वारा जो 9 मिलियन टन अनाज दिया जाता था आज वह 29 मिलियन टन अनाज पीडीएस के माध्यम से गरीब लोगों को दिया जा रहा है । यह अनाज कहां से आता है ? अगर एग्रीकल्चर के सैक्टर में आगे न बढ़े होते तो यह बात नहीं बन सकती थी । जो हरित क्रांति का सूत्र इस सरकार ने दिया है , उसे जो इस सैक्टर को प्रायरिटी दी है , उससे यह सभंव हुआ है । हमारे वित्त मंत्री जी ने इस बार एक बात और अपने बजट संभाषण मे कही है कि वे राष्ट्रीय पशुधन विकास बोर्ड का गठन करने जा रहे हैं । इस देश के पशुधन की शक्ति को इस सरकार ने पहचाना है । दुख की बात यह है कि इतने सालों तक इस देश मे हम इन 26/28 करोड़ पशुधन का सही उपयोग नहीं कर पा रहे थे और जिसके कारण देश के कत्लखानों में खानों की तादाद मे इन पशुओं का कत्ल हो रहा था , जो नहीं होना चाहिए था ।

महोदया, पडिंत जवाहर लाल नेहरू जी ने एक समिति गठित की थी , जिस समिति की ओबजरेवेशन का मैं उल्लेख करना चाहूंगा । हमारे देश के पहले प्रधानमंत्री पंडित जवाहर लाल नेहरू जी के समय मे 19 नवंबर , 1947 को यह सीमिति गठित हुई थी और समिति ने जो सिफारिश की थी, उसका ओबजरवेशन है –"The Committee is of the opinion that the slaughter of cattle is not desirable in India under any circumstances, whatsoever and that its prohibition shall be enforced by law. The prosperity of India, to a large extent, depends on our cattle and the soul of our country will be satisfied only if cattle slaughter is banned completely." यह बात वर्ष 1947 में नेहरू जी द्वारा गठित समिति ने कहीं थी ।

महोदया , अगर हम इस देश के ड्रॉट एनीमल का विचार कर इन पांच करोड़ एनीमल का सही उपयोग करें तो इससे गोबर गैस प्लाट बन सकते हैं, जैविक खाद बन सकता है , बिजली बन सकती है , हमारी जमीन की फर्टिलिटी जो खत्म हो रही है उसको सुधार सकते हैं । इसमें एक अंदाज यह लगाया गया हैं कि देश मे एक लाख करोड़ रूपए का जीडीपी इसके माध्यम से हम और पैदा कर सकते है । इस देश मे अगर कुछ गड़बड़ी है तो वह इन कत्लखानों के कारण है । हम कहते हैं कि हमारा देश सत्य , अहिंसा , करूणा ,दया और मानवता का सदेंश देने वाला भारत देश हैं , लेकिन इस देश में हिंसा , क्रूरता और हैवानियत का बोलबाला इन कत्लखानों के कारण है । मैं चाहूंगा कि उस बोर्ड का गठन जल्दी ही हो जाए । नेशनल कमीशन ओन कैटल , जो भारत की सरकार ने बनाया था उसकी रिकमंडेशन आ गई है और उस रिकमंडेशन को ध्यान में रखते हुए जो बोर्ड बनाने का प्रावधान इसमे किया गया है उसको जल्दी से इंपलीमेट करके इस देश मे हमारे पशुधन को हम क्षेष्ठ तरीके से उपयोग मे लांए , यह आवश्यक है ।

महोदया, इस अंतरिम बजट को देख पूरे देश के उद्योग जगत ने एनडीए की सरकार को कॉम्पलीमेट दिया है । इन पिछले पांच – छह सालों मे हमारे देश की अर्थव्यवस्था का संचालन जिस सुद्दढ़ रूप से इस सरकार ने किया हैं आर्थिक क्षेत्र के जो इश्यूज आए, जो प्रश्न आए, जो समस्यांए आई उनका निराकरण जिस तरीके से इस एनडीए सरकार ने किया है उसको सबने सराहा है । आज व्यवस्थाओं की कमियों के कारण जो इंपलीमेंटिगं एजेन्सी है उनके द्वारा असरकारक इपलीमेट न होने के कारण कई बाते सामने आती है । मैं सदन का ध्यान दिलाना चाहूंगा कि यहां एक बात आई थी कि देश मे उद्योगों के क्षेत्र में , खेती के क्षेत्र मे जिनको आवश्यकता है उनके लिए ऋण तो उपलब्ध है ,लेकिन ऋण मिलता नही है पर्याप्त मात्रा मे जितना मिलना चाहिए , वह ऋण मिल नहीं पा रहा है । 2003 का हमारा बैकिंग सैक्टर का आंकड़ा यह बताता है कि एक साल में इन बैंकों में जितनी भी जमाराशियां आई , डिपोजिट बढ़े , उन जमाराशियों मे से 78 प्रतिशत जमारशियां इन बैंको ने सरकार की प्रतिभूतियों में डाल दीं । बैंको का काम तो यह है कि वे व्यापार और उद्योग क्षेत्रों की आवश्यकता को पूरा करने के लिए ऋण दें , ऐडवासिस दे , लेकिन यह नहीं हुआ , यह हम स्वीकार करेगे लेकिन इसकी व्यवस्था करेगें ।

उपसभापति महोदया , हमारे कपिल सिब्बल जी कह रहे थे कि हमारे देश की अर्थव्यवस्था मे जो प्रगति हुई है, वह गलत बात हैं , मैं उन्हें आकड़े देकर इस बारे मे बताना चाहूंगा कि किसी भी सरकार ने , कांग्रेस पार्टी की सरकार 45 साल रही , इस 45 साल के दौरान कभी भी इस सरकार ने लिए हुए ऋण को वापिस करने के लिए कदम नहीं उठाए या क्या कदम उठाए, कब कदम उठाए । यह एनडीए की सरकार ही ऐसी सरकार है कि जिसने लिए हुए ऋण को , 25,000 करोड़ रूपए के ऋण को समय से पहले वापिस किया । इनके जमाने मे तो 1991 मे जो 31,325 मिलियन डॉलर का ऋण था , वह बढ़कर 58,437 मिलियन डॉलर का हो गया और उसे ये हमको विरासत मे देकर गए थे और भारतीय जनता पार्टी के नेतृत्व मे चलने वाली इस सरकार ने उस ऋण को लौटाने का , वापिस करने का काम किया है । स्माल स्केल इंडस्ट्रीज देश मे बंद हो रही हैं , रोजगार के अवसर घट रहे है , ये इस तरह की बात कर रहे थे । महोदया , आंकड़ा यह बताता है कि 1994-95 मे इस देश में 25,71,000 स्माल स्केल इंडस्ट्रियल यूनिटस थे लेकिन इन पिछले साल सात साल के दौरान उनमे 10,01,000 नई लघु इकाइयां रजिस्टर्ड हुई , बढ़ी , राज्यों मे बढ़ी ओर 1994-95 मे इस क्षेत्र मे जहां 1,86,00,000 लोगों को रोजगार मिल रहा था , 2003 का आंकड़ा यह बताता है कि लघु उद्योग के क्षेत्र मे आज 2,01,00,000 लोगो को रोजगार मिल रहा है । यानी आप सिर्फ लघु उद्योग के क्षेत्र को भी देखेंगे तो इसे भारतीय जनता पार्टी के नेतृत्व वाली सरकार की एक उपलब्धि मानकर चल सकते है ।

महोदया , मैं इतनी बात कहकर अपनी बात समाप्त करना चाहूंगा । यहां पर यह बात बताई गई कि फिसकल डेफिसिट और रिवेन्यू डेफिसिट का इस साल का एक ही परिणाम है , लेकिन पिछले साल दस साल कि फिसकल डेफिसिट का आप पता कर लीजिए, ऐवरेज फिसकल डेफिसिट 5.2 प्रतिशत रही है , जो आज घटकर 4.8 प्रतिशत आ गई है और रिवेन्यु डेफिसिट घटकर 3.6 प्रतिशत आ गई है । इसके लिए भारतीय जनता पार्टी के नेतृत्व वाली सरकार ने जो आर्थिक क्षेत्र मे कदम उठाए , यह उसका ही सुपरिणाम आज हमको देखने को मिल रहा है ।

मैं भारत सरकार को दो छोटी –छोटी और बाते अपने प्रदेश के बारे मे कहकर समाप्त करना चाहूंगा । एक तो मैं अभिनन्दन देना चाहूंगा वित्त मंत्री जी कि कच्छ मे जो भूकम्प

3.00 P.M.

त्रासदी हुई थी , उसके कारण जो उधोगों को छूट दी गई थी , उसकी समय सीमा अभी खत्म होने जा रही थी , जिसे उन्होंने बढ़ाकर 31 दिसम्बर,2004 कर दिया है , इससे उद्योगो को और गुजरात मे विनिवेश करने वालों को बहुत बड़ा लाभ होगा । दूसरी बात , इसे आज मैं समस्या के रूप में नहीं कह रहा , गुजरात मे जितने भी हमारे सिरेमिक इंडस्ट्री के यूनिट्स हैं , देश की ग्लेज टाइल्स और सेनिटरी वेयर का 80 प्रतिशत उत्पादन उस क्षेत्र मेहोता है । वहां पर नेचुरल गैस उपलब्ध कराने के लिए जो वायदा किया गया है , उसको पूरा किया जाना चाहिए । मुझे खुशी है कि लिक्विफाइड नेचुरल गैस के लिए गैस का टर्मिनल बन गया है और उसका उद् घाटन करने के लिए माननीय पेट्रोलियम मंत्री जी वहां जा रहे हैं । वे यह सुनिश्चित करे कि इसके कारण जो बाधांए आई है , वे जल्दी से समाप्त की जाएं और आर्थिक विकास में गुजरात का पूरा सहयोग लिया जाए । धन्यवाद ।

SHRI BIMAL JALAN (Nominated): Thank you, Madam. This is a big debate because it is not only on the Vote-on-Account but also on the economy in general. And, obviously, time is short, therefore, I would like to be very selective. I also don't want to join the battle of the giants belonging to different parties, but I must say, unlike Mr. Sibal, I did enjoy it very much. And, from an economist's point of view, I think, it is healthy The fact that there is a competitive pressure on different parties to show that they have done better than the others while they were in Government, is welcome and can only be good for our country. The fact that there is a competitive pressure, there is accountability and that every party in Government is trying to do better, or, at least, claim that its performance is better; that is healthy. So, I have really enjoyed that debate. But, I don't want to join that battle.

I hope that a few points that I have to make, will be above party because, I think, what happens to the country depends on the economy and it is what we are concerned about. But, before I do so, let me also declare my bias. I am an admirer of the present Finance Minister. I have worked closely with him. I have worked closely with all the people sitting in the Officers' Gallery and I must say that whatever little we were able to achieve in my previous capacity was because of their wholehearted support and harmonious relationship. I know there are lot of pressures, lot of problems in the Ministry of Finance from different sides and, ultimately, a Budget is about balancing. Now, whether that balance is right or wrong, I leave to different giants to decide, but what I would say is that whatever debate that I have heard today has been extremely rewarding, has focussed on the right points and some of the points made are

enduring. So, I will deal with two or three of the general points about the economy.

I think, Pranabbabu, my former Finance Minister, made the right point to my just erstwhile Finance Minister, Mr. Jaswant Singh, that whatever, whether India is shining, not shining, but there is a continuity in polices, that it is not an achievement of one Government alone, that it is a continuity. If India is in a strong position, if India is receiving sort of commendation of the rest of world, it is not because it is something that is today, it is a continuity over a period of time and, I think, this point is absolutely valid. Because, from an economic point of view and also from an economic history point of view, it is possible for one Government to destroy a country. We have examples. It is possible for you to do bad to the country. It is possible for you to create a crisis in the country by bad policies. That any Government, at any point of time, can do in the year. That has happened in Latin America and in a number of countries abroad. But, to build a country, particularly a poor country with a very large population like ours, cannot be done in five years by one Government, or, for that matter, two Governments or three Governments. It requires a long time. And, I believe that if we are in a position that we are in, it is partly because of the fact that there is a continuity, there is a purpose behind what our Governments have done. Sometimes, they may be wrong; on balance, they may be good, on balance they may be wrong. But, the country has had the good fortune of a continuity in macro-economic policy. So, the real issue then arises is what is different today. Why is India today claiming to be in a better position, I am not talking about parties here, than was the case, say, 20 or 30 years ago. Now, I would like to draw --Pranabbabu is walking out -- the attention of the House to the history of India after 1956. Madam, 1956 was the year when we had the first crisis, the Balance of Payments of India crisis when the Air India Consortium was founded and so on and so forth. Memories are short. From 1956 to about 1962 when the Chinese War occurred, we were going around with begging bowls. Then in 1965, the ship-to-mouth debate, and, then in 1973, we had the first oil crisis. In 1979, we had another big crisis. Then, in 1986-87 there was drought and high inflation. In 1990-91, we had another big crisis. The point is, what is different about India today, and, I think, as Indians, we can take some pride in it is that India is in a position where the kind of crisis, the recurring balance of payments crisis, recurring foreign exchange crisis, recurring food crisis, recurring oil crisis, that we used to have, is no longer with us, and, that we can cope with a drought, we can

cope with two droughts, we can cope with oil price hike, we can cope with Middle-East problems, we can cope with border tensions, and, we can cope with all these together. That is what is different.

I think while we deliberate on this issue as the other House is going to be dissolved, it is not the achievement of one Government, it is the culmination of the efforts made by everybody, and, I think, as Indians we can really take certain amount of pride, regardless of the party to which the Finance Ministry has belonged, regardless of the party which has headed the Government, that today India, as a country, can claim that the shadow, the problems, the recurring crisis of last 48 years or 50 years is over.

I think, Mr. Sibal is also right when he points out that some things are happening but not everything is happening. Who can deny that India continues to be a poor country, who can deny that our unemployment problem continues to be high, who can deny that our literacy rates are not as good as they should be, who can deny that one-third of India is still persistently drought, desert or hilly who can deny about the inequalities of our income. Then what is the difference? The difference is that today you have the potential of handling these problems, which yesterday you did not have simply because of recurring crises. If there is a crisis, it takes three years to get over that crisis. In 1991-92 we did a tremendous job of getting over that crisis but we lost three years, four years. By that time another crisis comes.

Today, I can say that, yes, India is not a developed country, there are problems, the glass is not even half full, but that is not the point. The point is that you have the strength, you have the potential, you have the ability, you have the reputation, you have the confidence of handling these problems and the credit does not go to one Government, thanks probably goes to just what we are, as a country. Madam, this was the first point I wanted to make.

My second point is about unemployment on which we had a very important debate in this House day before yesterday for many hours. Again, I want to draw your attention -- this is my professional interest, you also read economic history -- that in 1956, when the Second Plan was launched, the Planning Commission then planned, very distinguished people had said that within 25 years, *i.e.* by 1981, unemployment problem would be over, and, that the poverty of India would be removed. The reason why I draw your attention again is that at that time there was unemployment, the

Third plan was concerned with unemployment, and, that there is never a year or two in which the country has not been concerned about unemployment. This is not a new problem. This is an old problem. We had Governments. You had Congress Government, you had left of the Centre Government, you had right of the Centre Government, you had new Government, you had short Government, you had long Government but unemployment remains.

We also had different policies in the past. Those of you who are familiar with our Plans would recall that there was a time when this point was made why not handloom, why not cottage industries. There was a time when in a mill, a loom could not be replaced unless it was destroyed -- rather, it could not be replaced, it had to be destroyed - in front of the Textile Commissioner so that handloom could be protected. There was a time, I remember, in the IT Department, probably during 1977-78, when computerisation took place, computers were destroyed. It must all be handled. There was a time during 1991, when liberalisation or globalisation took place. But, has employment disappeared? So, you had different sets of policies, but unemployment is still with us. Why? This is a large issue. So, I will just make a capsule remark. This is because there is a difference between the haves and the have-nots. The difference is that those who have employment, receive the political attention and those who do not have employment, they do not receive the political attention, except talks. Now, let me explain. Do you have a trade union of the unemployed? Have you heard the unemployed going on strike? Do you have a dearness merger with basic pay for the unemployed? So, there is a problem of the haves and the have-nots, and the public choice theory would tell you that the interests of those who are combined are always politically more inspiring than the interests of those who are spread, the interests of those who are in multitudes. You do not have a strike of the unemployed. So, this is the issue that you have to debate; this is the issue that you have to grapple. This is not a party issue. That is the point I want to make. This is a problem of the haves and the have-nots, and the public attention, choices, pressures, are for the haves and not for the have-nots. This is a political reality in all the democracies, including this one. So, if you want to do something, please go ahead and do it.

Now, finally, just three separate points which are again, not about the economy, more about the Budget and more about the management of the Budget. The first point, apart from these two larger economic points, is,

in- the House, and, here I can say with a certain amount of personal experience and personal knowledge also, that there is somehow a feeling that the banks, the financial sector belong to Government. The point I want to make to this House is that all the deposits -- banks have little money of their own. They probably have 8 per cent or 9 per cent money. When the Government says, "I own a bank", the Government's money, the Government's capital is 8 per cent. Ninety per cent is that of the public. And what public? Not the large public; not the large investors. Large ones are the borrowers. That is the money of the small savers. Ninety three per **cent of** the total deposits are below one lakh in most of these institutions. Yet, there is always a feeling that somehow this money belongs to somebody. What I want to say to this House is that when you are looking at the banking sector, the word 'cooperative' is a very, very nice word. Who can be against cooperation? Everybody loves cooperation. But whose money is it that you are doling out, whose money is it that you are committing. It is the money of the people, and the first priority in the financial sector and the banking sector should be to protect the interest of that small person who is depositing with the bank. The reason, every time, when this question arises and I think in the recent days also that somehow banks, there is a tendency to miss this point. There is a feeling that banks have somebody else's money, that it is a large-fellow's money. It is not. The large-fellows are the borrowers. The small 'fellows are the depositors. And, the policy must concentrate in trying to make the system viable, strong and in the interest of that small man and that means that you must prescribe the standards of performance, the standards of prudence, the standards of capitalisation which are the best in the world. I mean, there can be a failure here and there, but if you want to meet the interest of the small, that is what you have to do.

The second point is, which is also connected with the recent developments that there is a tremendous tendency -- and I am not excluded from that, - that whenever you have a problem in a bank or in an institution, merge it with a large one or with a good one. The first financial principle worldwide is that if you have a problem, segment it. Do not put the bad with the good. Because then the bad would also destroy the good. Every day there is talk about some merger or the other of the bad with the good. ...*(Interruptions)*...

SHRI KAPIL SIBAL: That is happening in the NDA. ...*(Interruptions)*...

SHRI BIMAL JALAN: I do not know, I am not commenting on it. ...*(Interruptions)*...

SHRI KAPIL SIBAL: I am making it on the political point.

SHRI BIMAL JALAN: I am not making a political point. That is for you. I would request this House that the ...*(Interruptions)*...\ am not speaking for the Government. Take the case of UTI. What is the difference? They segmented the UTI into two parts - the good part and the bad part. And you can see where UTI today is. Please, compliment the present Finance Minister for that also. So I would say this talk of merging of the good with the bad...*(Interruptions)*...

SHRI NILOTPAL BASU: ..at the cost of millions of investors.

SHRI BIMAL JALAN: Not, really.

SHRI NILOTPAL BASU: Yes.

SHRI BIMAL JALAN: If you had tried to continue with the UTI the way it was, then it would not have been one million but two millions. Today, you have been able to segment the problem and, please, take it from me, Mr. Basu, that merging things do not help. If there is a bad egg, keep it separate. Take the bad...*(Interruptions)*...Take the responsibility.

SHRI NILOTPAL BASU: I am not joining issue with you on that. *{Time-bell).* But my point is that...*(Interruptions)*...

श्रीमती सविता शारदा (गुजरात) : इनकी यह आदत है कि किसी को बोलने नहीं देते। **...** (व्यवधान)

THE DEPUTY CHAIRMAN: Let the debate go on. If we are going to have that kind of debating points...*(Interruptions)*...You asked him and he replied to you and let it end. ...*(Interruptions)*...

SHRI BIMAL JALAN: I am simply saying that...*(Interruptions)*...

THE DEPUTY CHAIRMAN: You are making your point, Mr. Jalan and you have the right to make your point and we have to listen to it. Then I will call another person.

SHRI BIMAL JALAN: Madam, the final point, and I believe it is non-partisan. But I want the House to brood it in the next three months before we reconvene so that there is some substance to it because it will enhance the inherent strength across the economy if we take the right

decisions. This final point is not only for the present Finance Minister but also for everybody else in this House. I believe that all incomes in the hands of the person receiving them should be taxed equally. This tendency that we have of taxing different sources of incomes differently, in a different manner, is not justified on any grounds of equity or efficiency, Whether I get it from stock market, whether I get it as interest, whether I get it from a fund or whether I get it from anywhere, the tax rate, which is applicable in my land should be the same. It can be zero. Then do not tax anybody. Or it can be 20, or it can be 25. But it should not be 35 and 12 depending on the sources of income, or depending on individuals in any democratic society, you can make high exemption limit. Make it Rs.20 lakhs, Rs.5 lakhs, Rs.6 lakhs, but anybody receiving income in his hand irrespective of source of that income should be taxed equally. If you want to give preferential treatment, give preferential treatment to activities, but not to incomes in the hands of the person. Thank you, very much.

श्री गांधी आजाद (**उत्तर प्रदेश**) **:** धन्यवाद महोदया, अंतरिम बजट 2004-2005 , माननीय वित्त मंत्री जी का भाषण लोक लुभावन , वोट भजावन के उद्देश्य से तो ठीक हो सकता है किन्तु सामान्य जनता, देश के किसान , मजदूर, खेतिहार मजदूर , विद्यार्थी , शिल्पकार, दस्तकार, बेरोजगार , दलित और आदिवासी के विरूद्व है इसलिए मैं इसका विरोध करता हूं । महोदया , वित्त मंत्री ने बड़े सुंदर ढंग से आपने भाषण मे कहा है कि " गरीब के पेट मे दाना और गृहणी की कुटिया में आना " - कितना लुभावन नारा है लेकिन मैं माननीय मंत्री जी से कहना चाहता हूं कि आप ही की एनडीए सरकार के कार्यकाल मे देश की जनता भूख से तड़प – तडपकर मरी हैं , देश के किसानो ने आत्महत्यांए की है । यदि पेट में दाना और घर में आना होता तो ये मौते और आत्महत्याएं न हुई तो होती । महोदया, अत्योदय अन्न योजना के अंतर्गत माननीय मंत्री जी ने जो गरीबी रेखा के नीचे , बी पी एल. डेढ़ करोड़ परिवार शामिल हैं इसे बढ़ाकर दो करोड़ करने का काम किया है , यह एक अच्छा कदम हैं लेकिन सरकारी आंकड़े बताते है कि लगभग 26 करोड़ परिवार आज गरीबी रेखा के नीचे है । दो करोड़ का इंतजाम तो माननीय मंत्री जी ने किया लेकिन 24 करोड़ के लिए कौन सी व्यस्था इन्होंने की हैं ? ये 24 करोड़ सरकार की इस अव्यवस्था से इताश और निराश बैठे हुए हैं ।

महोदया, जहां तक रोजगार के सृजन का प्रश्न है , हमारा प्रधान मंत्री के देश के कोने – कोने में मंचो से ऐलान करते हैं कि प्रति वर्ष एक करोड़ लोगों को रोजगार देने का काम किया जा रहा है । जो प्रधान मंत्री सड़क योजना बनी रही है , इससे मैं यह मानने के लिए तैयार हूं कि वर्ष के कुछ दिनों के लिए कार्य तो जरूर मिला सकता है लेकिन रोज़गार का सृजन कहना , मेरी राय मे यह देश की जनता की आखों में धूल झोकनें के समान हैं । इन सड़कों पर भी कार्य ज्यादातर मशीनों से होता है , आदमी वहां कम दिखाई देते हैं तो रोजगार के सृजन किधर से हो रहे हैं ? यह सरकार गलतफहमी मे है । आज इंसानो की जगह बड़े-बड़े ठेकेदार मशीनों का प्रयोग कर मुनाफा कमाने में लगे हुए हैं । इंसान तो आज भी दिन – प्रतिदिन बरोजगारी होता जा रहा है । माननीय मंत्री जी से सवाल करना चाहता हूं कि जब से एन.डी.ए.की सरकार आई

है , केद्रीय कर्मचरियों की जितनी नियुक्तियां विज्ञापित की गई और जितनी नियुक्तियां की गई ? मेरा मानना है कि जब से एन डी ए की सरकार आई है , जिसकी सरकारी उपक्रमों मे विनिवेश करके सरकार ने नियुक्तियां देने का काम तो नहीं किया बल्कि लेने का काम जरूर किया है और लगातर सरकारी नौकरियों को वी.आर.एस के द्वारा भी कम करने का उपाय किया गया है । महोदया, इसमे इस सरकार ने जो अनुसूचित जाति, अनुसूचित जनजाति , अन्य पिछड़े वर्ग , आरक्षित वर्ग के लोग जो सरकारी उपक्रमो मे नौकरियां किया करते थे , उनके हितों के प्रति कुठाराघात किया है जिस इन वर्गो के लोग भविष्य मे माफ नहीं करेगे ।

महोदया, आज भी कई प्रदेशों मे दलित लोगों को, आदिवासी लोगों को पीने का पानी नहीं मिल रहा है । अभी मेरा छत्तीसगढ़ जाना हुआ था । वहां हमने देखा , हमारी बहने वहा तालाब के गंदे पानी मे नहाने का काम कर रही है ।

(**उपासभाध्यक्ष (श्री सुरेश पचौरी) पीठासीन हुए**)

इस प्रकार हमारे समाज के लोगों को पानी भी मयस्सर नहीं है । आज भी इंसान आदिवासी , दलित क्षेत्रों मे कहीं – कही नग्न दशा मे हैं और घास की रोटी खाने के लिए मजबूर है । जब से यह सरकार बनी है , लगातर डीजल का दाम बढ़ता गया है, यहां तक कि केरोसीन ऑयल जिससे गरीब लोग डिबरी जलाकर अपने घरों मे प्रकाश करने का काम किया करते आए हैं आज उस केरोसीन तेल महंगा करके उन गरीबों को डिबरी जलाने के लिए भी तरसाया गया है । महोदय , लेकिन यह सरकार आंकड़ो और औसत को बनाकर गुड फील कर रही है । ये फील गुड फैक्टर से ही काम चलाना चाहते हैं । एक आदमी का अगर एक पैर आग के अगारे पर रख दिया जाए और उसका दूसरा पैर बर्फ की सिल्ली पर रख दिया जाए और यह कह दिया जाए कि गुड फील कर रहे हो तो मैं समझता हूं कि यही एन.डी.ए का गुड फील है । मेरा यह मानना है कि ये गुड फील फैक्टर द्वारा देश की जनता को गुड फील नहीं बल्कि गुड फूल बनाने का काम कर रहे हैं । लेकिन देश की जनता सजग है सचेंत है और जल्द ही आपको इसका जवाब भी देगी । मेरी राय यह लोक लुभावन , वोट भजावन बजट जनता का हित नहीं कर सकता है , इसलिए मैं इसका विरोध करता हूं ।

SHRI FALI S. NARIMAN (Nominated): Sir, during this debate on the Budget, the hon. Members have attacked the Government, the hon. Members have supported the Government, but I would appeal to all sections of this House to congratulate the Government, not for this Budget, but for nominating to this House such a fine, distinguished economist, Mr. Jalan, who just spoke. He has made a signal of non-political contribution and helped to raise the level of debate.

Sir, I have been in this House for nearly four years, and the single fact that has most impressed me during this period is the consistent, low-key and soft soft approach of the Leader of the House only to be matched with the soft-voiced and eloquent response of the Leader of the Opposition. I have great admiration for each of them. Despite great provocation at times, I have never seen or heard them ever raising their

voices or ever raising the rhetoric of the debate. And I often wonder, and I tell my hon. colleagues why all of us cannot emulate these two leading figures in this House of Elders.

The equable temperament of the Finance Minister, I believe, is reflected in his speech on the Interim Budget. There are no extravagant claims, no beating of the drum, except at least one of the concessions that are announced is apparently given with a view to impending elections. He that runs may read them. "The recommendation of the Fifth Central Pay Commission Report that DA should be merged with basic pay wherever DA exceeds 50 per cent of pay has been fastened on." to merge DA to the extent of 50 per cent of pay with effect from 1st April, 2004 and is clearly a wooing of a large segment of voters, namely, the Government servants, without the financial implications of inflation of this very large benefit. I wish the Finance Minister had used the same rational, restrainted language, which he used in paragraph 31, when speaking about reviving upwards the standard deduction for income-tax purposes. He said: This question needs to be revisited." I wish he had said that.

But, Sir, having said all this, unlike my learned colleagues, I have no figures to offer; I have no figures to refute. I have only some apprehensions to voice. I have uppermost in my mind what the Finance Minister said in the opening paragraph of his speech. He has said, "Growth statistics are very important; they are vital inputs." But, for that reason, he says(that it is important for us to have, what he calls, 'gross national contentment' for an era of distributive justice. 'It is-he says--the catalyst that motivates redoubled national endeavour." I agree. I like this phrase 'gross national contentment' because, as a non-party Member, it enables me to ventilate my apprehensions. The country will see greater and greater economic prosperity, and, if you pardon my saying so, without reference to whichever Government is there, because I always believe that the country is always greater than all the Governments it has had and it will ever have. The Finance Minister envisages in his Interim Budget Speech that there will be greater national contentment leading to national endeavour. But let us please examine what this means. It means greater contentment for all sections of the society; not for one section, not for one community, not for one class, but for all.

I have an apprehension when I see visions of economic prosperity. Like the Finance Minister but I also see visions of growing intolerance and religious bigotry and, sometimes, visions of hate, and, as a member of a

minority community, I sometimes shudder. I also see visions of more and more unemployment and more and more jobless; and we cannot have national contentment, unless the minorities, the jobless, the unemployed, particularly, the educated unemployed, are given hope and avenues of progress. We are a pluralistic society with manifold cultures. We have a large pluralist populace. If your party, Mr. Finance Minister, envisages victory in the elections, then I wish you godspeed. But I request your party to remember the words of wisdom of a great English Prime Minister. When the Nazis were knocking at the doors of England during the time of the World War, he too had visions of victory. He said-those words are now famous--"in war, determination; in peace, goodwill; in defeat, defiance; but in victory, magnanimity". If you are victorious in these elections, as you hope to be, you must, and I repeat you must, be magnanimous to all sections of the society. Victory must not breed a sense of arrogance. Only then will you be able to truly have what you envisage, a gross national contentment, because after the party wins the elections, whatever the party, it must carry the country with it. Only then will there be national contentment. Victory is good; but integrity of the country, as a whole, is better. "Feel good" is a nice slogan. But I would respectfully suggest feel happy and feel secure" is a far better slogan. Thank you.

SHRI P.O. ALEXANDER (Maharashtra): Mr. Vice-Chairman, Sir, while listening to the various speeches in the Parliament and following the comments on the Interim Budget in the media, I find that there are two streams of criticisms. One criticism is that the Interim Budget has been a give-away Budget, a populist Budget, a Budget which has been prepared with an eye on the elections and, therefore, it had exceeded the conventional boundaries of an Interim Budget or Vote-on-Account. The second stream of criticism against the Interim Budget is that it has not given enough or it has not addressed some of the important concerns of the nation. It like employment generation and rural development. When you look at these two streams of criticisms, I feel that I should congratulate the Finance Minister for producing an Interim Budget where criticisms from both sides are cancelling each other. I feel that it has neither been a give-away Budget nor a closed-fist Budget; it has been a Budget relevant to the needs of the economy at this time and I would call it a very timely Budget. My esteemed friend, Shri Bimal Jalan, said that he was a great admirer of the Finance Minister and he had an opportunity of working with him. I never had an opportunity of working with him, but having listened to the two Budgets

that he had presented before the House, I think, I will also join the ranks of Shri Bimal Jalan and become an admirer of Shri Jaswant Singh. Who is a good Finance Minister? He need not be a financial expert. He need not be an economist. He does not have to have a Ph.D. degree in Economics. The Finance Minister is one who should know economic management and have a robust political sense. In fact, if you take the list of Finance Ministers of this country, in the post-Independent era, you will find that many of them who had succeeded in their mission were people with this political sense, robust political sense and the economic wisdom of economic management. I have the privilege of knowing the former Finance Minister, Shri Pranab Mukherjee, at work, at close quarters. He is not a professional economist. He is not a Ph.D. in Economics. But he managed the affairs of the country's economy at a very critical period even and distinguished himself in the period that he has been expanding the resources of the country. Of course, he did it wisely when he remembered the gift that was given to him by the Chancellor of Exchequer, the gadget which will always say, "Show me the money".

[MR. CHAIRMAN in the Chair]

But luckily today's Finance Ministers do not have to keep that type of a gadget. They are living in an era unlike the era in which Pranabji had to be the leader of the financial management in this country. Today's Finance Ministers are in a much better position. Therefore, they do not really need the gadget that he once had and probably, came to his use timely.

Mr. Chairman, Sir, I should say, in compliment to Shri Jaswant Singh that in spite of his great modesty, characteristic and genuine modesty, he has really many good reasons to be proud of and today's Budget is one of them. If I list out what I consider to be relevant and timely, I will be repeating many of the things that have been said in this House by previous speakers. But the way in which he extended the Antyodaya Anna Yojana to two crores of people Below the Poverty Line, the manner in which he has extended the liberalised credit facilities to farmers; the importance that has been given to the rural sector in general; the scheme for water supply in the mega cities; the Convention Centres in certain places where they are badly needed; the introduction of new Health Centres; all these are particularly notable for their relevance and timeliness. I have no doubt in my mind that they will go a long way in triggering the momentum in economic growth which has already been set in motion.

I would now like to bring to the notice of the Finance Minister three points which I hope he will take into account when he presents the major Budget, three or four months later, or whoever is the Finance Minister, who might present the Budget, at that time. In spite of the Budget being described as timely and relevant by me, some points of reservation about the merger of 50 per cent of the DA with the basic pay have to be raised by me because it has all the potential for generating the counter-impulses which may again throw the economy back to the stage where growth may not be on expected lines because expenditure goes unbridled. I would have liked to see the Finance Minister borrowing from the Fifth Pay Commission's Report some other recommendations also which should accompany the increase in the emoluments of the Government employees. For example, when the Fifth Pay Commission recommended merger of 50 per cent of Deamess Allowance with the basic salary, it also recommended drastic reduction in holidays, increase in working hours. But the Finance Minister's generosity resulted in leaving out the second part of the recommendation and giving them only the benefit of the merger of Dearness Allowance with the basic pay. A promise has been held out that when the General Budget is presented, he might consider raising, raising the exemption limits for income-tax. I hope, at least, at that stage, he would impose the much needed recommendation made by the Fifth Pay Commission, and insist on longer working hours and less number of holidays. We should always remember that the Government servants' convenience is not the fresh criterion to be taken into account in deciding on the condition of the service but it should be the extent of service they give to the public. Therefore, a condition has to be imposed, on the Government servants the obligation to work for longer hours and also produce better accountability.

The second point which I want to raise is about the small scale industries. As the Chairman of the Standing Committee on Industry which includes Steel as well, I had to deal with hundreds of petitions received in my office where the small scale units have been complaining about the shortage of steel materials and, particularly, the high prices. We have received representations, -- we have met many of these people in our office during the sessions of hearing -- to the effect that hundreds of small scale industries have nearly closed down in Punjab, Coimbatore and in many other places because the prices of steel raw materials have shot up beyond their control. The Committee therefore, has recommended to the Government for its consideration that, at least, for a short period of six

months, they should be allowed the facilities of import of steel at reduced customer rates the Government could review the price trends and decide whether the import duty should be reduced further or it should be restored to the old level. The importance of keeping the small scale industries in proper health and preventing the chances of their closure should be kept in mind by the Finance Minister.

And the third point is that in the Finance Minister's speech, there is no mention at all about education. Every other sector of development has been touched upon by the Finance Minister. But there has been a conspicuous omission about education. While the Government is committed to raising the allocation for education eventually to six per cent of the GDP, even a token expression of support to the education sector is absent in his speech. I would make a strong recommendation to the Finance Minister if he comes back to the same position, in a position to present the Budget in the month of June, to consider a scheme by which ten or twelve universities in India are selected as Centres of Excellence and give them the necessary financial assistance to develop into model universities in the country. They should serve as models for the rest of the universities, and attract students from foreign countries and earn foreign exchange. I would say that out of "the 12 Universities selected as Centres of Excellence, I have full confidence that, at least, three of them will be from the State of Maharashtra which I have the honour to represent in this House. The Pune, Mumbai and S.N.D.T. universities, in my opinion, if given adequate support by the Government, can grow in a very short time to the level of Harvard or Oxford or Cambridge and become also sources of inspiration for other universities in the country. These are the three suggestions, which I would like him to consider.

I conclude once again by saying that I am very happy with the Interim Budget, which he has presented, and that his reputation and standing in my esteem go high because of the Interim Budget.

PROF. SAIF-UD-DIN SOZ (Jammu and Kashmir): Mr. Chairman, Sir, I have only Jammu and Kashmir in mind this time. So, I have to be very brief. But before I come to Jammu and Kashmir State, I want to say that this is a full Budget, and that the Demands for Grants and the Annual Financial Statement presented are for full financial year. It has so many sops because elections are on hand. That is the common man's view of the Budget. There is already an analysis available now in the Press which says that the sops, which have been given keeping elections in view, will

touch merely 5 per cent of the population and that an amount of Rs.12,000 crores will be needed to finance these sops which are meant for only a fraction of India's society. Foreign travel will be cheaper. Foreign liquor will be cheaper. Kerosene is going to be dearer. LPG is also going to be dearer. The "feel-good" philosophy that the Government has been wanting to promote, must have received a big jolt by Government, not proposing anything for eradicating unemployment from the country. The Government's own admission is there, that employment has fallen by 1.5 per cent. Nothing has been done in this field since the Economic Survey was issued.

As I said, I have Jammu and Kashmir in my mind. Many Ministries are involved. But I will take up only one example. The Prime Minister went to Kashmir last year. The people in general believed that the Prime Minister's assurances to build and strengthen the infrastructure, to organise development in certain core sectors like harnessing of water resources, development of horticulture, development of tourism, provision of jobs have not been kept in mind. I want to tell this august House that the Finance Minister does not seem to have kept in mind the Prime Minister's assurances. If he were here, I would have told him what had been done, as far as these sectors were concerned. I am not saying that the Prime Minister has not been sincere in making these promises in Kashmir. But not a single thing has been done in these sectors about which I am telling this august House. And you can imagine itl Because there is hurry, it is not possible for individual Members to delve very deep into the Budget proposals. But here and now, I can give you one solid example of how the individual Ministries and, finally, the Finance Ministry is responsible for this. Well, the Prime Minister went there last year. The officials of the Chamber of Commerce and Industry met him. They returned very satisfied. The leaders representing the Chamber of Commerce and Industry had told the Prime Minister, among other things, that the handicrafts sector had not received any grant from the Central Government. It is a sector which is traditional and the people have done in horticulture and handicrafts. It is due to their own efforts that handicrafts are there and handicrafts were promoted. In fact, our carpets are also in that sector. The Government of India has not done anything ever for them, but those people who export carpets are earning foreign exchange for the country. Even I want the Finance Minister to take this House into confidence and tell as to what is the contribution of carpet exports for earning foreign exchange for the country. So, handicrafts were pinpointed before the hon. Prime Minister, and he assured that handicrafts would receive a fillip in the days to come. I

inform this august House that as compared to the Budget Estimates of Rs.3t.55 crores for the year 2003-04, the Budget Estimates for 2004-05 are Rs.4 crores. So, it has been lowered to this extent. Therefore, through this august House and through the hon. Chairman, I want to draw the attention of the Government of India towards this. It is against the Prime Minister's assurance given in Kashmir that horticulture would be developed, tourism would be promoted, employment would be generated and handicrafts would particularly be helped. This is a Budget which does not say anything about that. You may tell anything to the people. 'Feel-good' is the philosophy you are selling. The Finance Minister and his colleagues would sell this philosophy to the whole country, and it is for the people to assess the 'feel-good'. But, I am telling you that as far as Jammu and Kashmir is concerned, against the Prime Minister promises, the Ministry of Textiles has reduced the allocations for handicrafts from Rs.31 crores to Rs.4 crores. So, I am going back to Kashmir with this feeling that this Budget has not taken into consideration even the Prime Minister's assurances given to the people of Kashmir, which has been burning all these years. So, the Budget should have reflected the aspirations of the people of Jammu and Kashmir, and the Budget should also have reflected the Prime Minister's promises. I will dwell deeper into this Budget, and see in what sectors the funding has been reduced. But, here is a question for the Finance Minister. Until evening, there would be a lot of time for him to think over it. I will not raise many issues. About the rail, they said that Kashmir will be on the railway map. I said, yesterday, that Kashmir cannot be on the railway map because these are mere slogans and assurances. It took us more than 25 years to go to Udhampur. Now, instead of Udhampur, you will be constructing railway line within the Kashmir Valley. That is not acceptable. Therefore, I leave a question with the hon. House, with the hon. Chairman, and by this evening, the Finance Minister can stand, he can correct me, if I am wrong, that the allocations for the handicrafts sector which is a very vital sector, which the Prime Minister wanted to promote have been reduced from Rs.31 crores to Rs.4 crores. Till then, I may get down to understand the Budget proposals, and may be, I invite the Finance Minister's attention. Here, this time, in a limited sense, I want the hon. Chairman to raise this question to the Finance Minister as to how the allocations have been reduced from Rs.31 crores to Rs.4 crores for the handicrafts sector. This is my question for this august House and the hon. Finance Minister will, surely, at least, refer to this situation in the evening. Maybe, I am wrong, he can correct me, at that time.

श्री लाजपत राय (पंजाब) : आदरणीय चेयरमैन साहब , मैं सबसे पहले आपको धन्यवाद देता हूं कि आपने मुझे बोलने का समय दिया । मैं इस अंतरिम बजट का समर्थन ओर इसकी सराहना करने के लिए खड़ा हुआ हूं ।

श्री सभापति : अगर आप जल्दी बोल देगें तो मैं भी आपको धन्यवाद दूंगा ।

श्री लालपत राय : कई सैक्टरो को राहत और रिआयते पहुंचाई गई , उसकी सारे देश मे बहुत सराहना हो रही है और प्रशंसा हो रही है । मैं अपनी बात आपके सामने रखूंगा । केवल मैं ही प्रंशसा नहीं कर रहा हूं , सारी दुनिया प्रशंसा कर रही है । दूसरी बात मैं यह कहना चाहूंगा कि मैं ९ अप्रैल को रिटायर होने जा रहा हूं । यह मेरे टेन्योर का आखिरी सेशन है ।

श्री लाजपत राय : सभापति महोदय , आपकी अनुमति से मैं कुछ बहुत महत्वपूर्ण मुद्द्द आदरणीय फाइनेस मिनिस्टर साहब के समक्ष उठाना चाहता हूं । इसलिए आप बोलने के लिए समय देने मे फरागदिली से काम ले तो मेहरबानी होगी ।

सभापति महोदय, खजाना मंत्री द्वारा सरकार ने लभगभ 15,000 करोड़ रूपए की रिआयते दी है लेकिन न जाने किस कारण आपकी नजर से इंडस्ट्री का स्मॉल स्केल सैक्टर जिससे खास तौर पर स्टील कंज्यूमिंग इडस्ट्री धागा कातने वाले छोटे कारखाने, हौजरी और गारमेट शामिल है, वे ओझल रहे है । अगर कुछ नजर गई भी है तो तंगदिली से स्टील के इपोर्ट पर गई है जिस पर आपने कस्टम ड्यूटी मे 5 परसेंट और 4 परसेट सीएडी की छूट देने का ऐलान किया है जिसका मतलब यह है कि ड्यूटी 30 परसेट के बजाय 20 परसेट हो गई हे । इस कमी के ऐलान से हालात मे कोई फर्क नहीं आया है क्योंकि 10 परसेंट की छूट से इपोटेंड स्टील की कीमते लगभग लोकल स्टील की कीमतो के बराबर ही आ जाती है । मौजूदा हालात में स्टील प्रोड्यूसर्स की तरफ से पिछले एक – डेंढ़ साल मे बार – बार कीमते बढ़ाकर स्टील कज्यूमिंग इंडस्ट्री को निहायत ही मुश्किल स्थिति मे डाल दिया गया है । जैसे कहा जाता हे कि खाए कोढ़ी छोड़े कलकी वह बात हो गई है । आजकल चालू दामों पर माल खरीदकर finished productsबनाना लाभकर नहीं है और इसके कारण काफी बड़ी तादाद मे कारखाने बंद हो चुके हैं और कुछ बंद होने जा रहे है ।

इसलिए मेरा सुझाव यह है कि इंपोटेंड स्टील पर कुल मिलाकर कस्टम ड्यूटी की दर 10 परसेंट से ज्यादा नहीं होनी चाहिए , तभी इंपोर्टेड स्टील लाभ की स्थिति मे आ सकेगी । कई द्वार पब्लिक सैक्टर और प्राइवेट स्टील प्रोड्यूसर्स की तरफ से price-hikeऔर साथ ही साथ ही माल की non-availabilityके कारण जो हालात इडस्ट्री मे पैदा हो चुके है ,वे कहने लायक नहीं है । कई बार संबंधित मंत्रालयो को इन इंडस्ट्रीज की एसोसिऐशंस और चैम्बर्स की तरफ से रिप्रैजेटेशन भेजे गए है लेकिन हालात मे सुधार के लिए कोई कार्यवाही नहीं हुई है । आदरणीय स्टील मंत्री और उनके विभाग के आधिकरियों द्वारा खुद लुधियाना मे एक बड़ी सभा मे दिया गया भरोसा भी अमल मे नहीं आया है । हालात बदं से बदतर हो रहे हैं । प्राइवेट और पब्लिक सैक्टर मे स्टील बनाने वालो ने एक बनाया हुआ है । वे जब चाहते है बिना किसी वजह के price-hikeका ऐलना कर देते है । वे देश की स्टील कंज्यूर्मिग इंडस्ट्री को बिल्कुल नजरअंदाज

4.00 P.M.

करते हैं । इसकी वजह सिर्फ यह है कि उनको स्टील एक्सपोर्ट करने लिए मार्केट हासिल है । **मजे** की बात यह है कि जिन दरो पर स्टील एक्सपोर्ट होता है , वह लोकल प्राइसेज के मुकाबले कम है । एक्सपोर्ट इंसेटिव मिलाकर वे अपना घाटा पूरा करते हैं । इन हालात मे स्मॉल स्केल इंइस्ट्री जिसको सरकार ने समय – समय पर ऐनकरेज किया है और कल तक यह सैक्टर देश इकॉनमी और इम्प्लॉयमेट में एक बहुत ही अहम रोल अदा कर रहा था, आज वह जिंदगी **और** मौत की लड़ाई लड़ रहा है । यह सैक्टर देश की जरूरतों को पूरा करने वाला सामान बना रहा था और एक्सपोर्ट के मैदान मे भी काफी फॉरेन एक्सचेज कमा रहा था । साईकिल , साईकिल पाट्र्स ऑटो पाट्र्स , हैंड – टूल्स हार्डवेयर वगैरह मे इस सैक्टर ने दुनिया मे अव्वल पोजीशन हासिल की है । दाम बहुत ऊंचे होने के कारण एक्सपोर्ट मार्केट मे Competitivenessबिल्कुल पीछे रह गई है । और वही देश जो हमसे कच्चा माल इम्पोर्ट करते थे वे एक्सपोर्ट मार्केट मे हमारी गैरहाजरी का फायदा उठाकर पांव जमा रहे हैं । क्योंकि हमारे यहां से कम भाव पर स्टील खरीदकर उनकी कम्पटीटिव और प्रोडक्शन कॉस्ट हमारी बनिस्पत अच्छी बन गई हैं । इसके बजाय हमारी ही इण्डस्ट्री को मुनासिब दाम और माल की अवेलबिलिटी एन्श्योर की जाए तो हमारी इण्डस्ट्री कम्टीटिव दामो पर अपनी प्रोडक्ट को वेल्यु एडिमशन करके एक्सपोर्ट करने मे एक अच्छा रोल अदा कर सकती है । जबकि इसके बजाय हम एक तरफ मेहनत से बनाई गई एक्सपोर्ट मार्केट मार्केट्स खो रहे है और बेबसी की हालत मे अन-एम्प्लोयमेट भी पैदा कर रहे है और दिन – पर- दिन – इस वजह से क्राइम भी बढ़ रहा है । स्मॉल स्केल मिनिस्ट्री ने एक बैकग्राउडं नोट मे कहा है जिसको अगर आप इजाजत दे तो मैं पढ़कर सुना सकता हूं

श्री सभापति : वह रहने दीजिए । आप तो इतना अपना भाषण चालू रखिए ।

श्री लाजपत राय : स्मॉल स्केल इण्डस्ट्री मिनिस्ट्री की एक स्टेडिंग कमेटी की मीटिंग 21-1 को हुई थी जिसमें उन्होनें यह कहा है कि

> "There is a very big segment of small-scale industries engaged in manufacturing various domestic and industrial products consuming iron and steel in prime and semi-finished form as raw materials for their manufacturing activities. This segment includes the forging and casting industries, steel furniture manufacturing, bicycle parts industries, agricultural implements industries, etc. Most of these industries are located in Punjab, Haryana, Delhi, Gujarat, Maharashtra and Andhra Pradesh. Various other SSI and tiny units spread throughout the length and breadth of the country also use iron and steel as basic raw material to a great extent.
>
> Iron and steel industry is the main supplier of basic raw material for light engineering industry such as bicycles, auto parts, hardware and hand tools. Since last year, the small-scale industries are facing problems due to non-availability of iron and steel in adequate quantities along with a steep hike in prices. It is stated that the

decontrol policy has set the cartel of steel manufacturers free in fixing steel prices. The cartel of steel manufacturers has increased the steel prices arbitrarily and the small-scale industries are finding it difficult to absorb the rise in prices."

Sir, the position regarding prices and availability of pig iron and nickels is almost the same.

यह पिछली लाइन मैंने अपनी तरफ से कहीं है । मेरा निवेदन यह है कि लोहे पर इंपोर्ट ड्यूटी की दर जैसा मैंने पहले कहा है , कम करने के साथ – साथ ब्रेकिंग के काम को जो इण्डस्ट्री का दर्जा बिना वजह हासिल कर चुका है , उस पर 16 परसेटं एक्साइज ड्यूटी यह कह कर लगाई गई कि शिप ब्रेकिंग एक मेन्यूफेक्वरिंग प्रोसस है । वह जल्द से जल्द वापिस लिया जाए । यह बात कबिले जिक्र है कि इस मौजू पर एक हाई कोर्ट ने फैसला दिया है कि शिप ब्रेकिंग किसी प्रकार से भी मेन्युफेक्चरिंग प्रोसस नहीं है । यह एक्साइज ड्यूटी वापिस लेने के लिए महत्वपूर्ण दलील बनती है । शिप ब्रेकिंग द्वारा टूटा हुआ माल स्टील प्रोडयूस मे जो सेकेडरी यूनिट है , को मेटीरियल के रूप मे जाएगा और वह स्टील आइटम बनाकर मार्केट में देगे ओर इससे मार्केट मे एक अकाल जैसे हालात बने हुए हैं इससे राहत की सांस ले सकेगे । इन बताए हुए सुझावों के स्वीकार होने से बरबाद हुई इण्डस्ट्री वापिस आ सकती है । इतना ही मेरा निवेदन है । यह सारी बात सुनने के बाद स्वाभाविक रूप से एक सवाल पैदा होता है कि स्मॉल स्केल इण्डस्ट्री की इस तरह से चीख और पुकार के अंदर जो बड़े स्टील कंजूमर्स हैं बड़ी स्टील कंजूमिंग इण्डस्ट्रीज है वे अपनी आवाज क्यो नहीं बढाए यह बात बिल्कुल सही है कि उनकी आवाज इनके साथ नहीं है । उसका कारण यह है कि उनको माल मिलना और ठीक रेट पर मिलना उसके लिए वे साल से पहले एम0ओ0यू0 साइन कर देते है ओर स्टील प्रोड्यूसर के साथ जिससे एक तो स्टील की अवेलेबिलिटी बिल्कुल पक्की हो जाती है और उनको रेट भी कम मिलते हैं । इस वजह से वे अपनी आवाज नहीं उठा पाते हैं । चेयरमेन सर , लुधियाना स्मॉल स्केल इण्डस्ट्री का हब है । वहां एक इण्डस्ट्री नहीं है अनेको इण्डस्ट्रीर हैं । दो – तीन इण्डस्ट्रीज जो बड़ी इम्पोटेंट है उनमे से एक स्टील कजूमिगं इण्डस्ट्रीज है जो दूसरी इण्डस्ट्री है वह धागा बनाने वाली है । धागा बनाने वाले सैकड़ो यूनिट हैं । किसी के पास आठ सौ किसी के पास बाहर सौ , किसी के पास दो हजार स्पेडल चल रहे हैं । उनका जो मेरा रा-मैटेरियल है बाई एंड लार्ज वह एक्रेलिक फाइबर है । एक्रेलिक फाइबर में वैसी ही बात है । जैसे स्टील के अंदर कार्टेल बना हैं ऐसे ही हिन्दुस्तान के अंदर जो एक्रेलिक फाइबर मैन्यूफैक्चरर्स हैं , उन्होंने एक कार्टेल बनाया हुआ हैं जिसके कारण एकतर तरफ तो इसकी इम्पोर्ट के ऊपर कैसे भी करके अपने साधनों से , इसके ऊपर कस्टम ड्यूटी बढा दी हैं और दूसरी तरफ एक्रेबिल फाइबर नेपाल के द्वारा 14 मुल्को से आता रहा है उसके ऊपर डम्पिंग ड्यूटी लगा दी है जिसके कारण बाहर से माल आना बंद हो गया और वे अपने माल का दाम जितना चाहते है बढ़ा लेते है । उसी वजह से लभभग सारे कारखाने बंद हो रहे हैं इसलिए मेरा आपसे निवेदन है कि डम्पिंग ड्यूटी हटाई जाये और कस्टम ड्यूटी उसी रेट रखी जाये जो कि नेपाल मे लागू हैं । नेपाल के अंदर जो कस्टम ड्यूट उसी रेट पर रखी जाये तो कि नेपाल मे लागू है । नेपाल के अंदर जो कस्टम ड्यूटी है अगर वही रहेगी तो हमारा काम सही तरीके से चल सकता है क्योंकि नेपाल हमारा कम्पीटीटर है जहां से जायज और नाजायज तरीके से धागा बनकर आता है और हमारे यहां उसकी खपत होती है ।

इसके साथ ही एक हौजरी और गारमेट्स की इंडस्ट्री बाकी है । गत वर्ष तक एक्साइज ड्यूट मे एक करोड़ की छूट दी गई थी लेकिन पिछले साल इस छूट को घटाकर 25-30 लाख तक कर दिया गया है । उसका नतीजा यह है कि जो कारखानेदार धागा लेते हैं या कपड़ा लेते हैं वह सारा ब्लैक मार्केट मे चला गया है क्योंकि कारखानेदारो ने एक्साइज ड्यूटी के डिपार्टमेट के लोगों के साथ मिलकर ब्लैक मे काम करना चालू कर दिया है । वे उनकी जेब में पैसा डालते हैं इसलिए डिपार्टमेट वाले उन्हें कुछ कहते नहीं है उनका बड़े आराम से काम चलता है ।

मैं आपसे निवेदन करूंगा कि जहां पर यह काम ब्लैक मे चल रहा है , वे इसके लिए धागा भी ब्लैक में खरीदते हैं , धागा या कपड़े की रंगाई भी ब्लैक मे होती है । इससे सरकार को एक तरफ एक्साइज ड्यूटी का घाटा होता है , वहीं दूसरी तरफ इन्काम टैक्स को घाटा है क्योंकि सारा काम बिना बिल के चलता है । अगर सरकार 25-30 लाख रूपये की छूट को पहले की तरह एक करोड कर दे तो इससे सरकार को रेवेन्यु ज्यादा आयेगा और कारखानेदार भी अच्छा काम करेंगे , बिल के हिसाब से काम करेंगे । यह बात मैं .आपसे ध्यान में लाना चाहता हूं , फाइनेस मिनिस्टर साहब के ध्यान मे लाना चाहता हूं । अगर ऐसा हो जाये तो इस इंडस्ट्री की हालत सुधर सकती है , सरकार को और पैसा मिल सकता है । अगर लुधियाना कमिश्नरी से ही पता किया जाये तो पता चलेगा कि कम से कम ढाई तीन करोड़ का नुकसान हो चुका है । धन्यवाद ।

SHRI EKANATH K. THAKUR (Maharashtra): Sir, thank you so much for the indulgence you have granted to me. Sir, in my opinion, a good Budget has to have a trinity of values - a head, a heart and a hand. And, our esteemed hon. Finance Minister, during the last one-and-a-half years, while presenting his Budgets, one after another, has shown that he possess the trinity - a head, a heart and a hand - in an immense measure. Sir, the challenges that are faced by the nation cannot be resolved overnight. A Finance Minister is not a magician that he can wipe out the entire poverty from the face of this nation with a swipe of his hand. We have to, therefore, see the intention, the direction, the pace and the delivery. And, I, for one, on behalf of my party, of which I am the only spokesman here, convey our immense and total satisfaction in the way in which the Finance Minister has shown the vision, the determination to take this country forward. There have been several Finance Ministers in the history of this nation, after independence. Good and bad things have been said about them. But, here is a Finance Minister, whose probity of conduct, integrity of character, sincerity of purpose, nobility of thought, and ability of action have not been questioned even by a single Member anywhere, here or around. We are proud that we have our financial leadership in the hands of such an able and competent Finance Minister. The problems have to be seen in the light of two major facts; the first is that out of every six human beings on this planet, one is Indian; and the second is, as I mentioned day before

yesterday, if you take a larger definition of poverty, 40 crore people of this country are poor. If you consider, for the sake of argument, a third nation of these poor people, then, China will be, population-wise, number one nation; India, with 16 crore sustainable people, middle class and above, will be the second largest nation. And, if you consider a third nation of poorer people of 40 crore poor Indians, then, it will be third largest nation among the 190 members of the United Nations, and also the poorest nation in the world, the poorest even in terms of Sub-Saharan comparisons. We are such a third largest poor nation in the borders of India, and that nation is Bharat. The interests of that Bharat cannot be served by parties and politics and by accusing each other.

The unemployment is there, today. It must be admitted. It is there, and it is a stark reality. But it has been a result of the policies of the successive Governments, and more so of those Governments, who had been in power for nearly 45 years. They forget that they have led this country with their fallacy. They had not talked of the structures that were necessary. Everyone wants development. But what should have been model of development, that they should have seen. They ignore the message of Mahatama Gandhi; they ignore the message of Choudhary Charan Singh to the detriment of this nation. That has brought the present ruinous conditions of unemployment in this country, not the policies of the NDA Government. The NDA Government has not created employment for everyone. But, as the London Business School has pointed out, 70 million new jobs have been created. I do not know the veracities of this report. But, the world over, there was a feel that this Government is delivering goods. Our friends, on the right side, the friends led by the Congress party, have objection to the 'Feel-Good Factor*. But, I, for one, as a student of Economics, have not seen a single year where all these good factors had combined to give such a feeling to the nation -- a fixed trade deficit, well below 5 per cent; the inflation, which was rising to 16 and 17 per cent in the regime of these people, is, today, well below five per cent. For the first time, I see, the Government expenditure has been contained, and a saving of about Rs.11,000 crores has been achieved. Our foreign exchange reserves are growing by the day and have crossed that barrier, that rubicon of 100 billion dollars. Sir, Our interest rates are declining, and industry is taking advantage of this lower interest rates. Our capital markets are booming, and very recently the index had crossed the 6000 crore mark. And all along there is a focus on development. Yesterday, Shri Nitish Kumarji presented a beautiful vision of Railways. The development of

Railways, development of roads, development of water generation systems, all are there for us to see. No one ever expected that a Government, which had been formed by coalition, and which was formed by putting 20 parties together, has performed this miracle. And, I am sure, that is why, the Opposition today has this feeling that, probably, they will receive a setback, and, therefore, they are objecting to the elections in several of their statements. If they are ready, and if the Government of NDA has failed, they should welcome this position to go to the polls. Everyone of them, during the last debate, this debate, and every debate in this House has said this Government has failed on every front. If that is so, then, why are you afraid of these elections? Why don't you face the elections? You have concluded that on every front the Government has failed, then, you win the elections. But, Sir, they know for certain that this Government is going to get another term of full five years, and our honourable respected Vajpayeeji is going to run the Government for the next five years. And that has been the reason for the preparation, for the concern, for the kind of venomous attack, and baseless attack that has been taking place.

Having said this, I would like to say a few things, which the Finance Minister should kindly take into account. Sir, loans are being made available to farmers at less than 9 per cent. This is the pr6position now. But, Sir, short-term loans would be available on short-term interest rates. Today, the large industries are receiving hundreds of crores of rupees in short-term market for six months, nine months, or for one year at the rate of 5.5 to 6.5 per cent. So, what is the great gesture in giving short-term loans at nine percent to the farmers? Where is the bonanza there?

[THE DEPUTY CHAIRMAN in the Chair]

So, I believe this concession has to come in. If large industries can get loans at short-term interest of 5.5 to 6 or 7 per cent, if they can get short-term loans for six months, nine months, or one year, then, the same facility must be made available to the small-scale industries and farmers.

There is another thing. The small-scale industries have been promised another Rs. 10,000/- crores. Madam, I will invite your attention to the norms of the S.P.Gupta Committee, and the Nayak Committee - which have been accepted by the Reserve Bank of India, and about which I have mentioned in this House from time to time -- which have said that based on the turnover, 20 per cent of the turnover should be available as loan to the

small-scale industries. Madam, today, the turnover of small-scale industry in India is Rs. 5 lakh crores. And by the norms which are accepted by the Reserve Bank of India, and the norms that have been recommended by the S.P. Gupta Committee, and the Nayak Committee, if Rs. 5 lakh crores is the turnover, at 20 per cent Rs. One lakh crores will be available by way of loans and credit to small-scale industries. But, today the position is that total loans that are available to the small-scale industry are in the range of about Rs. 50,000/- crores. That means, in place of 20 per cent, which is accepted by the Reserve Bank of India, only about 10 per cent is made available to the small-scale industries. And, therefore, even this gesture of providing another Rs. 10,000/- crore through SIDBI to small-scale sector will only give a temporary relief to the small-scale sector. But if you want to meet the requirements of the small-scale sector in a reasonable way, the recommendations of the S.P. Gupta Committee, and the Nayak Committee, accepted by the Reserve Bank of India, must be implemented in a full way.

Madam, on the labour front, of course, DA has been merged with the basic pay. And the Government will spend Rs. 4000/- crores on the merger of this DA. I want to say that they are not doing this for electoral advantage. Which Finance Minister will spend Rs. 4000/- crores for electoral advantage? Madam, most of the Government employees in this country are mainly in three constituencies, two constituencies of Delhi, and one of Mumbai, the Bandra constituency. And, Rs. 4000 crores for three constituencies cannot be the economics of any Finance Minister. Therefore, it shows that the interests of the Government employees are also at the heart of our Finance Minister. *...(Time-bell)...*

Madam, one more improvement that I would suggest is, or, concern that I will suggest is, subsidies have been reduced on kerosene and gas, and the oil companies have been asked to bear the brunt of those reduction of subsidies. Madam, our oil companies, our PSUs are doing very well. They are contributing to the exchequer in a significant way, and, if we pass on all these burdens to the oil companies, finally, these oil companies, • which are today performing very well, may eventually become impoverish. We should try and ensure that this impoverishment of our performing public sector should not be allowed to happen, and, this is something which is important for me.

Madam, a very, very sizeable package has been made available to the sugar industry. We have no objection to sugar industry being financed, being supported, subsidised or a package being given, though, of course, in

Maharashtra, the sugar industry is an area dominated by the Opposition. But, Madam, at the same time, the lack of accountability in the sugar factories has also to receive the attention of this Government. There are regular scams in the sugar industry. *...{Time-bell)...* There are exports of sugar on which concessions of hundreds of crores of rupees have been obtained, and it has not been investigated. Madam, what happens is, there is a scam in the UTI. The Government comes with a package. But, what about the accountability? There is a scam in the sugar industry. Again, the Government comes out with a package. What about the accountability? The gangsters and the fraudsters must be punished, must be brought to the book. JVladam, unfortunately, this is not happening.

Madam, there is one more point that I want to mention. After March. 2004, there would be an exemption on capital gains for the shares on the listed companies. Madam, why not extend it to the mutual funds? The lower classes, the middle classes, the small saver invest in the mutual funds. Why not exempt capital gains for mutual funds also? I think, the Finance Minister should kindly consider this suggestion.

Madam, before sitting, I want to make a reference to two small things. But, they are of momentous importance to me. I hail from Maharashtra. In my State, Madam, there is a very severe drought and my party Chief, hon. Shri Balasaheb Thackrey, has given a petition to the Prime Minister to provide Rs. 2000 crores for the drought in Maharashtra. Madam, in Maharashtra, today the farmers are dying. In the Assembly, it has been admitted that 145 farmers have committed suicide. The Government has admitted it, and the drought is so severe Madam, today, that this Government must do something more than what has been done for Maharashtra. This is my request.

And, my last point, Madam, before you ring the last bell, is this. About 50 to 54 per cent of India's population is below 25 years of age; 65 per cent of India's population is below 35 years of age. India is one of the youngest nations in the world. But, this recognition doesn't seem to have percolated in the thinking of the bureaucracy. In the streets, our youth today are in search of some work for their hands, and unemployment problem is assuming gargantuan and unmanageable proportion. Madam, this Government should give priority to self-employment and employment, and try to protect the employment, wherever possible. That is a request, which the Finance Minister has to consider.

Madam, during the recession in Japan, a progressive nation, the second largest economy, the Japanese Prime Minister and the Japanese Government directed their banks that were failing and closing, that employment must be protected A country like Japan, which has all the progressive reforms, says that employment must be protected. It is an article of faith with the Government of Japan that employment must be protected. My request is that in this country, keeping in mind that we are a-young nation and 65 per cent of the population is below 35 years of age, we must do everything possible within our might to protect employment in this country. With these words, I thank you, Madam for having given me this opportunity.

THE DEPUTY CHAIRMAN : Shri Vidya Nivas Misra. He is not here. Shri R. S. Gavai.

श्री संघ प्रिय गौतम : दूसरी बार बोलिए ।

उपसभापति : दूसरी बार नहीं , एक ही बार बुलाएगे We have to finish the debate today, आज हम लोगो रिटायारिगं मैम्बर्स को भी विदाई देनी है । बोलिए गवई साहब । आप बोलिए , आपका नाम बुलाया है ।

SHRI R. S. GAVAI (Maharashtra) : Madam, I am just pointing to a different position regarding the present Budget, which was painted differently. I don't want to go into what has been done by the Finance Minister in this Budget; I don't want to touch that aspect. I just wish to point out that the picture painted differently has been totally defeated by the existence of about 330 million Indians living Below the Poverty Line, as per the Sample Survey Report. Further, I want to add that the Below the Poverty Line population in India in 2001 and 2002 was 24 per cent. In the current year, that population has gone up to 27.6 per cent. Despite the fact that we wanted to bring the people Above the Poverty Line, we could not do so and that is why, the picture is different. The percentage of population living Below the Poverty Line is higher and is likely to increase further. Madam, what does it indicate? It means that crores of Indian people are living without any basic amenities in the country. I don't want to elaborate what is meant by basic amenity.

What about the position of workers? Madam, more than 90 per cent people are working in the unorganised sector. They have not got the feasible, practical laws to protect their interests in the country. Yesterday, we have had a very serious discussion in the House regarding the gigantic and dangerous unemployment problem. I don't find anything in the present

Budget to bring the people Above the Poverty Line. How to reduce the number of workers? How to solve the unemployment problem? What is the position of the agriculture? The fate of agriculturists and agricultural labour are very, very serious. Since the last two or three years, hundreds of cases have been reported in the Press about the suicide of farmers. What does it mean? It means that agriculturists and farmers are finding it very difficult to live their life. What is the provision given to the agriculture in the present Budget? It got 2.7 per cent of the total Budget allocation. On the one hand you say that India has the basic agriculture industry, monsoon economy, agricultural economy, and the village economy and, on the other hand you are spending only 2.7 per cent for these people. What does it indicate? Madam, I just come to conclusion, of course, on this particular portion. This Budget is made for a few five to six elite persons. It is not for people, not for the poor people, not for the middle-class people, not for the worker, not for the farmer and not for the labourers. A very smiling picture is painted by giving a long advertisement in the newspaper showing that "Everybody has mobile, even the beggar." This is a mockery. The beggar must be cheater. How can a real beggar afford a mobile? Then, the *Sabjiwala* has a mobile. He must be a black-marketeer. How can a real *sabji*-seller can afford to have a mobile? ...*(Interruptions)*... I will be the happiest man if a Sabjiwala has a mobile.

PROF. R.B.S. VARMA (Uttar Pradesh) : Sabjiwalas are also feeling good.

SHRI R.S. GAVAI: Shri Varma is my very esteemed friend. I have love and affection for him. He said, *"Sabjiwalas* are also feeling good.* I said, "What about the labourer; what about the people; what about the poor people and what about those who are below the poverty line." May I say that they are feeling bad *(time-bell),* not feeling extremely bad but not feeling good? Madam, I will just finish in one minute. What about the Capital Account which generates assets, creates productive works and thereby removes the unemployment problem? What is the position? I am giving the figures which are provided in the present Budget. If you look in the book "Budget at a glance", you will find that in 2002-03 the surplus was Rs.107879 crore in the Capital Account. In the year 2003-04, it goes up to Rs.112292 crore. For the year 2004-05, it goes up to Rs.89,860 crore. What does it indicate? The same amount is shown as yearly deficit. It does mean, the borrowings and the capital amount, which are supposed to generate the Plan and create asset, are used for the consumption; not for

the people, not for the progress, not for the development. So, as far as the overall development is concerned, I think the picture painted in this Budget during the introduction and prior to it, is totally different. I will say, it is not a Budget of the poor people. It is a Budget of the few elite people, **who** does not reflect the real India and real population of India. Thank you.

SHRI V.V. RAGHAVAN (Kerala): Thank you, Madam. When the Cabinet decided for an early poll, it would have been proper for the Finance Minister to come with a Vote-on-Account for four months. Madam, all Constitutional norms and democratic proprieties are being bypassed for partisan interests. This is not good for the country and not good for the future. Madam, when we look at the country today, two pictures emerge. One is a shining corporate India, beaming with huge profits. The other is, I see weeping *Bharat Mata* at the unending sufferings of our vast masses due to hunger, unemployment, disease, etc. *Bharat Mata* is weeping at those who preached *swadeshi* and now shifted to welcoming *videshi.* We have opened up our economy. Even the jewels of our public sector units, have been put at their disposal. I do not want to go into the details about the working of our economy today. Even a sample Economic Survey report is not furnished, which is quite essential to discuss the Budget proposals. Madam, according to the official data, 70 per cent of our population are under-nourished. I am quoting the official data. 'Under-nourished' means 71 crores of our people live without sufficient food. Their purchasing power is shrinking year by year. It is all in the data. The gap between the rich and the poor is widening year by year. It is in the data. How can we shut our eyes to these facts? We should feel ashamed of this state of affairs in our country. There are two Indias today. One India is very rich. They enjoy every facility; they enjoy life in every way. But to quote the data, at least, seventy per cent of our population is suffering pathetically. That is the thing we have to ponder over.

Madam, Mr. Jalan was speaking here. Even the Reserve Bank of India; the controlling agencies failed to check the scams. The corporate groups looted our financial institutions. There were representatives of RBI, there were representatives of SEBI, but these corporate houses looted every financial institution. You could not check them. Now, you have opened up the oil sector, the telecom sector.

Madam, the unemployment is increasing. I do not want to elaborate, but I must say that - my learned friend also said -- sixty per cent

of our population is at the age of around 35, and, these are the people -most of them unemployed -- who are seeking jobs. When you advertise for a thousand posts, there comes five lakh people seeking jobs, and, they are dispersed with lathi-charges. ...*(Time bell)...* Madam, I have not taken even two minutes. Madam, these unemployed youth, both men and women, in villages and in cities also, are a great challenge, and, will challenge you in every battlefield, and, in the battle of ballot also. So, do not forget them.

THE DEPUTY CHAIRMAN: Mr. Raghavan, I have many speakers, and, today we have to bid farewell to the retiring Members of Parliament, and, the Finance Minister has to reply. May I request you to wind up your speech?

SHRI V.V. RAGHAVAN: Madam, only one point. We must do justice to some of these people.

THE DEPUTY CHAIRMAN: I know, and, I would very much like you to do justice, but time is against me.

SHRI V.V. RAGHAVAN: Madam, I am also concerned with the house-wives. Most of the house-wives in the country today are suffering with the problem to meet both ends. See, how the prices of .each and every essential commodity are shooting up sky high. Madam, what is the price of life-saving medicines today? It has risen up so many folds. How many people can purchase them? These life-saving medicines can only be afforded by those people who get some kind of reimbursement. For the common people, the prices are beyond their reach. How to check it, and, unless you check it, what is the use of putting more money in the pockets? Every cry to control the price goes in vain. No steps are taken to control these prices. By this way, the economy is entrusted to the exploiting big businesses, and, they are free to do anything, and, we say, India is shining; there is a feel-good factor.

THE DEPUTY CHAIRMAN: Shall I call Mr. Manoj Bhattacharya now?

SHRI MANOJ BHATTACHARYA (West Bengal) : Madam, how can... *(Interruptions)...*

SHRI V.V. RAGHAVAN: Madam, now about the disinvestment. Hon. Minister is here. He is only interested in disinvestment. *...(Interruptions)...But,* please, for some time, when you go to sleep, please think of these suffering masses. The media is full of 'goodfeel' edge in their

shines, but the fact down below, Madam, is quite different. The unemployed youth, the suffering housewives with price-rise, those people are ...*(Interruptions)*... I do not want to go into these Budget proposals because you assured that you would give, but the people are not so sure. So, commitment to the next Government is not at all good. Thank you.

THE DEPUTY CHAIRMAN: Thank you. Mr. Manoj Bhattacharya.

SHRI MANOJ BHATTACHARYA : Thank you, Madam, for providing me this chance to say a few words on the Interim Budget. Madam, at the very outset, I must say that this Interim Budget or Vote on Account, whatever it is, is a political document, as visioned by the present Government of India. And, since it is a political Budget, and many of the hon. Members have spoken on this in quite elaboration, I do not like to go into the statistics or data that way. I would like to comment politically. Madam, for a very long time, I was under the impression, or, many of us used to believe that the BJP, the Bhartiya Janta Party or its earlier incarnation, the Jan Sangh, is representing the interest of the 'shopwallas' or the traders. But now, after experiencing some four or five years in the power, since 1998, I am amused to find that they are now determined to represent the interests of the big corporate houses, big industrialists, big bourgeois and when they are being used to represent the interests of the big corporates, big industrialists and very big bourgeois, they have started becoming 'sopwallas' from 'shopwallas'. They have started giving sops to the people. And, Madam, I must say these are the most unprecedented election eve or pre-election, sops declared by the hon. Finance Minister, whom I admire personally, in violation of the accepted norms or the conventions of the Parliamentary practise. The sops, whatever are being or have been promised, notwithstanding the real implication of those on the national exchequer, are altogether aimed at the well-healed people or the elite of this country. I will give some examples on that afterwards. The rich of this country, who are minuscule minority, who have to be microscopically counted, they are being immensely benefited by these sops. I must say at this point that this inter-presentation of hon. Finance Minister is full of dichotomies. In fact, when he has opted to spend some nearly 10,000 crores of rupees in the form of sops to the people, he has not been mindful of the plight of the poor workers in the public sector undertakings, which have been closed because of your polices, because of the policies of this present Government, or the sick public sector enterprises. Well, Madam, when they started their rule, their regime in 1998, I remember that the dues

to the workers, who are nowhere responsible for the closure of these public undertakings, were Rs. 645 crores. And, when, according to them, India is shining, when feeling-good factor is quite rampant in this country, what about the dues of the poor workers? Mr. Finance Minister, I would, with all humility, urge before you that 1,900 crores of rupees are due to the workers of the public sector undertakings. The poor workers are languishing. The people who have retired, who have been forced out of the jobs through VRS method, you owe to them Rs. 1,900 crores. You reduced the customs duty on DVDs, cellular phones, cars, particularly sports cars and imported cars, you have reduced the tax on alcohol, but you have not been mindful about the poor workers. Thousands and thousands of workers are languishing. Mr. Ekanath Thakur was praising your Budget notwithstanding the fact that he somewhere represents the workers. He does not remember that workers are languishing now. What would have been done to them? Mr. Finance Minister, with all humility, I would, once again, say that as a person I have every respect for you, but you have not been mindful about the workers of the public sector undertakings whom you owe Rs.1900 crores. Would you please declare some sops for them instead of declaring sops for the elite of this country, instead of declaring them for the rich people of the country who are already well off? Mr. Finance Minister, I would say that it is the most biased Budget presentation, most biased presentation of yours, where you have declared this sort of sops to the elite of this country. This has spelt further disaster to the economy of this country. Where from will you get the money? I am not talking about the constitutional impropriety that you have indulged in. My senior colleague, Shri Pranab Mukherjee, has dealt this and I entirely agree with him that you have indulged in a serious constitutional impropriety. You have said that the House has been prorogued in the inter session and, I, with my very nominal experience of being in the Parliament, and even after going through the constitutional laws, could not find any reason that in the Winter Session, Budget can be placed. I do not know. Budget Session is altogether a different session where the President has to address. You have not cared for this. You are trampling every norm. You are trampling all the parliamentary norms. Madam, I must say that in the Budget presentation of the Finance Minister, he has told in the third paragraph about NDA's Economic Policy. This is a Budget of the Government not of the NDA. They have mentioned, "NDA: Economic Policy - Approach and Achievements". And what are those achievements? And what they have said in the second paragraph is, I quote, "I share with the country and the

House a sense of great satisfaction at the robust showing of our national economy, and also express our sincere gratitude for the cooperation, support and encouragement that the people of India have so consistently and so ungrudgingly given to the NDA and to its Government." I believe that Goebbels would have been put to shame had he been alive today. *(Time bell)* Goebbels would have been put to shame had he been alive today. Who have rendered you ungrudging support? Whom have you consulted? You have gone against the common people; you have gone against the poor people; you have gone against the farmers; you have gone against the ordinary peasants; you have gone against the marginal peasants; and you have gone against the unemployed people. Mr. Ekanath K. Thakur was saying that 65 per cent of the population in this country are below 35, and out of that, 'millions and millions of people have been rendered unemployed. I had commented on it the other day while talking on the unemployment problem, that job losses are more than the jobs created. It has created the catastrophic situation that we are facing today. And you are saying in a goebbels fashion about the "Feel Good Factor'. I do not know how India can shine. You have also mentioned, "This Government has consistently placed the citizens' well being at the core of its responsibilities." This is the core of its responsibilities. This is the way you are fulfilling your commitment to the citizens of this country, of this very vast country. *(Time-bell)* Madam, I shall conclude. You have been so kind to my other colleagues, please, be a little kind to me.

THE DEPUTY CHAIRMAN: I only want you to be kind to those who are retiring.

SHRI MANOJ BHATTACHARYA: I know, Madam. In the 'Initiatives and the Road Ahead' what is being told is that it is a great achievement. I quote, *'Antyodaya Anna Yojana,* launched by the Prime Minister in December 2000, currently covers 1.5 crore families below the poverty line." This has been considered as a great achievement. By your own acceptance, you have recognised that there are 34 crores of people who are below the poverty line. It is nearly 8.5 crores of families, and out of 8.5 crores of families, you have covered by the *Antyodaya Anna Yojana,* you have been claiming to have covered, 1.5 crores of families. So you have covered not even 25 per cent of the population who are living below the poverty line and you are expressing that "This is a highly successful programme, widely acclaimed." When people are dying out of starvation, living on mango kernels or something else, which are not eatables at all,

when farmers are committing suicides, you are expressing your satisfaction. What are the rules? I do not know. What is the rule that you are following? This has been done and sops have been declared when you know it very well, Mr. Finance Minister, that in this country of ours, Health and Education have been over-neglected and are under-funded. People are suffering from malnutrition; people are suffering from different sorts of diseases, which could have been treated had you been a little mindful of the Health sector. You are promising to create some All India Institutes. Now, on the eve of elections, you are promising some All India Institutes and some hospitals in some parts of the country. You are promising to have the All India Institutes in some four-five States. But, what have you done so far? What have you done in respect of preventive medicines? What is your policy to prevent the malnutrition? You are unmindful about that. Even the Human Development report has said that now, India's position has gone down from 123 to 125. On different criterion, you are trying to hoodwink the people. In fact, I must say, with all humility at my command, that this document is full of deceit and dupery. You are trying to hoodwink the people by saying that there is a feel-good factor. How can there be a feel-good factor when there are crores of unemployed people in the country? How can there be a feelgood factor when crores of people have lost their jobs? How can there be a feel-good factor when crores of people are languishing in abject poverty? Still, you are claiming that you have achieved great things. What this Government has achieved is only the confidence of the multinational corporations and the big corporate houses. They are taking everything for granted. What about the fiscal policy of the Government with regard to distribution of funds? .I entirely agree with the hon. Member, Dr. Bimal Jalan, when he said that we have got the potential. But you have failed to make use of this potential for the benefit of the majority of the people, who are poor. You have not been mindful of that. In this presentation of yours, you have done like that only.

Madam, I would just conclude by saying that you have given some sops to the Government employees. If I am allowed some time, I can expose the deceit in that also. There is a dichotomy. You are trying to promote tourism, whereas, you are not allowing the Government employees to have the LTC every year. This is something very peculiar. If you had allowed the Government employees to avail of LTC. every year, you would have promoted tourism, and the distribution of wealth would have been there around the country. When you are merging the dearness allowance with the basic pay, you are not allowing the LTC to the Government

5.00 P.M.

employees every year. Why don't you give the LTC to the Government employees every year so that tourism can be expanded and some people can get some jobs? *(Time Bell)* Madam, in the presence of so many time bells, I cannot speak. I feel nervous. However, I wish to conclude. I shall once again urge upon the Finance Minister to give special consideration to my suggestions. Kindly help the poor people in the real sense. You will not remain in power for too long; the country will be there for ever. I want that you present many more Budgets in the years to come. But you won't be in a position to contain the discontent among the people of this country. You may not be in a position to contain the discontent in the minds of these people. To contain the discontent in the minds of the people, you must be mindful about the needs of the majority of people, about the needs of the unemployed people, about the needs of the farmers and common workers. With these words, I conclude. I once again thank you for giving me a chance to speak on the Budget.

श्री टी0 एस0 बाजवा (जम्मू और कश्मीर) : महोदया यह जो बजट पर चर्चा चल रही है माननीय प्रधान मंत्री जी , जो कि पिछले साल वर्ष जम्मू कश्मीर के दौरे पर गए थे और उन्होंने कश्मीर में एक बहुत बड़ी सभा को सम्बाधित किया ओर साथ ही साथ उन्होंने हमारी जम्मू कश्मीर की रियासत को जो 15-16 साल से मुश्किल वक्त से गुजर रही है उसको देखते हुए वहां पर कुछ योजनाओं की घोषणा की । सबसे पहले मैं उनका और और रेल मंत्री जी का धन्यवाद करता हूं । उस वक्त मुझे बहुत खुशी हुई । मैं अभी उस वक्त सभा मौजूद था । माननीय प्रधान मंत्री जी ने हमारे जम्मू और कश्मीर के लोगों को बड़े विश्वास के साथ कहा, उन्होंने अपने भाषण मे यह कहा, Knock on the doors of Delhi. Delhi will never close its doors for you. The doors of our heart will also remain open for you." मुझे अफसोस है कि जब मैंने बजट मे देखा तो जम्मू – कश्मीर के लिए ऐसा कोई प्रावधान नहीं रखा गया । परन्तु हमें खुशी है कि माननीय प्रधान मंत्री जी ने 15 अगस्त को लाल किले ये यह कहा कि जम्मू – कश्मीर में निष्पक्ष चुनाव होंगें । माननीय प्रधान मंत्री जी ने उस वचन का पूरा किया और आज यही वजह है कि जम्मू – कश्मीर के हालात शांति की तरफ बढ़ रहे हैं । उसके लिए मैं माननीय प्रधान मंत्री का और जितनी भी पोलिटिकल पार्टीज हैं , उनको मैं जम्मू – कश्मीर की जनता की ओर से एप्रिसिएट करता हूं , धन्यवाद करता हूं । अब जम्मू –कश्मीर एक नई दिशा की ओर जा रहा है । इसको सबसे ज्यादा क्रेडिट कांग्रेस पार्टी की सदर श्रीमती सोनिया गांधी को जाता है जिन्होंने जम्मू – कश्मीर मे कोयलेशन सरकार का गठन किया । इसकी वजह से आज जम्मू – कश्मीर ठीक दिशा की ओर जा रहा है । जम्मू –कश्मीर काफी मुश्किल दौर से गुज़रा है । जब भी कहीं सम्मेलन होता है , जब भी कहीं बात होती है तो जम्मु –कश्मीर का नाम सबसे ऊपर आता है लेकिन जब बोलने का नम्बर आता है तो उस वक्त हमे बहुत कम समय दिया जाता है । नाम आता है जम्मू – कश्मीर से लेकर कन्याकुमारी तक , लेकिन यही वजह रही कि जब भी बजट पेश किया गया , उसमे जम्मू – कश्मीर को इग्नोर किया गया । आज हमें खुशी है कि जम्मू – कश्मीर मे

सत्ता परिवर्तन हुआ हैं , वहां पर नई सरकार का गठन हुआ है और नई सरकार के गठन से जम्मू –कश्मीर की जनता को एक रियायत मिली है । बार्डर पर जितने भी हमारे किसान हैं , जमींदार है , उनको रियायत मिली है। मैं माननीय प्रधान मंत्री जी का शुक्रिया अदा करता हूं और उन्हें धन्यवाद देता हूं कि उन्होंने जम्मू – कश्मीर मे सीज फायर किया । जम्मू – कश्मीर मे जब से मिलीटेसी शुरू हुई है तब से बार्डर का किसान बहुत मुश्किलात मे है । सीज फायर होने से जम्मू – कश्मीर के हालात मे काफी तब्दीली आई है । ... (समय की घंटी) .. मैडम, पांच मिनट का समय चाहिए ।

जहां कहीं भी सम्मेलन होता है तो जम्मू –कश्मीर की बात चलती है तो जब बोलने की बारी आती है तो समय नहीं मिलता है । मैं भी जम्मू –कश्मीर की सीमा से आया हूं और मेरा घर जम्मू – कश्मीर के बार्डर से 2 किलोमीटर की दूरी पर है ।वहां जो कुछ वाकया होता है उसे अपनी आंखों से देखते हैं । मैंडम शायद टी वी. पर देखते होगे , उस बारे में न्यूज पेपर मे पढ़ते होगे । हम वहां के रहने वाले हैं । हम पूरे जम्मू – कश्मीर में घूमते हैं । जब तक जम्मू – कश्मीर की जनता की जो बीमारी है उसका पता नहीं चलेगा तब तक उसका इलाज नहीं हो सकता । इससे पहले वहां 27 साल से लगातर सरकार बनती रही है , यह किस तरीके से सरकार बनती रहीं , कैसे बनती थी , वह वोट से नहीं बुलट के थ्रू बनती थी । यह माननीय प्रधान मंत्री जी का अच्छा स्टेप है । मैं चर्चा मे भाग लेते हुए बोल रहा हूं कि जम्मू – कश्मीर की जो सबसे बड़ी समस्या थी वह अब दूर होने जा रही हैं । आज जम्मू – कश्मीर मे हालात ठीक हैं । अच्छा होता यदि इस बजट मे हमारे जम्मू – कश्मीर के नौजवानो के लिए कोई ऐसा प्रावधान रखा होता , जो सबसे बड़ी समस्या है , जिसकी वजह से जम्मू – कश्मीर मे गनबंद कल्चर आया , जिसकी वजह से जम्मू – कश्मीर मे मिलीटेसी फैली । माननीय वित्त मंत्री जी यहां पर बैठे हुये है , हमारी बहुत पुरानी एक मांग 1947 से है , जब हिन्दुस्तान आजाद हुआ , जब हिन्दुस्तान – पाकिस्तान का डिवीज़न हुआ ,तब से उनकी एक बहुत पुरानी समस्या है । इसका पिछली दफा भी बजट के समय मैंने जिक्र किया था , जिसको हम POK कहते है , मैं भी उसी इलाके का रहने वाला हूं हम भी 1947 मे उस इलाके से आये और जितनी भी वहां की अवाम है , जनता है वह कठुआ से लेकर पुंछ , उड़ी तक बसी हुई , उनकी 1947 की डिमांड है , उस वक्त सरकार ने वायदा किया था कि उनको रिहेबिलिटेशन के लिए 25-25 हजार रूपये देगे । हमारी जितनी भी प्रापर्टी थी वहां रह गयी थी । हमारे जो बाप – दादा थे केवल एक कपड़ा पहन कर आये थे , बाकी प्रापर्टी वहीं छोड़ आये थे । उस वक्त की सरकार ने यह कहा था कि हम आपको 25-25 हजार रूपया देगे, लेकिन उन की डिमांड वैसे ही पड़ी हुई है ।इसलिए मैं माननीय वित्त मंत्री जी से निवेदन करूंगा कि वे इसकी तरफ गौर करे । इसके साथ –साथ मैं यह कहूंगा कि हमारे जितने भी बार्डर के पास का एरिया है यहा जहां पर पकिस्तान का बार्डर लगता है । जब से वहां पर फेंसिंग का काम शुरू हुआ , तारबंदी का काम शुरू हुआ है , तब से पाकिस्तान और हमारी , दोनों तरफ से गोलियां चलती है जिससे हमारे सौ से ज्यादा किसानों की मौतें वहां पर हो चुकी हैं । इसलिए वह जो पांच किलोमीटर का एरिया है ,वहां पर पिछले दस साल से कोई भी किसान ट्यूबवेल नहीं लगा सकता । कोई भी जमींदार या किसान फायरिंग की वजह से वहां पर काम नहीं कर सकता । ... (समय की घंटी)... मेरा माननीय मंत्री जी से अनुरोध है कि वे इस तरफ गौर फरमाए और जहां तक बजट का सवाल हैं , मैं केवल इतना ही कंहूगा कि जब से पार्लियामेट पर अटैक हुआ है , उस वक्त बार्डर पर टेंशन बढ़ी और वहां पर जितनी भी टेलीफोन की सुविधा थी , उसको बंद कर दिया गया । उस वक्त गवर्नमेट ने कहा कि हम इनको कुछ न कुछ कंपनसेशन देगे जैसे

हमारे किसानों की जमीन मे बारूदी सुरंगे लगायी गयीं । लेकिन उन किसानो को कंपनसेशन पे नहीं किया गया । खासकर जिस तहसील मे मैं बिलाँग करता हूं , उसके बारे मै बयान करना चाहूंगा हूं कि मेरी तहसील मे करीब 540 ऐसी फैमिलीज है और 3985 केनाल जमीन है जिनको अभी तक कपनसेशन नहीं कि गयी है । जिनकी जमीन मे बारूदी सुरंग बिछाई गई थी । इसलिए मैं माननीय मंत्री जी से आपके माध्यम से कहूंगा कि आप इस पर गौर फरमाएं । इसी के साथ आखिर मे मैं दुबारा एक बार हमारे माननीय प्रधान मंत्री जी का, रेल मंत्री जी का, माननीय टूरिज्म मिनिस्टर साहब का और श्री बी सी खन्डूरी साहब भी वहां गये थे , उनका भी धन्यवाद करूंगा कि उन्होनें जम्मू कश्मीर मे ये परियोजनाएं भेजी और जम्मू – कश्मीर के लोगों को अच्छा लग रहा है । अच्छा होता कि आप इस बजट मे कुछ और प्रावधान करते जिससे जम्मू –कश्मीर के लोग महसूस करते कि सरकार की तरफ ये हमे काफी मदद मिल रही हैं इसलिए हमारे जम्मू –कश्मीर मे शांति बहाल करने की जो प्रकिया है , उसमे और ज्यादा मदद मिलेगी । धन्यवाद ।

उपसभापति : श्री राजीव शुक्ल । अनुपस्थित । श्री दत्ता मेघे ।

श्री दत्ता मेघे (**महाराष्ट्र**) **:** उपसभापति महोदया , यह अंतरिम बजट हैं , पूरा बजट नहीं है लेकिन सब लोग इलैक्शन के लिए जा रहे हैं और खास तौर से अंतरिम बजट पर हम लोग आज यहां चर्चा कर रहे हैं । मैंने देखा कि हमारे सत्ताधारी पार्टी के लोग हमेशा यह कहते हैं कि जो पचास साल मे हम लोगों ने, का काग्रेस पार्टी ने नहीं किया, उन्होनें पांच साल में बहुत काम किया है लेकिन आज हम पूरे देश के अंदर देखते है कि जो बेसिक चीज़े थीं, उनके बारे मे यहां पर जिक्र तो जरूर हुआ है लेकिन कितने परसेट लोगो को इससे फायदा होगा, इस बारे में इसमे कुछ नहीं लिखा है । जैसे आपने कहा है कि अन्न . वस्त्र, निवास, आरोग्य और शिक्षा – ये जो मूलभूत बाते है , इनके संबधं मे प्रगति हुई है । इन्होनें भी की है लेकिन इसके अंदर इन्होनें जो परसेट लोगो की दी है , जो लोग जंगल में , वन मे रहते है , जैसा आपने कहा , हमारा आदिवासी गढ़चिरोली जिला है , चंदरपुर जिला महाराष्ट्र के अंदर है , जिसे जिले है जहां लोगो को अनाज तो छोड़िए , चार – चार महीने वे लोग ताड़ी पीकर रहते हैं । ये बिल्कुल ही नीचे तबके के लोग है , इन सब लोगो के लिए हम बजट में क्या कर रहे है ।? मैं आरम्भ मे ही प्राइम मिनिस्टर साहब का और जंसवत सिंह जी का अभिनंदन करूंगा कि नागपुर शहर का जो एयरपोर्ट था , उसको इंटरनेशनल एयरपोर्ट किया गया । यह बहुत बड़ी बात है । विदर्भ के जो भी लोग है , यहां पर मंत्री महोदय अड़सुल साहब बैठे है ,विदर्भ के जो भी लोग हैं , उनको यह इंटरनेशनल एयरपोर्ट होने से और कार्गो हब होने से वहां आर्थिक उन्नति होगी , इसके लिए मैं सरकार का अभिनंदन करता हूं । बहुत दिनों से यह मामला पेडिंग पड़ा था । .... (व्यवधान)....

श्री एकनाथ के0 ठाकुर (**महाराष्ट्र**) **:** आप फीलगुड कह रहे है । (व्यवधान)....

श्री दत्ता मेघे : उस बात को छोड़िये । जो सही बात है , वह कह रहा हूं । प्राइम मिनिस्टर जी ने इसकी घोषणा करने के लिए जसंवत जी को कहा है , इसके लिए मैं उनका जरूर अभिनंदन करता हूं । जिस एरिया से हम लोग आते है , यह अच्छी बात है कि जो सरकार करती है उसका अभिनंदन करना , एक सदस्य के नाते मैं अपना कर्तव्य समझता हूं ।

मैडम, पहली बार महाराष्ट्र मे ही नहीं , अनेक राज्यों मे यह जो स्टैम्प घोटाला हुआ है करोड़ो रूपए का , इसकी जिम्मेदारी यहां के फाइनेस डिपार्टमेट के ऊपर भी आती है । करोड़ो रूपए का घोटाला – पहली बार मैंने अपने राजनीतिक जीवन मे देखा है कि जिसमें पुलिस

कमिनश्र से लेकर ऐडीशनल पुलिस कमिनश्र तक, बहुत बड़े-बड़े अफसर इस घोटाले मे शामिल हैं। यह घोटाला क्यों हुआ ? करोडो रूपए के स्टैम्प - केंद्र मे हो या कर्नाटक मे हो, महाराष्ट्र में हो , आध्र मे हो,करोड़ो रूपए का जो स्टैम्प घोटाला हुआ है, जिसकी जिम्मेदारी मैं कहता हूं कि यहा के अर्थ मंत्री को लेनी चाहिए। जब करोड़ो गरीब लोगो की हम कोई सेवा नहीं कर पाते है तो जो बेईमानी करते हैं , उन लोगों की तरफ हम किस ढंग से देखें, इसके बारे मे आपको सोचना चाहिए । जसवंत सिहं साहब यहाँ नही है, हमोर अड़सुल साहब है, इसके बारे मैं आपको जरूर चाहिए। यह आपकी भी जिम्मेदारी है कि एक आदमी आता है , नासिक प्रेस मे करोड़ो रूपए की छपाई होती है , वह मशीन बेची जाती है , सब कुछ हो रहा है लेकिन उसके बारे में क्या हो रहा है , केंद्र सरकार क्या कर रही है – कम से कम इसके बारे मे अगर अगली बार आप चुनकर आएं तो ये जो बाते है ... यह तो लोकशाही है। कोई भी आ सकता है लेकिन अगर आप आएं तो यह आपकी जिम्मेदारी है क्योंकि आपकी कालावधि मे यह स्टैम्प घौटाला हुआ है।

हमने देखा है कि करोड़ो रूपयो से जो हमारे आदिवासी एरियाज है, उनमे हम अनाज भी दे सकते हैं। आपने जो योजना निकाली है कि गरीब लोगों को अनाज देने की , इसमे बहुत त्रुटियां है। यह काम मैंने महाराष्ट्र मे रहते हुए किया है इसलिए जो भी टार्गेट आप रखते है वह टार्गेट वे पूरा नहीं करते हैं। वह तो राज्य सरकार की जिम्मेदारी है। जो लोग केद्र से अनाज भेजते है , उसका युटिलाइजेशन जब नहीं होता है तो उन लोगों को वह नहीं मिलता है इसलिए उन राज्यों के ऊपर भी आपको अकुश रखना चाहिए। उनको कहना चाहिए कि यह गरीब लोगों के लिए अनाज हैं, इनमें कोई भ्रष्टाचार न हो ओर जितना अनाज गरीब के लोग है , उतना उनको मिलना चाहिए । ये जो चार – पांच बात आपने कही है रोजगार बढ़ाने की , गरीबी उन्मूलन की, इसमे आप क्रांति कीजिए।

मैडम , बात अगर यह सही है तो कहाँ है ? अभी तक हमने देखा है कि जो बेसिक चीजे हैं, वे लोगों को नहीं मिली। कितने लोगो को आप शिक्षा दे पाए ? पूरे देश के अंदर आज भी चालीस परसेंट ऐसे लोग है जो शिक्षा नहीं ले पाते है । कितना बड़ा बजट है? हम प्राथमिक शिक्षा नहीं देते। जो हमारी हायर ऐजुकेशन है , उसमें बहुत गड़बड़ी चल रही है। आपने कहा पांच-छ हॉस्पिटल्स खोलेगे, जरूर कीजिए । उसमे कितने गरीब लोगों को फायदा दे सकते हैं? हमने देखा है कि अलग-अलग प्राइवेट मेडिकल कॉलेज हो या कोई भी हो , उनके हॉस्पिटल्स हैं , उनमे गरीब आदमियों को कितना फायदा मिलता है ? सरकार के हॉस्पिटल हो , जिला परिषद् के हो , प्राइवेट मेडिकल कॉलेज का हॉस्पिटल हो, वह गरीब आदमी जो बी.पी.एल . के नीचे रहता है , उसको कुछ तो मदद मिलनी चाहिए। उसका भी खर्चा सरकार को उठाने की जरूरत है क्योंकि आरोग्य के क्षेत्र मे आज गरीब लोगो की उतनी मदद नहीं हो रही है।

जसवंत सिंह साहब : नहीं थे , अब आ गए है । अड़सुल साहब, मैंने आपका अभिनंदन किया है लेकिन जसवंत सिंह साहब, मैं आपसे विनती करता हूं कि यह जो स्टैम्प घोटाला हुआ है कि करोड़ो रूपए का, उसकी जिम्मेदारी आपके डिपार्टमेट पर आती है । इसके बारे में जरूर खुलासा कीजिए। इस देश की जनता को जरूर मालूम होना चाहिए कि जो भष्टाचार करता है , भ्रष्टाचार करके पैसे कमाता है , उस आदमी को सज़ा मिलनी चाहिए - दो साल , पांच साल , दस साल

अभी आपने सहकारी विभाग को करोड़ो रूपए देने की घोषणा की है । हमारे महाराष्ट्र मे कितने सहकारी बैक सौ –सौ , दो –दो सौ करोड़ रूपए लेकर बैठे हुए , घूम रहे हैं , हम सब नेता लोग घूम रहे है । इस बारे मे आप क्या कर रहे है ? जो करोड़ो रूपए के घोटाले होतेहै, आपका डिपार्टमेट हो या दूसरा डिपार्टमेट हो, जो भी करोड़ो का भ्रष्टाचार करता हैं , उसको देश के सामने लाकर दडित करना आवश्यक है । यह आपने करना चाहिए , इतनी अपेक्षा मैं आपसे रखता हूं । अगली बार हो सकता है आपको कोई दूसरा डिपार्टमेट मिले , आप सत्ता मे आएं , नहीं आएं लेकिन अगर या गए (व्यवधान) ... हर आदमी समझता है कि यह इलेक्शन का बजट है । हम तो कहेंगे कि देश की जनता बहुत होशियार है , किसको सत्ता मे लाना है वह जानती है । मैडम , आपको भी आना है अगली बार । यह कुर्सी आपके लिए भी खाली रहने वाली है ।

उपसभापति : थैक यू , थैक यू ।

श्री दत्ता मेघे : बिल्कूल । हम लोग रहेगे । हम तो गांव मे रहने वाले कार्यकर्ता है । हम तो चाहते है कि देश की सभी योजनाओं का फायदा जैसे आप बड़े लोगों को दे रहे है , वैसे ही गरीब आदमी को जो भी जो गांव मे रहता है , आदिवासी है, दलित है , उसको जो पूरी योजनाओं का लाभ नहीं मिल रहा है , वह मिलना चाहिए , ऐसा मैं कहता हूं , धन्यवाद

श्री वशिष्ठ नारायण सिंह (**बिहार**) **:** उपसभापति महोदया, हम यहां अंतरिम बजट पर बहस कर रहे है । अंतरिम बजट की कुछ सीमाएं होती है और हमे उन सीमाओ में ही देखने का प्रयास करना चाहिए । यद्यपि अर्थशास्त्र के कुछ प्रचालित नियम हैं , उन प्रचालित नियमों के आधार पर इस बजट की परीक्षा की जाए , इस बजट को कसौटी पर रखा जाए तो मुझे लगता है कि वित्त मंत्री जी ने शतप्रतिशत सफलता प्राप्त की है । लेकिन भारत की एक दूसरी ही दशा हैं । इस दूसरे आधार पर ही हम बजट की परीक्षा और बजट को मापने का एक तरीका अपना सकते है । यह देश अमेरिका नहीं है । अमेरिका मे जीवन को बेहतर ढंग से जीने का सवाल है । लेकिन भारत की बहुसंख्यक आबादी के सामने अभी जिंदगी जीने का सवाल है । इसलिए भारत के लोग इसको दूसरे ढंग से भी मापने का प्रयास करेगे । अर्थशास्त्र के विशेषज्ञों और अर्थशास्त्रो के पडितों की दृष्टि से जसवंत सिंह जी ने जो बजट प्रस्तुत किया है यदि उस पर हम विचार करते है तो लगता है कि जसंवत सिंह जी ने इसमे सफलता प्राप्त की है । इसका आधार हो सकता है कि हमारा विदेशी मुद्रा भंडार किस रूप मे है । केवल सकल घरेलु उत्पाद मे आशातीत वृद्धि हुई है और हमारा शेयर बाजार आसमान छू रहा है और मुद्रास्फीति को नियांत्रित करने मे भी इन्हें सफलता मिली है । ये मापदडं हो सकते हैं । ये मेजरिग रॉड हो सकते है । लेकिन एक आधार और ये कि गरीबी रेखा के नीचे रहने वाले लोगों का स्थान इस बजट मे कहा है ? भारत की बहुसंख्यक आबादी अभी जिस स्तर पर जी रही है , उसको इस बजट ने छूने का प्रयास किया है या नहीं । एक अर्थशास्त्रीय आधार पर इसका विवेचन करने का प्रयास करे और दूसरी तरफ इस बजट को देखने का प्रयास करे कि जो गरीब है , उनको यह बजट किस रूप मे भाता है । महोदया, इंसान के जीवन के कुछ सत्य है कोई भी व्यक्ति गरीब नहीं रहना चाहता है । जो व्यक्ति गरीब नहीं रहना चाहता और जिनके जीवन की मूलभूत समस्यांए अभी हल नहीं हो पाई है , भारत के वित्त मंत्री जी ने उनकी तरफ भी देखने का प्रयत्न किया है । इसके लिए मैं इनको बधाई देता हूं , धन्यवाद देता हूं कि दो करोड़ गरीबी रेखा के नीचे रहने वाले लोगों को भी इस बजट के नेट मे लाने का प्रयास किया है । जब ऐसे लो गो के ऊपर ध्यान दिया गया है तो इस बजट को आशातीत सफलता मिल सकती है । यदि इस तरफ ध्यान दिया गया तो इससे एक अच्छी शुरूआत हो सकती

है । लेकिन हमको लगता है कि जो बजट के आधार है यानी मूल रूप से बजट की सरचना के जो शब्द कहे जाते है, एक तरफ उसकी ओर ध्यान और दूसरी ओर झोपड़ियों मे रहने वाले लोगो की तरफ ध्यान , इससे लगता है कि काफी सफलता मिल सकती है । एक ओर वाटर मैनेजमेट की बात है , 2012 मे बिजली की व्यवस्था बेहतर करने की बात है , और प्रधान मंत्री सड़क योजना की ओर भी ध्यान दिया जा रहा है । जब प्रधान मंत्री जी की सड़क योजना की बात की जाए , बिजली की बात की जाए, संचार व्यवस्था की बात की जाए तो यह देश की एक आधारभूत संरचना है । एक ओर जहां इसको मजबूत करने का प्रयास किया जा रहा है वहीं दूसरी ओर जो बिहार व इसके जैसे अन्य राज्य है , जहां नौजवान अभी सड़को के ऊपर घूम रहे हैं , उनको भी देखने का प्रयास किया गया है कि इनके लिए भी इस बजट मे रोजगार मुहैया कराने का प्रयास किया जाए । सॉफ्टवेयर के क्षेत्र मे तथा जो किसानो को सुविधाएं दी गई है , हमको लगता है कि इस क्षेत्र मे किसानो को सुविधा देकर के इस देश की जो जब्ज है इस देश की जो स्थिति है , उस पर वित्त मंत्री जी ने विचार करने का काम किया है । उसकी तरफ देखने का काम किया है । महोदया , इस देश की अभी पूंजी क्या है ? इस देश मे अभी दो ही पूंजी दिखाई पड़ रही है कि यहां लोगों की संख्या ज्यादा है और यहाँ जमीन है और जमीन के ऊपर आश्रित रहने वाले लोगों के ऊपर ध्यान देने का वित्त मंत्री जी ने प्रयास किया है । हम उधर देखें और देश की अर्थ व्यवस्था को , देश की अर्थ नीति को सुधारने का काम करे । क्रेडिट कार्ड देकर ,एटीएम कार्ड देकर तथा लद्यु उद्योगो को बढावा देकर इस देश को बेरोजगारी से निजात दी जा सकती है । क्योंकि कुछ मान्य फार्मूला है । उन मान्य फार्मूलो मे है कि बड़े उद्योगो मे हम जितना इन्वेस्टमेट करते हैं तो दस आदमियों को रोजगार मिलता है लेकिन यदि मीडियम स्केल की इंडस्ट्री में हम उतना ही इन्वेस्टमेट करते है तो तीस प्रतिशत लोगो को रोजगार मिलता है और यदि लघु उद्योग मे उतना ही पैसा इन्वेस्ट करते है तो नब्बे प्रतिशत तक लोगों को रोजगार मिल सकता है । वित्त मंत्री जी ने उधर देखने का प्रयास किया है कि लघु उद्योगो को आसान शर्तो पर ऋण देकर , गांव की अर्थव्यवस्था मे सुधार करके, गांव में लघु उद्योगो की स्थापना पर जोर देकर , आसान शर्तो पर ऋण देकर पूंजी की संरचना की जा सकती है । इसकी ओर देखने की कोशिश की गई है । ... (समय की घंटी)... मैडम, आपकी घटी बजी है , लेकिन मैं कुछ बाते और कहनाचाहूंगा कि बेरोजगारी एक समस्या है । जो अविकसित राज्य है , बिहार , मध्य प्रदेश , पूर्वी उत्तर प्रदेश, उड़ीसा , जैसे राज्यों को एक दूसरे तरीके से देखने की जरूरत पड़ेगी । आप जो आधार बनाइएगा , आप उन्हें जो निर्देश दीजिएगा , योजनाओं के इम्प्लिमेटेशन करने के लिए , उन योजनाओ को फाइनेस के अभाव मे पूरा नहीं कर पाते है उस तरफ देखने का प्रयास इस मे करना चाहिए । यह प्रयास करना चाहिए कि विशेष सहायता देकर उनकी हालत मे सुधार किया जाए । अंत मे वित्त मंत्री जी से कुछ आग्रह करना चाहता हूं । अभी तक सतही उपचार से और वित्तीय प्रंबधन से , जिन लोगों को , बहुसंख्यक आबादी को जो फायदा होना चाहिए था वह फायदा नहीं हो पाया है । वित्तीय प्रबंधन के चलते अभी तक जिन लोगो को फायदा नहीं मिला है , वित्त मंत्री ने वित्तीय प्रबंधन को उनकी तरफ ले जाने का प्रयास किया है । लेकिन एक बात पर वित्त मंत्री जी को सावधानी बरतनी चाहिए , वित्त मंत्री को विशेष ध्यान देना चाहिए , वह बात है कि हमारी मोनिटरिंग की व्यवस्था कितनी इफेक्टिव हो । वित्त मंत्री को ध्यान देना चाहिए कि जिन योजनाओं की उन्होंने घोषणा की है उनके इम्प्लिमंटेशन के लिए कौन –से कारगर तरीके अपनाए जा सकते है । वित्त मंत्री जी को इस बात की और ध्यान देना चाहिए कि जिन योजनाओं को दिया है , उन योजनाओं को कार्यान्वित करने के लिए जो नौकरशाह दिलचस्पी लेता हैं कि नहीं, उनको

लागू करने के लिए आगे बढ़ रहा है या नहीं । इतनी बात ध्यान मे रखें, तब आगे बढ़ाना चाहिए मैं पुनः एक बात की ओर वित्त मंत्री जी को विशेष धन्यवाद देना चाहता हूं । मैडम, हम लोग जयप्रकाश आंदोलन से आए और जयप्रकाश आंदोलन के वक्त में एक गीत था । मैं उस गीत की एक पंक्ति उद्धृत करके अपनी बात समाप्त करूंगा क्योंकि जयप्रकाश नारायण के नाम से एक जयप्रकाश नारायण निधि की घोषणा की गई है । उस आंदोलन मे एक नारा लगता था , लाख लाख झोंपड़ियो में तो छाई हुई उदासी है । जयप्रकाश जी जहां भी जाते थे यह नारा , एक –एक शब्द उस गाने में गाया जाता था । कम से कम बजंर भूमि के लिए और गांव के गरीब लोगों के लिए जो निधि की योजना बनाई गई है , जयप्रकाश नारायण के नाम पर निधि स्थापित की गई है, इसके लिए मैं वित्त मंत्री जी को बधाई देकर, वह पंक्ति गाना चाहूंगा कि झोपड़ियों में छाई हुई उदासी है इस उदासी को दूर करने के लिए आप जो भी प्रयास करेगे और जिस तरह से भी करेंगे , देश आपका स्वागत करेगा , आपका अभिनन्दन करेगा । इन्हीं शब्दो के साथ अपनी बात समाप्त करता हूं । धन्यवाद ।

THE MINISTER OF FINANCE (SHRI JASWANT SINGH): Madam, I am very grateful to all the hon. Members who have benefited the Government with their views, observations, comments, criticism and advice. I am mindful, Madam, of the time as to how it is not even the schedules of today that are lengthening, but how the schedule of the dissolution of the other House is also now lengthening. The other House awaits our message about what we need to decide, and till such time as we do not send our message, they too cannot take their decisions. I will, therefore, be as brief as I can. But even in the process of being brief, I will endeavour to address as many of the issues as have been raised. It is possible that I might not be able to answer each and every specific point because that, in such a debate, might not be possible. Broadly, Madam, my good friend from the Opposition, the initiator of the debate, particularly Pranabbabu and others from the Opposition have charged me with two things. One is that in the Interim Budget, I have made a political statement. This is rather a curious charge, Madam, because as my friend, Shri Arun Shourie said, it is like charging the political activitists by behaving like a politician. It is difficult for me, therefore, to otherwise rebut this charge. Every economic document, if it claims that it is innocent of politics, is not making a correct claim.

The second broad observation from most of the hon. Members of the Opposition is that you are asserting that there, is a feel-good factor; some have called it 'good feel factor'. But, whatever way you call it, there is a feel good factor, but we are not feeling good. I take on board that the Opposition is not feeling good; the country is feeling good. They do not agree, but, then, it is an altogether different remedy that would be required, if they are not feeling good. Hon. Pranabbabu did me the singular honour,

firstly, of suggesting that I have mastered economy. I make no such claim. I have come to this responsibility, and I make absolutely no claim to any expertise on the complexities, of the intricacies of the science of economics or econometrics. But, I have endeavoured to approach my responsibility with the basic grounding that the Military early gave me, which is to approach an issue on the essentials that are required to be addressed. They, also, very kindly suggested, I can again not claim such. For Thakur Ramakrishna Paramhans, there is a celebration that is held on the 1st of January every year, and it is called *Kalpataru.* I am no *Kalpataru,* Madam. I am merely an instrument of the Government. I will endeavour to answer some of the points that he has made. But, before I say so, I am also very grateful for the approval that the Interim Budget has met from some very distinguished Members of Parliament, those that have supported me, and I am particularly grateful to Dr. Bimal Jalan and Dr. Alexander for the kind words that they had to say.

Madam, I would like to generally assert because both hon. Pranabbabu as also other speakers said, 'no you have not done'. But, before I do that, there is one observation made by honourable leader of the Communist Party saying that he has difficulty with the language that I employ, when I speak English. Therefore, he is unable to believe that I am the son of Kisan. This is a very strange statement to make, Madam, that somebody who is born in a village, whose home is in a village, क्या किसान का बेटा कभी सही अंग्रेजी नहीं बोल सकता ? अगर किसान के घर मे जन्म लिया है तो क्या हम अंग्रेजी बोलने से वंचित रहेगे ? तो खैर I leave it at that. On the question of growth figures, revenue figures, hon. Shri Kapil Sibal as also Pranabbabu and some others said something. I was a bit concerned when Pranabbabu wondered that these figures, if they are honest figures. I am sure he did not mean that. Because in the figures that the Ministry of Finance shares with the country, there is no dishonesty at all. We are not playing, with the figures. The figures are as they are. They are open to public scrutiny, and they are open to scrutiny. Therefore, it is somewhat disappointing that *Pranabbabu* chose to add that. I am sure he didn't mean it.

The second thing is, I don't want to ever assert that we are in any kind of competition with you when you say that you have grown. He said, "Your revenue has grown only by 83per cent, and in the previous five-year cycle, we grew by a hundred per cent." I am very glad, because I am not in that competition. I have never ever asserted that I am any better than the earlier or former Finance Minister. In fact, both here, as also whenever I

have been interviewed by television channels, which is not very often, I have never hesitated to say that the economic development of a country like India is on the layers upon layers of growth that have taken place. Who can possibly assert that the great effort, that was made in the early years of Independence, on the development of the basic infrastructure of the country has not been contributed? Of course, it has contributed. The times have changed. I refer only to the performance that we have been able to demonstrate. You say that your performance is better. Very good, I am very glad. I sincerely hope that you will continue to have such good performance even in the States of the Union that you are currently in office. I mean that even for my friends from West Bengal too.

But be that as it may, the other point is about the fiscal. With regard to the fiscal, I could read out all the figures as to how we have managed the fiscal. With regard to the fiscal, in the Ministry of Finance, actually, we have under-estimated when we have shared that the GDP growth was likely to be 7.5 to 8 per cent. Normally, the Finance Ministry doesn't get involved in these figures. It is the function of some altogether different agency. But if I have cited it, it is only because it is one of the contributors to the fiscal. Our expenditure management has been, I think, very satisfactory. Our revenue in the current year has grown by 17per cent. We have met this year's targets. We have achieved, I think, 9.25 per cent to 9.5per cent of the GDP in the percentage of revenue. There are certain aspects of revenue which are not matched. There is always a time lag. But, on broad terms, I can say that we have demonstrated the growth that we have and we have achieved the figures that we set out to achieve. After all, last year's fiscal deficit was at 5.9per cent. We set ourselves the target of reducing that fiscal deficit to 5.6per cent, by better, by the cooperation of everybody, by the efficient management of the economy by my officers and those that have helped me--the former Governors of Reserve Bank of India and the present Governor. Everybody contributed. It is not the Minister of Finance alone who does it.

If we have been able to achieve a fiscal deficit reduction from 5.9 per cent to 4.8 per cent of the GDP, this is not an insignificant achievement. If we have set ourselves the target of moving down to 4.4 per cent in fiscal deficit and in revenue deficit, moving down to 2.9 per cent, this also is not insignificant because we have set ourselves the target. We have an FRBM Act, which is binding on us. We have set ourselves a target that the revenue deficit must move to zero by 2005. Despite all this, we

have met the requirements which I leave at the essential requirements, be they in agriculture, infrastructure, manufacturing or small-scale. श्री वशिष्ठ नारायण सिंह जी ने कहा और अन्य मित्रो ने कहा कि ये योजनाएं अच्छी है। इन को सही ढंग से लागू करना चाहिए । तो यह बिल्कुल सही बात है । योजना बनाने से ही कुछ नहीं होता We have to ensure that it is properly implemented. Madam, there are just one or two other issues. One of them is about employment. This is a Government's continuing process. Every Government has had to tackle this problem. No Government can claim that it has succeeded entirely. Not even my friends from West Bengal can claim that they have zero per cent unemployment in their State. I would never charge you why you are not able to achieve it, because it is not an easy thing. Employment has grown, but so have expectations. When we have this situation, we have to recognise and we have to continue to beat the targets. I believe that in broad terms, with all the efforts that we will make in infrastructure and other areas, direct, as also the consequential employment will grow. Sir, there was another aspect about tariff reduction that, 'you have reduced by Rs.10,000 crores and this is at the cost of the country.' May I say, Madam, that after reduction and despite reduction, we have a fiscal deficit of 0.8 per cent and a revenue deficit of only 3.6 per cent? How are we doing it? It is because of better expenditure management across the board. May I share with all the hon. Members that last year when I had this responsibility given to me, we reduced customs tariff by a total of about Rs.35oo crores. Not only did we make up the customs tariff of Rs.3500 crores but also we have exceeded the customs target. We have again reduced by Rs.3500 crores. I have no doubt in my mind that what we have reduced In percentages, we will increase in volume and recover this. Let me emphasise, Madam, one aspect that what we have achieved by way of revenue growth this year, which Is at 17 per cent, we have done without any additional revenue measure. There is no ARM that has accompanied this revenue growth. We have not gone by coercive individual taxes or any coercive measures whether it is Individual tax or indirect tax. Despite that we have grown by 17 per cent. I think this Is satisfactory. It should grow more. We cannot go back to the regime of coercive taxation system. Madam, some individual issues have been raised. For example लालू प्रसाद जी अभी यहां है नहीं , उन्होंने कहा था कि लोकल बॉडीज से जुड़े हुए बिहार को उनके जो पैसे मिलने चाहिए थे वे नहीं मिले । हो सकता है क्योंकि उन्हें सूचना न हो, 108 करोड़ रूपया बिहार को पहुँच गया हें , वे दिया गया था । दूसरा , उन्होंने कहा था कि जो उनका प्लान एक्सपेडीचर है , प्लान आउटले है उसमे कटौती हुई है । अब मैं अगर आंकडे दूं कि उनका कितना प्लान आऊटले था , कितना उन्होंने उसमें से उपयोग किया , कितना नहीं उपयोग कर पाए , इसलिए यह प्लानिंग कमीशन कहता है ,

तो व्यर्थ में एक किस्म का कोई विवाद खड़ा होगा । यह मैं उनको आश्वस्त कर देता हूं कि वह 108 करोड़ तो बिहार को पहुंच गया है , 108 कोई शुभ नाम से नहीं बल्कि वह उनके बनते थे इसलिए । इसके अलावा भी अगर बिहार को कोई जरूरत है तो निश्चित रूप से हमसे जो भी सहायता होगी वह देंगे । एक दो मसले ,were raised by hon. Member Shri Thomas, not in participation but in a private representation to me, as he proudly represents the State of Kerala, that whereas a great deal has been done for tea, coffee has not found any mention. May I assure all the hon. Members that it is not correct. We have done what we have done for tea. That is in addition to what we have already done for coffee, that is, a fund of Rs.500 crores for plantation which includes coffee and which includes rubber. If there is any particular plantation industry, which is in need of assistance, I will have no difficulty if the association that deals with it comes to us and asks for it. May I also emphasize to the hon. Members that this is very much the responsibility of the State Governments also. They must also do what they can because they are deriving a great deal of tax revenue from it and every responsibility must not be transferred to the Centre alone.

On tourism, Madam, a great deal has been done. The Government is fully aware of and recognises the great potential - which is, now, no longer really a potential, but the reality - of tourism in Kerala. Kerala is God's country.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI P.C. THOMAS) : Sir, it is God's own country.

SHRI JASWANT SINGH: 'God's own country[1] is even better.

SHRI N.K. PREMACHANDRAN (Kerala): In the last Budget speech, he had promised a Convention Centre at Trivandrum. The State Government has already acquired the land and it is quite unfortunate to note that in this Budget nothing has been mentioned about Kerala. That is our apprehension.

SHRI JASWANT SINGH: I mentioned about Kerala several times in my speech yesterday. How can any Finance Minister mistake to mention God's own country? I will not only have to bear the wrath of the State of Kerala, but I will be ignoring/neglecting the God's own country. So, God's own man, please be assured of any assistance required by the Government of Kerala or the Department of Tourism of Kerala, for further development of tourism in Kerala. How can we not respond?" We will respond. It is an outstanding example of your State, on the strength of the vividity and the

beauty of its culture and what it offers has, now, really begun to outstrip other tourist spots of the country.

So, Madam, these are broadly the points that were raised. It is possible that I have not addressed everything. I do not want to go into further details. But, I Gan assure all that on unemployment...

SHRI MANOJ BHATTACHARYA: Sir, will you please yield for a minute? Are you going to declare anything for those poor workers -- the employees of the public sector undertakings?

SHRI JASWANT SINGH: I will answer this.

SHRI RAM NATH KOVIND (Uttar Pradesh) : He is not yielding.

SHRI JASWANT SINGH: I will yield without yielding. May I inform the hon. Members that a Group of Ministers was set up for the purpose of addressing the issue of the outstanding dues of the workers of the public sector undertakings? The Group of Ministers has submitted its recommendations. The Cabinet has accepted those recommendations. The recommendations are now being sifted and sorted out by the respective Ministries. The Ministry of Finance has already approved that as soon as the Ministries send us their detailed requirements of what is to be paid, the money would be made available. I do not see why you should be agitated on this issue. It will be given quite soon. Do not worry.

SHRI DIPANKAR MUKHERJEE (West Bengal): We are agitating because we have raised this issue even before the hon. Prime Minister. The Group of Ministers was constituted four years ago. The dues are increasing. Now, the dues stand at Rs. 1,947 crores. Would you give us an assurance that, along with other concessions that you have given to different sections of people as *Kalpataru,* this money would also be given to those people? I know the recommendations of the Group of Ministers. I do not want to go into the details. Specifically, this retired people, who have not got their P.F. and arrears, are facing a lot of problems. Whether this amount of Rs. 1,947 crores is going to be liquidated by the Government before it demits its office?

SHRI JASWANT SINGH: No. On this part of the hon. Member's demand that before 'demitting office'...

SHRI DIPANKAR MUKHERJEE: Okay. Don't demit. But, you pay money to them. I am withdrawing that part.

SHRI JASWANT SINGH: I am sorry. I will not be able to satisfy you on the aspect of demitting the office.

SHRI DIPANKAR MUKHERJEE: But, you pay the money to them. The people are suffering.

SHRI JASWANT SINGH: On the other aspect i.e., the dues on the basis of the recommendations of the Group of Ministers, what the individual Ministries send the details to the Finance Ministry as their recommendation, I assure the hon. Member that the Finance Ministry will clear that at the earliest.

SHRI NILOTPAL BASU: That is the problem. There are so many 'its' and 'buts' in this.

SHRI JASWANT SINGH: Madam this is broadly what I have to say. With these words, I beg to...

SHRIMATI S.G. INDIRA: Sir, you have not said anything about the powerloom weavers.

SHRI N. JOTHI (Tamil Nadu) : What about that 10 per cent. *...{Interruptions)...*

THE DEPUTY CHAIRMAN: With respect to power loom weavers?

SHRI JASWANT SINGH: I cannot, now, address the issue of 10 per Cent or 20 per cent. But on the question of drinking water for Chennai *...{Interruptions)...*

THE DEPUTY CHAIRMAN: Let him answer. *...(Interruptions)...* Let him finish. *...{Interruptions)...*

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu) : ...stakeholders, that is, milk sector, power loom, handloom, together. Then, you can sort out the problem and see that their sufferings *are...{Interruptions)...* Please do something. *...{Interruptions)...*

SHRI JASWANT SINGH: Now, I know, Madam, why this is the most unpopular job. Here, I have to take shelter behind what Shri Pranabbau said, "Where is the money?" I don't have that gadget. Otherwise, I too would press it. But on the question of drinking water for Chennai, we have already announced a scheme. Through the mechanism that we have worked out for drinking water for metropolitan cities and the infrastructure fund that we have created, were you to have a

scheme for the augmentation of the drinking water supply to Tamil Nadu, we would be able to help you start it straightway so that, in the coming lean months, the city of Chennai is not put to trouble. With these words, Madam, I have no more to say, I move*...{Interruptions)...*

SHRI NILOTPAL BASU : Madam. I have a question. We have very patiently been listening to the hon. Finance Minister. It is true, what he has been saying. But major fundamental questions were raised about the claims made in the newspaper. Nothing is there about that. What does the talk about 'feel-good'; about the availability of food; about the agricultural production, really mean? Again, he has classically demonstrated the bias of this Government. He has no problem about all other concessions because his revenue is growing. But when it comes to paying the compensations to the workers -- and, mind you, it is not Government's money, it is the money, the PF, gratuity, etc., hard-earned by the workers themselves. And, on that, four years have been spent by the Group of Ministers. Now, there is a subsequent scrutiny by the respective Ministries. We are thoroughly dissatisfied. We cannot accept this. We are walking out in protest, *...{Interruptions)...*

(At *this stage, some hon. Members left the Chamber]*

GOVERNMENT BILLS

The Appropriation (Vote on Account) Bill, 2004

The Appropriation Bill, 2004

The Finance Bill, 2004

THE DEPUTY CHAIRMAN: The question is:

"That the Appropriation (Vote on Account) Bill, 2004, as passed by Lok Sabha, be taken into consideration."

The Motion was adopted.

THE DEPUTY CHAIRMAN: Now, I shall take up clause-by-clause consideration of the Bill.

Clauses 2 to 4 *and the Schedule were added to the Bill.*

Clause 1, *the Enacting Formula and the Title were added to the Bill.*